

34593



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Letter No. ....711...../Dev.

From,

Chandan Kumar, IAS,  
Deputy Commissioner  
-cum- Chairman,  
DGC, Ramgarh

To,

The Registrar  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi,

Ramgarh, Dated..07.../06../2024.

Sub: **Submission of compliance report in the light of direction of Hon'ble Green Tribunal in OA No- 200/2014 M.C Mehta Vs Union of India and Ors. Passed in 10.04.2024.**

Sir,

In light of the order dated – 10.04.2024 in OA No 200/2014 M.C Mehta Vs Union of India and Ors. passed by the Hon'ble Tribunal an improved compliance status report of Ramgarh district is being submitted herewith.

It is requested that the aforesaid compliance status report may kindly be placed before the Hon'ble Tribunal for consideration. Mr. Saurabh Jain, Advocate has been authorized to represent the district Ramgarh in the present proceeding and has been instructed to appear before the Hon'ble Tribunal accordingly.

Enclosure: A/a

Your's faithfully

*Chandan Kumar*  
07/06/24  
(Chandan Kumar)

Deputy Commissioner, Ramgarh.

34594

## **Comprehensive Report**

**In compliance of Hon'ble NGT order dated 10.04.2024  
in OA No. 200/14 (MC Mehta vs Union of India and Ors)**



**District: Ramgarh, Jharkhand**

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**The compiled report of the Ramgarh District****General Data Related to Ramgarh District**

**Area:** 1341 sq. km (source: ramgarh.nic.in)

**Total Population:** 9,49,443 (source: census 2011)

**Urban Population:** 4,18,955 (source: census 2011)

**No. of Urban Municipal Body:** 2 (Nagar Parishad, Ramgarh and  
Cantonment Board Ramgarh)

**MAP**

## Part 1.1

**Theme and issue wise report as per order dated 05.12.2023 is as below:**

**1. Industrial towns- pollution from industrial effluents and hazardous waste.**

**a. As per the report shared by Nagar Parishad, Ramgarh. (Annexure 1)**

Damodar does not flow mainly under Municipal Council Ramgarh. Out of total 32 wards under Municipal Council Ramgarh area, Damodar flows partially or completely from ward no. 06,12,13,14,17,20,21,26. To prevent water pollution, the Municipal Council has made arrangements for screening in the drains of Wada lying on the banks of Damodar River so that solid waste and other pollutants can be prevented from entering the river. To completely prevent water pollution, construction work of 2 sewage treatment plants Sugiadih (19 MLD) and Gobardaha (23 MLD) is being done on war footing by Municipal Council Ramgarh.

**b. As per the report shared by Cantonment Board, Ramgarh. (Annexure 2)**

The factories falling under the Cantonment, Ramgarh are not located on the banks of Damodar River.

**c. As per the report shared by Pollution Board, Ramgarh (H.Q Hazaribagh) (Annexure 3)**

There is no any effluent generating industries located in Ramgarh town area. List of Hazardous waste generating units in the Ramgarh district and disposal practices is enclosed below.

List of Hazardous Waste generating Industries under Ramgarh district					
Sl No.	Name & Address of Industries	Name of H.W. & Quantity	Cat. Sl. No. of Haz. Waste	Storage Facility	Disposal Facility
1	M/s Alok Steels Pvt. Ltd. At- Budhakhap, Po-Karma, Dist-Ramgarh	Used Oil - 2.208 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
2	M/s Maa chhinmastike Cement & Ispat Pvt. Ltd. At- Hehal, Po-Barkakana, Dist-Ramgarh	Used Oil - 0.782 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
3	M/s Solar Industries India Ltd. At- Manua, Po-Hesla, Ramgarh	Used Oil - 0.046 MT/Y	5.1	Kept in PVC Drums under shed	Reused in captive.
4	M/s Bala Shree Metals(p) Ltd. At-Bongabar, Po-Bharechnagar, Rmg	Used Oil -0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.

5	M/s Dayal Alloys & Steel Casting (A unit of Dayal Steel Ltd.) At- Chaha, Po-Jamira Dist- Ramgarh	Used Oil -0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
6	M/s Dayal Ferro Alloys (A unit of Dayal Steel Ltd.) At- Chaha, Po-Jamira Dist- Ramgarh	Used Oil -0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
7	M/s Interlink Foods(p) Ltd. At- Industrial Area patratu, Po- Patratu, Ramgarh	Used Oil - 0.00092 MT/Y	5.1	Kept in PVC Drums under shed	Send to Authorised recycler.
8	M/s Jharkhand Ispat(p) Ltd. At-+ Po-Hesla, Dist- Ramgarh	Used Oil -1.104 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
9	M/s Jindal Steel & Power At-Balkudra, Po- Patratu, Dist- Ramgarh	i) Used Spent oil- 13.400 MT/Y,	5.1	i) Kept in steel Drums ii) Kept in closed room. iii) Kept in pucca tank	Sold out to Authorised recycler
10	M/s Vaishnavi Ferro Tech(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
11	M/s Globe steel & Alloys(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.276 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
12	M/s Venkatas Iron & Alloys (India) Ltd. At-Mahuatola, Lapanga, Po- Bhadaninagar, Dist- Ramgarh	Used Oil- 0.64 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
13	M/s Inland Power Ltd. At-Tonagatu, Po-Gola, Dist- Ramgarh	Used Oil- 0.54 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
14	M/s IDL Explosive Ltd.(Old name Gulf Oil Corporation) At+Po -Rajrappa, Dist- Ramgarh	Oily Sludge Emulsion 0.91 MT/Y	5.1	Kept in MS Drums	Sold out to Authorised recycler.

15	M/s Maihar Alloys(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.0184 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
16	M/s Brahamputra Metalics Ltd. At-Kamta, Po-Gola, Dist-Ramgarh	Used Oil -0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
17	M/s Kameshwar Alloys & Steel,At - Kusumdih, Gola, Ramgarh,	Used Oil - 0.184 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
18	M/s Vishal Sponge (P) Ltd. At - Borobing, P.O. - Chhotkipona,Ramgarh.	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
19	M/s Radha Casting & Metalics (P) Ltd. At - Paiki, Marar, Ramgarh.	Used Oil - 0.92 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
20	M/s Bihar Foundary & Casting Ltd. (Unit of Gautam Ferro Alloys), Ind. Area, Marar, Ramgarh	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
21	M/s Bihar Foundary & Casting Ltd. (Unit H.A Sponge & Power), Ind. Area, Marar, Ramgarh	Used Oil - 4.6 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
22	M/s Tata Steel Ltd., West Bokaro Division, Washery - II, At + P.O. - Ghatotand, Ramgarh	Used Oil - 11.04 MT/Y Waste residue cantaining oil - 0.4 T/Y Discarded container /Barrel/ Line-1 TPA Other - 0.2 TPA	5.1		Kept in steel tank concrete bin. Sent to authorised recycler
23	M/s Tata Steel Ltd. West Bokaro Division, Logistic Dispatch, At + P.o. - Ghatotand, Ramgarh	Used oil - 0.959 MT/Y Waste containing oil - 0.15 T/Y	5.1	Stored in closed space on impervious floor,	Sold out to authorized recycler.
24	M/s Tata Steel Ltd., West Bokaro Division, Washery - III,	Used Oil - 11.04 MT/Y, Waste Containing	5.1	Stored in closed space on impervious floor.	Sold out to authorized recycler.

	At + P.O. - Ghatotand, Ramgarh	Oil - 5 MT/Ann. Discarded Containing barrels item - 1 MT/Ann			
25	M/s Tata Steel Ltd. West Bokaro Colliery, At + P.O. - Ghatotand, Ramgarh	Used Oil, Oil-Soaked cotton, Used Lead Acid Batteries, Discarded Container of chemical, Empty Class Bottle of Chemical- 350 MT/Y	5.1	Kept in steel tank, Kept in concrete bin, Floor and proper shed, Haza. Waste bin, Stored in room	Sold to Authorized recycler
26	M/s Tata Steel Ltd. West Bokaro Colliery, (20 MW Captive Power House, 25 MW D.G. Set) At + P.O. - Ghatotand, Ramgarh	Used Oil, Oil- Soaked cotton, Used Lead Acid Batteries, Discarded Container of chemical, Empty Class bottle of Chemical- 784 MT/Y	5.1	Kept in steel tank, Kept in concrete bin, Floor and proper shed, Haza. Waste bin, Stored in room	Sold to Authorized recycler
27	M/s Sirka Open Cast Project, CCL. At-Sirka, Po-Argadda, Dist- Ramgarh	i) Used Oil - 9.38 MT/Y ii) Discarded Batteries- 14 nos/y	5.1	Kept in steel Drums under shed	Sent to Regional Store then authorized recycler
28	M/s Rajrappa Project, CCL. At+ PO- Rajrappa, Dist- Rmg	i) Used Oil -115 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
29	M/s Kedla Project, CCL. At+PO-Kedla, Dist- Ramgarh	i) Used Oil - 16.71 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
30	M/s Tapin Project, CCL. At+PO-Tapin, Dist- Ramgarh	i) Used Oil -46 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
31	M/s Jharkhand OCP, CCL. At+PO-Laiyo, Dist- Ramgarh	i) Used Oil - 14.90 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
32	M/s Kedla washery, CCL. At- Basantpur , PO- Kedla, Dist- Rmg	i) Used Oil - 16.76 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
33	M/s Parej East OCP, CCL. At-Parej, Dist- Ramgarh	i) Used Oil - 46.00 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
34	M/s Pindra Colliery, CCL.	i) Used Oil- 0.0092 MT/Y	5.1	Kept in steel drums proper area	Sent to Regional Store for

	At+PO-Pindra, Dist-Ramgarh			under shed	auction
35	M/s Rajrappa washery, CCL. At+PO-Rajrappa, Dist-Ramgarh	i) Used Oil, ii) Oil-Soaked cotton & Rubber-13.8 MTPA	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
36	M/s Pundi Project, CCL. At+PO-Pundi, Dist-Ramgarh	i) Used Oil - 9.8462 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
37	M/s Topa Colliery, CCL. At+Po-Topa, Dist-Ramgarh	i) Used Oil - 16.56 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
38	M/s Karma Project, CCL. At+PO-Karma, Dist-Ramgarh	i) Used/Spent Oil - 36.67 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
39	M/s Jharkhand OCP, Ramgarh	Used Oil- 14.90 MTPA	5.1	Kept in steel drums under shed	Sent to Regional Store for auction
40	M/s Calcutta Carbide(p) Ltd., Ramgarh	Used Oil- 0.455 MT/Y	5.1	Kept in steel drums proper area under shed	Captive use own plant
41	M/s Rama Ceramics AT+PO-Marar, Ramgarh	i)Oily Sludge/Emulsion-1 T/Annum ii) Flue gas dust & other particulates-150 TPA		i)Kept in concrete tank ii) Kept in bagees in multiure free area.	i)Land fillable ii) Recovery and Ruse captive iii) Recovery and Ruse captive
42	M/s Bumpur Cement., Ind. Area, Patratu, Ramgarh	Used/Spent Oil- 18 T/Annum	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
43	M/s Syal D OCP., AT-Sayal, Ramgarh	Used/Spent Oil- 110.4 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
44	M/s Indian Explosive Ltd., AT-West Bokaro Bulk, AT-Banji, PO-Ghto, Dist-Ramgarh	Used/Spent Oil- 1.06 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
45	M/s Yadav Motor., Dist-Ramgarh	Used/Spent Oil- 0.46 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.

**d. As per the report shared by Factory Inspector, Ramgarh. (Annexure 4)**

Industry wise Factory Inspector has also submitted report is hereby attached:

**i. M/s Inland Power Limited:**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- It is situated in Gola block, Ramgarh district is generating 63 MW of power since 2014.
2. Distance of Factory from any stream/ River or water body- Senergrah Nala is about- 524 meters
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Sulphuric Acid- store in tank with 15-ton capacity HCL store in jar, Caustic Soda- store in bag Hypo- store in jar  
The finished product is Electricity which is supplied to JBVNL.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/day Cum/Day, KL/year)
1	Fly Ash	Solid	271243	MT/ YEAR
2	Effluent water	sLiquid	450 (NEUTRALIZATION AND REUSE)	KLD
3	Transformer Oil	Liquid	FILTRATION AND REUSE	
4	Used Industrial Oil	Semi-liquid	0.65	KL/YEAR

5. Effective arrangements is made in your factory for the treatment of Waste and effluents.
  - i. There is no need of incineration of solid waste.
  - ii. Process/Effluent water is treated (chemically) by neutralizing process for use in road sprinkling and gardening process. iii) Electrostatic precipitators have been installed and attached to boiler for control of dust emission from the boiler. All the effective measure has been taken during handling of the waste i.e. transportation of fly ash covered by tarpaulin, water sprinkling during handling of waste etc. As mentioned in our EC the cooling tower, boiler blow down water and DM reject water are collected in neutralizing pit and the neutralized water is used in road sprinkling for dust suppression, green belt development, ash conditioning and brick manufacturing. All the workers are come from nearby villages so no much quantity of domestic effluent generated for installation of STP.
6. For TPP/PPP- One number of boilers installed with capacity of 250 TPH, quantity of coal used per day is 1500 TPD, and ash generated is about 885 TPD which is stored in silos and sent to in- house brick manufacturing plant, cement industries, other bricks manufacturing plant, construction of road etc. for its disposal.

**ii. M/S SAIL Refractory Unit Ranchi Road**

1. SRU, Ranchi Road is situated in Ramgarh, 50 km from Ranchi and 90 km from Bokaro. The installed capacity of the unit is 7,500 ton. Equipped with high duty presses, the unit produces superior quality magnesia carbon bricks. Manufacturing of MCB bricks is done through crushing of raw materials, mixing, pressing and curing at 250 °C. Curing is done through electrical heaters which substantially reduces emissions as no fossil fuels are being burned.
2. Distance of Factory from any stream/ River or water body- 4 KM.
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity- Major raw materials include Sea Water Magnesia (MgO 97%), Dead Burned Magnesia (DBM) (Mgo-97%), Fused Magnesia (MgO - 97%), Dead Burned Magnesia Mgo-87%), Graphite (Carbon-94%), Pitch Powder, Sodium Di-chromate, Sodium Hexa meta phosphate, Aluminum Powder, Resin.
4. End Product is Magnesia Carbon Bricks & Ramming Masses.
5. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(M T/day, Cum/Da y, KL/year)
1	HDPE Bags	solid	10	MT/ YEAR
2	Effluent water	N.A		
3	Transformer Oil	N.A		
4	Used Industrial Oil	N.A		

7. Effective arrangements are made in your factory for the treatment of Waste and effluents.
  - i. There is no need of incineration of solid waste. HDPE Bags are sold as scrap
  - ii. Cyclone separator is being used to catch solid particles from the crushing section
  - iii. Whether ETPs/STPs installed or not. If installed whether it is working or not. Not installed as no such waste is generated.
8. For TPP/PPP- Not Applicable
9. Place of dumping industrial waste and distance of such place from any stream/river Not applicable.

**iii. M/S SOLAR INDUSTRIES INDIA LTD.**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- IT IS A PART OF SOLAR GROUP OF COMPANIES WHICH IS MANUFACTURING NON -EXPLOSIVES BULK EMULSION AND SITUATED IN AT-MANUA, HESLA, RAMGARH
2. Distance of Factory from any stream/ River or water body- *Not mentioned*
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage

capacity- Ammonium Nitrate, Calcium Nitrate, Sulfuric Acid, Sodium Nitrate, Diesel Oil and heating of Furnace Oil

4. End Product is Bulk Emulsion Matrix
5. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units (M T/day, Cum/ KL/year)
1	Effluent water	Liquid	500	lit/ day
2	COAL ASH	Solid	1.5	MT/Day
3	Transformer Oil	N.A		
4	Used Industrial Oil	N.A		

6. Effective arrangements is made in your factory for the treatment of Waste and effluents. Coal Ash is disposed in Dumping Area Whether ETPs/STPs installed or not. If installed whether it is working or not- ETP Installed and in working condition. Capacity is 2 KL/hrs.
7. For TPP/CPP- Not Applicable
8. Place of dumping industrial waste and distance of such place from any stream/river Not mentioned
9. Coal washeries Not applicable.

**iv. M/S IDL EXPLOSIVE LIMITED, RAJRAPPA PROJECT, RAMGARH**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- Distance of Factory from any stream/ River or water body- 12 km
2. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-

The following raw materials are used to manufacture Emulsion Matrix.

Ammonium Nitrate (AN)  
Sodium Nitrate (SN)  
Different types of Wax  
Diesel Oil and Furnace Oil (FO)  
Sorbitan Mono-Oleate (SMO)

3. End Product is Bulk Emulsion Matrix.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (M T/day, Cum/Day, KL/year)
1	Effluent water	N.A.		
2	COAL ASH	N.A.		
3	Transformer Oil	N.A.		
4	Used Industrial Oil	N.A.		

5. What effective arrangements is made in your factory for the treatment of Waste and effluents. ETP not Installed as not applicable
6. For TPP/CPP- Not Applicable
7. Place of dumping industrial waste and distance of such place from any stream/river Not applicable
8. Coal washeries Not applicable.

**v. M/S ALOKE STEELS INDUSTRIES PVT. LTD**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- It is situated in Bhudakhap, Karma, Ramgarh district is manufacturing Sponge Iron 120000 MT per year.
2. Distance of Factory from any stream/ River or water body- Damodar River distance 1.5 Km
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Iron Ore/ Iron ore Pellets, Coal and Dolomite  
The finished product is Sponge Iron and by Product is Dolochar (Coal Char)
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

S No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/d ay, Cum/Day, KL/year)
1	Fly Ash	NA		
2	Effluent water	NA		
3	Transformer Oil	NA		
4	Used Industrial Oil	liquid	1142	LIT/YEAR

5. Effective arrangements are made in your factory for the treatment of Waste and effluents.  
-M/s Alope Steels Industries Pvt Ltd have four (4) numbers of Electrostatic Precipitators for each kiln, ten (10) numbers of Bag filters for transfer points of Raw Material & Finish Product and Eighty (80) numbers of water sprinklers for minimization of dust emissions.  
-Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln.
6. For TPP/CPP- NOT APPLICABLE
7. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof. - For domestic waste, Unit has provided septic tank with soak pit. It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board. New Delhi guideline. Hence installation of ETPs/STPs not applicable.
8. Place of dumping industrial waste and distance of such place from any stream/ river.  
Industrial waste (Dolochar) is being dumped within plant premises and sold. Damodar River distance is about 1.5 km from the dumping site of ASIPL.
9. Coal washeries- NOT APPLICABLE

**vi. M/s Maa Chhinnmastika Cement & Ispat pvt Ltd (MCCIPL)**

1. It is a manufacturing unit of Sponge iron, M.S. Billet, TMT bar, Waste Heat Recovery Boiler (WHRB) and AFBC power, the annual capacity of the unit is 90000 MT Sponge Iron, 72000 MT M.S. Billets, 67500 TPA TMT bar, 6 MW WHRB & 9 MW AFBC power plant.
2. Distance of Factory from any stream/ River or water body- Damodar River distance 2 Km
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Raw materials: - 1) For Sponge Iron - Iron Ore/Iron Ore pellets, Coal and Dolomite. 2) For M.S. Billets - sponge iron. (Captive generation) 3) For TMT bar - M S Billets (Captive generation) 4) For CPP - Coal char and waste heat (Captive generation)  
End Product: - Sponge Iron, M S Billets & TMT bar. By product: - Dolochar (Coal Char), Slag and Fly Ash.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.)	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/day, Cum/Day, KL/year)
1	Used Industrial Oil	Liquid	241	Lit/year
2	Fly Ash	Solid	150	MT/DAY

5. Effective arrangements are made in your factory for the treatment of Waste and effluents. M/s Maa Chhinnmastika Cement & Ispat Pvt Ltd have four (3) numbers of Electrostatic Precipitators for each kiln, nine (9) numbers of Bag filters for transfer points of raw materials & finish product and Thirty (30) numbers of water sprinklers for minimization of dust emissions.  
Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln.
6. For TPP/ CPP MCCIPL having 6 MW WHRB & 9 MW AFBC captive power production units. Waste Heat Recovery Boiler (WHRB) for power generation with help of DRI waste heat. Hence there is no any generation of fly ash. The fly ash is generated in AFBC boiler unit, Detail of WHRB: - No. of boiler installed - 3 Capacity of boiler - 10 TPH detail power generation; - No. of boiler installed - 1 Capacity of boiler - 50 TPH Quantity of coal- 180 MT per day Quantity of Coal Char - 180 MT per day Fly ash generation - 150 MT per day Fly ash is used in the brick plant installed besides the unit.
7. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof.
8. For domestic waste, Unit has provided septic tank with soak pit. It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board. New Delhi guideline. Hence installation of ETPs/STPs not applicable.
9. Place of dumping industrial waste and distance of such place from any

stream/river. Industrial waste (Dolochar) & Fly Ash are being dumped within plant premises and sold. Damodar River distance is about 2 km from the dumping site of MCCIPL.

10. Coal washeries- NOT APPLICABLE

vii. **M/S PATRATU VIDYUT UTPADAN LIMITED (A SUBSIDIARY OF NTPC JOINT VENTURE WITH JBVNL)/ M/S PATRATU SUPER THERMAL POWER PROJECT- PHASE 1 (3X800 MW)/03**

- Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- The Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and is first unit of the plant is expected to be commissioned by September 2024.
- Details of Process: Coal is combusted in a boiler to generate superheated steam which is used in turbine to generate Electricity. Exhaust steam from the turbine is cooled in an air-cooled condenser and reused in the boiler. Total power generation capacity of the plant is 2400 MW. As per design data, approximate value of coal consumption and ash generation per unit per day is 12,200 MT and 4,400 MT respectively.
- Distance of Factory from any stream/ River or water body- The plant is located in between 0.1 km to 1.350 km from river
- List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity- Hydrochloric acid, Caustic soda lye, Liq. Ammonia, Sulphuric acid, Sodium chlorite, Sodium hypochlorite with maximum storage of 200 MT, 50MT, 10,000 L, 20 MT, 20 MT, 10 MT respectively will be used  
The finished product is Sponge Iron and by Product is Dolochar (Coal Char)  
List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/day, Cum/Day, KL/year)
1	Coal ash (based on design parameters)	Solid	4400	MT/DAY
2	Effluent water (based on design parameters)	NA	8800	KLD
3	Transformer Oil	NA		
4	Used Industrial Oil	NA		

- Effective arrangements is made in your factory for the treatment of Waste and effluents. Each unit will have individual Electrostatic precipitator to control particulate matter emission as per MoEF&CC guidelines. Effluent water will be treated in effluent treatment plant as per CPCB guidelines.  
Coal ash generated will be used as much as possible as per MoEF&CC guidelines. Remaining unused ash will be stored in an ash mound. The treated water from the ETP will be used in dust suppression in coal & ash handling service water system, auxiliary cooling tower makeup etc.
- For TPP/CPP- No. of boiler: 03.  
Capacity of boiler: 2560 ton/hr. EACH  
Coal consumption (design value): 12,200 MT/Unit/Day

ly

Ash generation per day (design value at 85% PLF): 4400 MT/Unit/Day

7. Unused ash will be stored in an ash mound to be constructed within the area earmarked for the plant.
8. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof. Under construction
9. Place of dumping industrial waste and distance of such place from any stream/ river.
10. A distance of more than 500 meter from the river will be maintained as per MoEF&CC guidelines.
11. Coal washeries- NOT APPLICABLE

**viii. Bihar Foundry & Castings Ltd Unit HA Sponge and Power**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- Bihar Foundry & Castings Ltd Unit HA Sponge and Power Sponge Iron- 100X3 TPD, Captive Power 5 MW, M S Billet-48,000 MT/Annum Sponge Iron Manufacturing:
2. Details of Process: In the process of manufacturing Sponge Iron, Coal is used as a source of Heat and as a reductant. During the process of making Sponge Iron, it generates Solid Waste in the form of Char, which is sold Inland Power Plant, where it is used as a fuel and also sold in market. Fraction of Coal (called Coal Fines) after sizing and screening is being injected pneumatically into the Kiln, as a process requirement. A small quantity of Dolomite is being used as a De-sulphurizing Agent. It is a coal based rotary kiln process. To produce Sponge Iron, the main raw materials are Iron Ore, Coal, Dolomite are fed to kiln, in fixed proportion. In this process Iron Ore of size 5x20mm along with coal of size 3x20mm and Dolomite are fed to the rotary kiln. The kiln rotates at a desired, speed and this retains the iron ore for certain time duration in the kiln. At the feed end of kiln pre-heating of Iron Ore, Coal and Dolomite takes place. Throughout the kiln length coal burns and the Iron Ore is reduced in the desired temperature. Then Iron Ore starts reacting with carbon monoxide (derived from carbon in coal). The carbon monoxide reduces the Iron Ore into iron in solid waste state. The reaction takes place as shown below:
3. Distance of Factory from any stream/ River or water body- Damodar River-South Raura Nala-2.5 East Meramgarh - 4.7 East Unnamed stream - 0.7 West Ramgarh village pond -3.6 South Seota village pond -1.5 List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity Coal Imported, Indian Coal, Dolomite, Pellets, Sponge Iron, MS Scrap/pigs Ferro Manganese ,Manganese ore ,Pearl Coke ,Electrode Paste, Quartz Dolomite, Silico Manganese, Manganese Ore, Pearl Coke, Carbon Paste Dolomite, FeMn Slag The finished product is Sponge Iron and by Product is Sponge Iron, M S Billets.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.)	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/d ay, Cum/Day, KL/year)
1	Coal ash (based on design parameters)	NA		
2	Effluent water (based on design parameters)	NA		
3	Transformer Oil	NA		
4	Used Industrial Oil	liquid	0.40	KL/ YEAR

5. Effective arrangements are made in your factory for the treatment of Waste and effluents.  
No waste water is discharged outside the plant premises. Water is used only for cooling of kiln. There is no use of water in manufacturing process. Entire process water is recycled and reused thus maintaining zero liquid discharge. The Solid waste has now been shifted/ dumped in the dissipated area. However, small quantities if left are kept at designated areas, which lifted by user agency immediately.  
DRI Unit - Char is being sold to nearby AFBC based power plant in the cluster. Silo Dust Used for filling low laying area of Ramgarh Cantonment). Permission letter No. 132 dated 29.01.2019 of Ramgarh municipality is attached herewith for your kind perusal as SMS Unit.
6. Slag- Slag is used for filling low laying area and road construction. DRI Unit Electrostatic Precipitators (ESPs): 03 nos. of ESPs installed in all three DRI Kilns, efficiently controlling dust emissions from the chimney. A 5MW Waste Heat Recovery Boiler (WHRB) is also installed to further reduce gaseous emissions.
7. Bag Filters: Installed at vulnerable points in the DRI plant to control fugitive dust emissions. The details of bag filters are mentioned below: -  
S.no Bag Filter Installation area of DRI Plant  
1. Coal & Iron Ore -01,  
2. Screening Area (RMH), Crusher House, Intermediate Bins-02  
3. Cooler discharge -01  
4. Coal Injection Point -03  
Total 07 installed
8. Fume Extraction System: Installed in the induction furnace of the SMS unit, along with an ID fan and wet scrubber. Cleaned gases are passed through a stack of adequate height to meet emission standards.
9. For TPP/CPP- They have Waste Heat Recovery Boiler (WHRB) where %MW electricity is generated. There is no use of coal for generating electricity as the boiler of WHRB is run by the fume of DRI Kiln. So, there is no generation of ash from WHRB.
10. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof. This factory is ZLD. No effluent is discharged outside factory premises. Water is used only for cooling Kiln. Water is used in sprinkling purpose for suppression of fugitive, 69 nos. fixed water sprinklers are installed near loading/unloading points of raw material stockpiles and transportation roads.
11. No waste water is discharged outside the plant premises. Entire process water

is recycled and reused thus maintaining zero liquid discharge. Some of the blow down water is also used for sprinkling of water in roads.

They have installed 60 Nos. of fixed water sprinklers & 100 Nos. of Fog nozzles. Place of dumping industrial waste and distance of such place from any stream/river.

Silo dust used for filling low laying area of Ramgarh Cantonment). Permission letter No. 132 dated 29.01.2019 of Ramgarh municipality is attached herewith for your kind perusal as Annexure - 1.

Slag is used for filling low laying area and road construction near our plant area.

12. Coal washeries- NOT APPLICABLE

**ix. M/s Jharkhand Ispat Pvt. Ltd. (JIPL)**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- JIPL is a manufacturing unit of Sponge Iron, M.S. Billet and Waste Heat Recovery Boiler (WHRB) power, the annual capacity of the unit is 120000 MT Sponge Iron, 108000 MT M.S. Billets and 6 MW WHRB power.

Manufacturing Process: - The Sponge Iron unit is processing the iron ore/iron ore pellets, coal and dolomite in the Rotary Kiln. Process involves the heating of all three raw materials in a Rotary Kiln on the required temperature, cooling and separation through Magnetic Separator. Sponge Iron separated by its magnetic property and stored in production bin.

Sponge iron productions are used in the Steel Melting Shop and M.S. Billets are produced with the help of Induction Furnace and Continuous Casting Machine. DRI Waste heat is used for the production WHRB power.

2. Distance for Factory from any Damodar River distance is about 1 Km. stream/River or Water body.

List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-

Raw materials: -

- 1) For Sponge Iron - Iron Ore/Iron Ore Pellets, Coal and Dolomite.
  - 2) For M.S. Billets - sponge iron.
  - 3) For WHRB power DRI waste heat. (Captive generation- End Product: Sponge Iron, MS Billets and Captive power. By product: - Dolochar (Coal Char) and Slag.
3. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/d ay, Cum/Day, KL/year)
1	Coal ash (based on design parameters)	NA		
2	Effluent water (based on design parameters)	NA		
3	Transformer Oil	NA		
4	Used Industrial Oil	Liquid	468	lit/ YEAR

Effective arrangements is made in your factory for the treatment of Waste and effluents. - M/s Jharkhand Ispat Pvt Ltd have four (4) numbers of Electrostatic Precipitators for each kiln, eight (8) numbers of Bag filters for transfer points of

raw material & finish product, one (1) number of venturi scrubber for Induction furnace and Fifty (50) numbers of water sprinklers for minimization of dust emissions. Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln. For domestic waste, Unit has provided septic tank with soak pit.

4. For TPP/PPP- They have Waste Heat Recovery Boiler (WHRB) where %MW electricity is generated. There is no use of coal for generating electricity as the boiler of WHRB is run by the fume of DRI Kiln. So, there is no generation of ash from WHRB.
5. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof.
6. It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board, New Delhi guideline. Hence installation of ETPs/STPs not applicable.  
Place of dumping industrial waste and distance of such place from any stream/river. -Unit has installed Waste Heat Recovery Boiler (WHRB) for power generation with help of DRI waste heat. Hence there is no any generation of fly ash.
7. Details are given below: - No of boiler installed - 4 Capacity of boiler -10 TPH - Industrial waste (Dolochar) are being dumped within plant premises and sold. Damodar River distance is about 1 km from the dumping site of JIPL. Not applicable.
8. Coal washeries- NOT APPLICABLE

**x. M/SBRAHMAPUTRA METALLICS LIMITED, VILLAGE KAMTA, GOLA, RAMGARH**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- JIPL is a manufacturing unit of Sponge Iron, M.S. Billet and Waste Heat Recovery Boiler (WHRB) power, the annual capacity of the unit is 120000 MT Sponge Iron, 108000 MT M.S. Billets and 6 MW WHRB power.
2. Manufacturing Process: - The Sponge Iron unit is processing the iron ore/iron ore pellets, coal and dolomite in the Rotary Kiln. Process. involves the heating of all three raw materials in a Rotary Kiln on the required temperature, cooling and separation through Magnetic Separator. Sponge Iron separated by its magnetic property and stored in production bin.
3. Sponge iron productions are used in the Steel Melting Shop and M.S. Billets are produced with the help of Induction Furnace and Continuous Casting Machine. DRI Waste heat is used for the production WHRB power.
4. Distance for Factory from any Damodar River distance is about 1 Km. stream/River or Water body.
5. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units (MT/day, Cum/Day, KL/year)
1	Fly Ash	Solid	51700	MT/YEAR
2	Bed Ash	Solid	12000	MT/YEAR
3	CT Blow down Water +DM Plant Reject water & Boiler Blow down Water	LIQUID	19250	KL/YEAR
4	D-Dust	SOLID	1200	MT/ YEAR
5	Slag non-Mag	SOLID	24000	MT/ YEAR

6. Effective arrangements are made in your factory for the treatment of Waste and effluents, Fly ash & Bed ash: Making fly ash bricks. Also selling to market. Some quantities going for NHAI road constructions. Waste Water: They have ETP plant for treatment of all types of waste water.
7. For TPP/CPP- Boiler installed & electricity is generated. Numbers of Boiler installed-02 (Two) Description- AFBC WHRB Capacity- (50TPH) (39 TPH) ESP- 4 FIELD 4 FIELD Coal Consumption: (MT/Day) 340 Fly Ash Generation: (MT/Day) 140 40 Bed Ash Generation: (MT/Day) 35 Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged outside of Factory Premises or not. Please submit report with photograph & proof. ETP CAPACITY 5m<sup>3</sup>/hr ETP plant is used for treatment of waste water of DM Plant, cooling Tower blow down water and Boiler continuous blow down water (CBD). Treated water is reused in cooling Tower makeup & Reject water of ETP is used for sprinkling purpose.
8. Place of dumping industrial waste and distance of such place from any stream/ river. Making fly ash bricks. Also selling to market. Some quantities going for NHAI road constructions.
9. Coal washeries- NOT APPLICABLE.

## 2. Some ETPs Non-Performance and By-pass into Drain.

As per the report shared by Factory Inspector, Ramgarh. (H.Q- Hazaribagh).  
(Annexure 4)

There is no any bypass into the drain.

Industry wise details of ETPs are discussed below:

### i. M/s Inland Power Limited.

- Effluent Water Produced- 450 KLD.
- Effluent water is treated (chemically) by neutralizing process for use in road sprinkling and gardening process.
- Electrostatic precipitators have been installed and attached to boiler for control of dust emission from the boiler. All the effective measure has been taken during handling of the waste i.e. transportation of fly ash covered by tarpaulin, water sprinkling during handling of waste etc. As mentioned in our EC the cooling tower, boiler blow down water and DM reject water are collected in neutralizing pit and the neutralized water is used in road sprinkling for dust suppression, green belt development, ash conditioning and brick manufacturing. All the workers are come from nearby villages so no much quantity of domestic effluent generated for installation of STP, the little quantity of domestic effluent is collected in soak pit.

### ii. M/S SOLAR INDUSTRIES INDIA LTD.

- Effluent water generated- 500 lit/day
- ETP Installed and in working condition.
- Capacity is 2 KL/hrs.

### iii. M/S BRAHMAPUTRA METALLSSSSSICS LIMITED, VILLAGE KAMTA, GOLA, RAMGARH.

- ETP Capacity- 5 m<sup>3</sup>/hr.
- ETP plant is used for treatment of waste water of DM Plant, cooling Tower blow down water and Boiler continuous blow down water (CBD). Treated water is reused in cooling Tower makeup & Reject water of ETP is used for sprinkling purpose.

For detail data about ETPs and their performance, please refer back to section 1 (d) of part 1.1.

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### 3. Mine Water Discharges.

**A. As per the report shared by TISCO, West Bokaro, Ghatotand, Ramgarh.**  
(Annexure 5)

Mine Water Discharge: West Bokaro Division is a Zero Liquid Discharge Unit. No water discharge to outside of the mine premises. All the mine water are being store in the reservoir inside the lease area. Pundi Reservoir is made by TISCO having capacity of 1600 Million Gallon.

**B. (i). As per the report shared by CCL, Rajrappa, Ramgarh.** (Annexure 5)

The maximum quantity of mine water discharge of Rajrappa OCP is supplied to nearby Rajrappa Washery for coal washing purposes and other industrial usage. The mine water is also used for internal purposes of mine like water sprinkling on haul roads for dust suppression, in wet drilling, firefighting if required, washing of HEMMs, etc.

**(ii). As per the report shared by CCL, Barka Sayal, Ramgarh.** (Annexure 5)

Water discharged from mine goes to sedimentation pond (Two-Stage) and then after adequate retention time of settling, it is discharged into Damodar River.

**(iii). As per the report shared by CCL, Argada, Ramgarh.** (Annexure 5)

The mine water is discharged into 2- stage setting tank and after setting tank, it is sent to Patratu Nalla.

**(iv). As per the report shared by CCL, Charhi, Ramgarh.** (Annexure 5)

Mine discharge water is being kept in old quarries and it is being used as domestic use after treatment. Mine water is not being discharged outside the mine premises.

**(v). As per the report shared by CCL, Kujju, Ramgarh.** (Annexure 5)

		Mine Name	Discharge/Management
1	Mine Water Discharge	Topa OCP	Nil
		Karma	Avg. 90 cum/day - Settling Tank has been constructed at the Mine water discharge point.

**4. Fly ash from TPP (e.g. Bokaro).****As per the report shared by Factory Inspector, Ramgarh. (Annexure 4)**

Industry wise and Para wise Fly Ash Waste as per requirement detail has been already been mentioned in section 1 (d) of part 1.1.

The list of Industries has been mentioned below for your reference: *(Annexure 4)*

1. M/S Inland Power Limited.
2. M/S Maa Chhinnmastika Cement and Ispat Pvt Ltd (MCCIPL)
3. M/S Brahmaputra Metallics Limited

**As per report shared by PVUNL, Patratu, Ramgarh (Annexure 6)**

Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and the first unit of the plant is expected to be commissioned during third quarter of the FY 2024-25.

All efforts will be made for 100% utilization of coal ash from the plant as per MoEF&CC notifications no. 5075 dated 31.12.2021 and subsequent amendments. However, unused ash, if any, will be stored in an ash mound that will be constructed in the plant area. Further, the stored ash, will also be utilized as per demand / requirement.

**5. Coal Washeries: - consumption of water and discharge of liquid effluents.****A. As per report shared by TISCO, West Bokaro, Ghatotand (Annexure 5)****• Water consumption for FY 24:**

a. Fresh water (Mine Water + Rainwater) = 1138458 cubic meters

b. Recycled water (Tailing Pond) = 2422022 cubic meters

Discharge: Zero effluent discharge from washeries. All the water are being recycled back to washeries through series of tailing ponds.

**B. (i). As per report shared by CCL, Rajrappa, Ramgarh (Annexure 5)**

Water for operation of Rajrappa Washery is being sourced from mine water of nearby Rajrappa OCP. No water from outside sources such as river, etc. is being used for washery operations. The effluents generated in the washery are also treated through a clarifier/sedimentation pond and then water is sent to the settling ponds from where it is recirculated to the washery through recirculating pumps.

**(ii). As per report shared by CCL, Rajrappa and CCL, Kujju. (Annexure 5)**  
Not Applicable for Rajrappa and Kujju area.

**(iii). As per report shared by CCL, Charhi. (Annexure 5)**  
1350 KL per day water required for coal washeries. There is no discharge from coal washery.  
There is no discharge from coal washery (Kedla).  
Effluent water treated in series of sedimentation tanks and clariflocculator and treated water is used again for coal washing. 50% water lost in process. Only 675KL fresh water is required for coal washery, which is being catered by nearby mine discharge water. (Kedla OCP/UGP).

**6. Coke Oven Plants- Produce Tar Oil, Cyanide, Ammonia and Phenol.**

As per report shared by Pollution Department, Ramgarh (H.Q- Hazaribagh)  
(Annexure 3)

There are no any coke oven plants producing tar oil cyanide, ammonia and phenol exist in the Ramgarh district.

**7. The Bokaro steel and IISCO drain their effluents directly into the river Damodar.**

This issue is not related to Ramgarh district, Since the Bokaro Steel and IISCO are situated in Bokaro District.

**8. Sindri (Fertilizer and other chemical Units)**

This issue is not related to Ramgarh district, Since Sindri is located in Dhanbad District.

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**9. Sewage Discharge (Mixed Drain/ Kucha Drain Contamination).****a. As per report shared by Nagar Parishad, Ramgarh (Annexure 1)**

Damodar does not flow mainly under Municipal Council Ramgarh. Out of total 32 wards under Municipal Council Ramgarh area, Damodar flows partially or completely from ward no. 06,12,13,14,17,20,21,26. To prevent water pollution, the Municipal Council has made arrangements for screening in the drains of Wada lying on the banks of Damodar River so that solid waste and other pollutants can be prevented from entering the river. To completely prevent water pollution, construction work of 2 sewage treatment plants Sugiadih (19 MLD) and Gobardaha (23 MLD) is being done on war footing by Municipal Council Ramgarh.

**b. As per report shared by Cantonment Board, Ramgarh (Annexure 2)**

Out of total 08 wards under Cantonment Council Ramgarh, Damodar River flows partially or completely through Ward No. 01, 02, 03, 04. At present there is no Sewage Treatment Plant in Cantonment Board Ramgarh.

**c. As per report shared by TISCO, Ghatotand (Annexure 5)**

STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose. There is no direct contamination with storm drain.

**d. As per the report shared by CCL, Rajrappa, Ramgarh. (Annexure 5)**

Sewage is discharged through pucca drains.

10. **Municipal waste / Biomedical waste/ Hazardous waste/legacy waste disposal detailed status required as the three are major industrial town with dense population, health infrastructure and industries).**

**a. As per report shared by Nagar Parishad, Ramgarh about Municipal Waste.**

*(Annexure 1)*

Under Municipal Council Ramgarh, 26 TPD waste is collected every day, out of which the wet waste is stored in the PIT Compost constructed in each ward and the remaining about 17 TPD waste is dumped in the dumping yard. Municipal Council 3Ramgarh has published a tender for the installation of Solid Waste Management for disposal of daily waste, which will be completed as soon as possible and the plant will be installed.

**b. As per report shared by Cantonment Board, Ramgarh *(Annexure 2)***

Under Cantonment Board Ramgarh, 40 tonnes of garbage are collected every day and the entire garbage is sent to the Trenching Ground for disposal.

Located under Cantonment Board Ramgarh area, approximately 50000 MT Legacy Waste has been disposed of. A Solid Waste Management plant is being run by the Municipal Council in the Trenching Ground of the Cantonment Board. Which will also dispose of the sewage in the Cantonment Area.

**c. As per report shared by CCL, Rajrappa, Ramgarh *(Annexure 5)***

Hazardous waste is produced in the form of Burnt Oil. The waste is kept in MS drums on a concrete platform to prevent any form of pollution. The waste is sold to authorised recyclers only. The quantity of burnt oil stored at Rajrappa OCP as on 31-03-2023 was 128.915 KL.

**d. As per report shared by Civil Surgeon, Ramgarh *(Annexure 7)***

The per day total generation of Bio-medical waste in the Ramgarh district are:

- Per day generation of Bio-medical waste in Bedded Hospitals are: 58.05049315 KG
- Per day generation of Bio-medical waste in Non-Beded Hospitals are: 23.4169863 KG
- All the generated Bio-medical wastes are treated.
- Hospital wise details are as follows

**RAMGARH BEDED HCF**

S. No	NAME	DISTRICT	RED	Yellow	Blue	White	Waste Generation (Quantity in KG)	Per Day Waste Details
1	KGT Hospital & Research Centre RAM0002	RAMGARH	99.5	30.5	36.4	21.4	187.8	0.51
2	N.M Seva Sadan RAM0003	RAMGARH	66.5	75.3	36.4	26.5	204.7	0.56
3	Krishlay Child Hospital RAM0004	RAMGARH	78.6	96.4	44.5	30.1	249.6	0.68
4	Su Kalyani Health	RAMGARH	95.4	45.6	36.5	27.7	205.2	0.56

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	Centre RAM0005							
5	Jivan Shree Hospital RAM008	RAMGARH	63.5	56.4	33.2	25.1	178.2	0.49
6	Prime Hospital RAM0009	RAMGARH	84.5	89.4	45.8	17.8	237.5	0.65
7	City Hospital RAM0010	RAMGARH	69.4	78.6	46.5	32.4	226.9	0.62
8	Breliya Nursing Home RAM0011	RAMGARH	96.4	65.4	36.4	201	399.2	1.09
9	Guru Kripa Nursing Home RAM0014	RAMGARH	75.6	75.6	39.6	29.2	220	0.60
10	N B Rahat Nursing Home RAM0015	RAMGARH	85	33.4	25.7	19.6	163.7	0.45
11	Raj Nursing Home & Rech. Centre RAM0016	RAMGARH	48.6	74.6	41.2	26.9	191.3	0.52
12	Durga Nursing Home RAM0017	RAMGARH	36.4	64.2	18.5	14.6	133.7	0.37
13	Brindavan Hospital & Rech. Centre RAM0018	RAMGARH	75.5	82.4	30.5	16.4	204.8	0.56
14	Sai Sevayatan Hospital RAM0019	RAMGARH	46.5	145	53.2	28.4	273.1	0.75
15	Maha Laxmi Nursing Home RAM0021	RAMGARH	85	35.4	33.5	11.3	165.2	0.45
16	Kalawati Health Care RAM0022	RAMGARH	86.5	64.5	30.1	13.5	194.6	0.53
17	Ramgarh Nursing Home RAM0023	RAMGARH	65.8	46.95	29.4	20	162.15	0.44
18	Jharkhand Hospital RAM0025	RAMGARH	78.5	98.4	42.3	24.6	243.8	0.67
19	Kujju Nursing Home RAM0026	RAMGARH	68.5	179.9	45.1	35.6	329.1	0.90
20	Sadar Hospital RAM0027	RAMGARH	78.4	149.9	65.4	23.4	317.1	0.87
21	Life Line Hospital RAM0028	RAMGARH	69.5	98.4	35.1	21.4	224.4	0.61
22	The Hope Hospital RAM0029	RAMGARH	68.5	61.5	54.1	32.1	216.2	0.59
23	Maa Seva Yatan Hospital RAM0030	RAMGARH	201.3	165.3	56.2	30.2	453	1.24
24	CMS I/C, CCL RAM0032	RAMGARH	45.8	95.6	56.1	41.3	238.8	0.65
25	Kumar Nursing Home RAM0033	RAMGARH	82.5	144.2	95.4	35.1	357.2	0.98
26	Lalita Netralaya RAM0034	RAMGARH	76.5	129.6	55.2	29.6	290.9	0.80
27	Chitranjan Seva	RAMGARH	45.8	146.1	52.4	20.5	264.8	0.73

	Sadan RAM0035							
28	Marar Nursing Home RAM0036	RAMGARH	69.5	130	32.5	24.3	256.3	0.70
29	Sunita Eye Hospital RAM0037	RAMGARH	68.5	154.2	75.2	36.7	334.6	0.92
30	Maa Laxmi Ashirvad Hospital RAM0038	RAMGARH	96.4	123	65.4	36.1	320.9	0.88
31	Rahat Nursing Home RAM0039	RAMGARH	65.4	123.7	45.1	41.1	275.3	0.75
32	Raj Nursing Home RAM0040	RAMGARH	96.5	210.4	46.8	33.5	387.2	1.06
33	Nisha Nursing Home RAM0041	RAMGARH	125.5	144.1	100.9	74.1	444.6	1.22
34	Sai Nursing Home RAM0043	RAMGARH	163.5	139	85.4	40.6	428.5	1.17
35	Patratu Vidhut Utpadan Nigum Limited RAM0047	RAMGARH	125.5	123.6	35.6	35.2	319.9	0.88
36	Baby Life Care Hospital RAM0048	RAMGARH	145.6	138	68.4	45.7	397.7	1.09
37	Max Hospital RAM0050	RAMGARH	95.4	122.1	96.4	65.4	379.3	1.04
38	Community Centre (CHC, Gola) RAM0051	RAMGARH	165	135.8	89.4	45.6	435.8	1.19
39	Sai Anmol Hospital & Rech. Centre RAM0053	RAMGARH	123.5	124.6	56.8	24.6	329.5	0.90
40	Ganpati Hospital RAM0054	RAMGARH	152.6	138.8	42.6	51.8	385.8	1.06
41	AZAM HOSPITAL RAM0059	RAMGARH	36.5	123.5	63.4	14.5	237.9	0.65
42	Asha Health Care RAM0061	RAMGARH	186.5	119.2	75.5	29.3	410.5	1.12
43	Adarsh Nursing Home RAM0062	RAMGARH	69.5	115	36.4	25.3	246.2	0.67
44	Krishna Health Care RAM0064	RAMGARH	45.2	121	36.4	23.4	226	0.62
45	Jindal Steel & Power Limited RAM0065	RAMGARH	65.5	148.1	42.7	35.4	291.7	0.80
46	Mother & Child Health Care Centre RAM0067	RAMGARH	56.4	108	57.5	37.8	259.7	0.71
47	Niramya Das Health Care RAM0068	RAMGARH	54.6	113	69	44.2	280.8	0.77
48	Tirupati Hospital RAM0069	RAMGARH	45.5	114.6	41.6	40.3	242	0.66

49	Narayani Seva Sadan RAM0070	RAMGARH	97.5	112	67.2	45	321.7	0.88
50	Chhinmastika Health Care RAM0073	RAMGARH	89.4	126.3	79.8	45.4	340.9	0.93
51	Veena Poly Clinic & Diagnostic Centre RAM0074	RAMGARH	95.3	111.8	60.22	30.8	298.12	0.82
52	The Military Hospital RAM0076	RAMGARH	94.7	145.6	65.8	51.4	357.5	0.98
53	Pulse Medicare Hospital RAM0079	RAMGARH	93	146.5	67.6	52.4	359.5	0.98
54	Sun Shine Stone & Maternity Clinic RAM0080	RAMGARH	36.5	198.4	58.76	35.1	328.76	0.90
55	Dr.Indira Prasad Clinic RAM0082	RAMGARH	95.7	125	72.1	51.1	343.9	0.94
56	Arogya Health Care RAM0096	RAMGARH	156.5	94.8	63.5	23.1	337.9	0.93
57	Jivan Anmol Hospital RAM0097	RAMGARH	77.7	112.5	42.9	35.4	268.5	0.74
58	Satyam Hospital RAM0099	RAMGARH	124.56	88.9	43.5	34.5	291.46	0.80
59	Nava Jivan Health Care RAM0100	RAMGARH	124.3	98.6	35.1	32.1	290.1	0.79
60	Max Life Care Hospital RAM0101	RAMGARH	65.2	106.7	48.9	27.8	248.6	0.68
61	Hope Well Hospital RAM0102	RAMGARH	142.3	93.8	52.84	33.8	322.74	0.88
62	Sai Memorial Hospital RAM0104	RAMGARH	101.3	134.6	47.6	30.6	314.1	0.86
63	Aayushman Hospital RAM0105	RAMGARH	89.4	97.2	42.5	23.7	252.8	0.69
64	Arogy Seva Niketan RAM0106	RAMGARH	65.2	85.4	42.9	23.7	217.2	0.60
65	Star Kids Digital Children Hospital RAM0107	RAMGARH	45.1	125.4	64.3	32.4	267.2	0.73
66	SINHA PATHOLOGICAL LAB	RAMGARH	35.5	142.6	32	23.4	233.5	0.64
67	Manorama Nursing Home RAM0112	RAMGARH	55.3	89.2	67.8	30.5	242.8	0.67
68	VARDAN HOSPITAL	RAMGARH	45.6	36.5	32.2	22.1	136.4	0.37
69	Maa Sangeeta Nursing Home	RAMGARH	62.4	124.3	32.6	20.2	239.5	0.66

	RAM0121							
70	COMUNITEE CENTRE, MANDU	RAMGARH	56.4	230.5	112.6	49.4	448.9	1.23
71	COMMUNITEE CENTRE, PATRATU	RAMGARH	89.4	124.3	98.4	46.5	358.6	0.98
72	TATA CENTRAL HOSPITAL, GHATO	RAMGARH	74.5	129	65.4	26.4	295.3	0.81
73	HILL HOSPITAL	RAMGARH	65.8	142.6	32.2	14.3	254.9	0.70
74	BRINDAVAN POLYDOC HOSPITAL PVT.LTD.	RAMGARH	47.6	52.4	45.1	21.3	166.4	0.46
75	AROGYA MANGALAM HOSPITAL RAM0119	RAMGARH	96.5	36.5	60.4	34.6	228	0.62
	<b>TOTAL</b>		<b>6349.2 6</b>	<b>8309.6 5</b>	<b>3971.9 2</b>	<b>2557.6</b>	<b>21188.43</b>	<b>58.05</b>

## RAMGARH NON BEDED HCF

S. N	NAME	DISTRICT	RED	Yellow	Blue	White	Waste Generation (Quantity in KG)	Per Day Waste Details
1	Tulsi Clinical Lab & X-Ray RAM0007	RAMGARH	30.5	61.8	29.5	14.6	136.4	0.37
2	ISIS Diagnostic Health Centre RAM0013	RAMGARH	30.7	42.8	36.5	21.3	131.3	0.36
3	Jagat Pathology RAM0020	RAMGARH	45.2	63.5	35.2	12.6	156.5	0.43
4	Rajendra Dental Clinic RAM0031	RAMGARH	45.2	56.2	32.4	21.5	155.3	0.43
5	Lalita Netralaya RAM0034	RAMGARH	45.6	87.6	42.6	25	200.8	0.55
6	Om Clinic RAM0042	RAMGARH	52.4	86.4	39.5	18.6	196.9	0.54
7	Mandal Clinic RAM0044	RAMGARH	69.4	123.2	49.5	35.1	277.2	0.76
8	Arogyam Pathology RAM0049	RAMGARH	63.4	89.4	52.6	30.5	235.9	0.65
9	Dental Clinic & Bharat Medical Hail RAM0052	RAMGARH	63.5	90.6	51.4	36.1	241.6	0.66
10	Chandsi Dawa Khana RAM0057	RAMGARH	106.2	123.4	75.4	45.1	350.1	0.96
11	Vishwash Dental Clinic RAM0058	RAMGARH	75.4	118.6	61.6	38.7	294.3	0.81
12	ARCHANA CLINIC RAM0055		95.4	124.3	45.6	24.3	289.6	0.79

13	32 Pearls Dental Clinic RAM0060	RAMGARH	42.6	69.4	35.4	21.6	169	0.46
14	Kumar Patho Lab RAM0071	RAMGARH	64.6	86.4	51.4	32.6	235	0.64
15	Dev Clinic RAM0072	RAMGARH	65.4	108.22	70.12	42	285.74	0.78
16	National Pathology RAM0077	RAMGARH	23.4	111	52.1	42	228.5	0.63
17	Thyro Care RAM0078	RAMGARH	91.3	145.6	56.2	35.3	328.4	0.90
18	Shree Sai Dental Clinic RAM0083	RAMGARH	88.2	113	56.2	27.5	284.9	0.78
19	S.N. Dental Clinic RAM0090	RAMGARH	87.91	156.43	42.5	34.1	320.94	0.88
20	City Dental Care RAM0091	RAMGARH	87	35.9	92.1	71.9	286.9	0.79
21	Dental World RAM0092	RAMGARH	54.2	86.4	42.3	35.1	218	0.60
22	Dr. Lal Patholabs RAM0093	RAMGARH	82.8	154.8	46.08	39.84	323.52	0.89
23	Kamla Pathology RAM0094	RAMGARH	74.4	142.6	59.5	46.2	322.7	0.88
24	Manoj Medical Hall RAM0108	RAMGARH	45.6	153.4	36.4	40	275.4	0.75
25	Niwaran Dental Clinic RAM0118	RAMGARH	72.8	143	32.6	20.2	268.6	0.74
26	Uttam Dental Clinic & Oral Health Care RAM0120	RAMGARH	74.4	142.6	59.5	46.2	322.7	0.88
27	RAMGARH COLLECTION CENTRE & X-RAY RAM0063	RAMGARH	74.6	96.4	42.1	32.6	245.7	0.67
28	APURWA LABORATORY RAM0066	RAMGARH	63.5	152.4	41.6	23.5	281	0.77
29	PARA HEALTH CARE RAM0122	RAMGARH	33.6	56.8	30.1	24.3	144.8	0.40
30	GANPATI PATHOLOGY RAM0130	RAMGARH	56.1	87.5	40.3	31.6	215.5	0.59
31	VINAYAKA DENTAL CLINIC RAM0135	RAMGARH	63.5	89.5	46.8	32.4	232.2	0.64
32	RUPALI DENTAL CLINIC	RAMGARH	42.6	75.1	45.2	23.4	186.3	0.51
33	SAI HEALTH CARE	RAMGARH	36.5	89.4	36.2	23.4	185.5	0.51
34	NANAK DENTAL CLINIC	RAMGARH	46.2	64.5	41.2	14.6	166.5	0.46
35	VERMA DENTAL & IMPLANT CENTRE	RAMGARH	52.4	96.5	35.2	36.5	220.6	0.60
36	DR. KUMAR POLYCLINIC	RAMGARH	32.5	45.7	31.3	23.4	132.9	0.37
	<b>TOTAL</b>		<b>2179.01</b>	<b>3570.35</b>	<b>1674.2</b>	<b>1123.64</b>	<b>8547.2</b>	<b>23.42</b>

e. As per report shared by Pollution Department, Ramgarh (H.Q- Hazaribagh)  
(Annexure 3)

The following types of Hazardous waste generated from coal mines /washerries of CCL:  
Used oil/spent oil. It is sent to general store for auction.

Hazardous waste generated from TISCO: - Used oil/ spent oil/ oil contaminated waste/  
discarded contaminated barrel.it is sold to authorized recycler

Bio Medical waste generated in Ramgarh district is sent to CBWTF of M/s Bio-Genetic  
Pvt. Ltd, Ramgarh.

f. As per report shared by TISCO, West Bokaro, Ghatotand (Annexure 5)

Type	Quantity	Disposal
Municipal Waste (Last Financial Year)	Approx. 150 T	Disposed to Biogas plant at site.
Biomedical Waste (Last Financial Year)	Yellow Category :569.19 KG Red Category: 507.9 KG White Category: 74.45 KG Blue Category: 486.516 KG	All the Biomedical waste generated at site are being disposed off to authorized recyclers as per permission granted by JSPCB.
Amount of hazardous waste generated and its management (Last Financial Year)	Used Oil: 256.37 KL	All the hazardous waste generated at site are being disposed off to authorized recyclers. Annual Return attached as Annexure-II.
	Oil-soaked cotton: 3.65 T	
	Discarded barrel/Drums: 259 nos.	
	Non-Ferrous: 14.82 T	
	Waste Lead Acid Batteries: 17.03 T	

**11. Groundwater in critical @ Ramgarh and Dhanbad.**

**As per report shared by Drinking water and Sanitation Department , Ramgarh.**

*(Annexure 8)*

To improve the level of ground water in Ramgarh District, Drinking Water and Sanitation Dept (DWSD) is constructing some 300 Soak pits under Swachh Bharat Mission (Rural)Phase-II. The block wise details of Soak pits are mentioned below: -

S. No.	Block	Number of Soak Pit	Remarks
1	Mandu	20	In all the mentioned blocks, Soak pits are being constructed for dirty water management under Swachh Bharat Mission (Rural) Phase-II, so that the level of ground water can be improved.
2	Gola	84	
3	Chitarpur	137	
4	Dulmi	41	
5	Ramgarh	18	
<b>Total</b>		<b>300</b>	

12. **In The River Nalkari-** The main industrial units on this river are the BASL (steel) at Patratu and the Patratu Thermal Power Station (PTPS) that are polluting in nature.

**a. As per the report shared by BASL or Jindal Steel, Ramgarh. (Annexure 9)**

The waste water is maintained in close circuit. The effluent water generated from the utility area is again recycled back to process. The entire effluent water generated from the process goes to scale pit where the scales are separated out. The effluent water then passes through various process stages like Settling tank, thickener, sludge holding tank, DMF (Dual Media filter), cooling tower and then to process for use. The effluent treatment system installed in the plant in utility area maintains the water in close circuit. The total system is maintained and operated regularly round the clock. There is no discharge from the process area.

The effluent generated is being treated and recycled. The entire water is in a re-circulation process. We are not discharging any effluent in Nalkari river.

**b. As per the report shared by PTPS, Patratu or PVUNL, Patratu, Ramgarh. (Annexure 6)**

Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and the first unit of the plant is expected to be commissioned during third quarter of the FY 2024-25.

All efforts will be made for 100% utilization of coal ash from the plant as per MoEF&CC notifications no. 5075 dated 31.12.2021 and subsequent amendments. However, unused ash, if any, will be stored in an ash mound that will be constructed in the plant area. Further, the stored ash, will also be utilized as per demand / requirement.

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**Part 1.2****The Key Pollution issues related to Ramgarh district****1. Illegal sand, clay and stone mining in the Ganga River and Damodar River Basins.****a. As per the report shared by Circle Office Chitarpur, Ramgarh, Dulmi and Mandu (Annexure 10)**

There is no such case found in the Chitarpur, Ramgarh, Dulmi and Mandu Circles.

**b. As per the report shared by Circle Office, Gola (Annexure 10)**

Action is being taken to register an FIR in the police station against illegal sand laden tractor. Photocopy of letter number 2050 dated 09.12.23 and 443 dated 07.03.2024 attached.

**c. As per the report shared by Circle Office, Patratu (Annexure 10)**

A case has come in light, on which a FIR (number 51/24) has been registered.

## 2. Industrial Pollution in Dhanbad, Bokaro, Sindri and Dhanbad.

### a. As per the report shared by Nagar Parishad, Ramgarh. (Annexure 1)

Damodar does not flow mainly under Municipal Council Ramgarh. Out of total 32 wards under Municipal Council Ramgarh area, Damodar flows partially or completely from ward no. 06,12,13,14,17,20,21,26. To prevent water pollution, the Municipal Council has made arrangements for screening in the drains of Wada lying on the banks of Damodar River so that solid waste and other pollutants can be prevented from entering the river. To completely prevent water pollution, construction work of 2 sewage treatment plants Sugiadih (19 MLD) and Gobardaha (23 MLD) is being done on war footing by Municipal Council Ramgarh.

### b. As per the report shared by Cantonment Board, Ramgarh. (Annexure 2)

The factories falling under the Cantonment, Ramgarh are not located on the banks of Damodar River.

### c. As per the report shared by Pollution Board, Hazaribagh. (Annexure 3)

There is no any effluent generating industries located in Ramgarh town area. List of Hazardous waste generating units in the Ramgarh district and disposal practices is enclosed.

List of Hazardous Waste generating Industries under Ramgarh district					
Sl No	Name & Address of Industries	Name of H.W. & Quantity	Cat. Sl. No. of Hazardous Waste	Storage Facility	Disposal Facility
1	M/s Alok Steels Pvt. Ltd. At- Budhakhap, Po- Karma, Dist- Ramgarh	Used Oil - 2.208 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
2	M/s Maa chhinmastike Cement & Ispat Pvt. Ltd. At- Hehal, Po- Barkakana, Dist- Ramgarh	Used Oil - 0.782 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
3	M/s Solar Industries India Ltd. At- Manua, Po- Hesla, Dist- Ramgarh	Used Oil - 0.046 MT/Y	5.1	Kept in PVC Drums under shed	Reused in captive.
4	M/s Bala Shree Metals(p) Ltd. At- Bongabar, Po-	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain

5	M/s Dayal Alloys & Steel Casting (A unit of Dayal Steel Ltd.) At- Chaha, Po- Jamira Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
6	M/s Dayal Ferro Alloys (A unit of Dayal Steel Ltd.) At- Chaha, Po- Jamira Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Recovery and reuse captive different chain drive.
7	M/s Interlink Foods(p) Ltd. At- Industrial Area patratu, Po-Patratu, Ramgarh	Used Oil - 0.00092 MT/Y	5.1	Kept in PVC Drums under shed	Send to Authorised recycler.
8	M/s Jharkhand Ispat(p) Ltd. At-+ Po-Hesla, Dist- Ramgarh	Used Oil - 1.104 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
9	M/s Jindal Steel & Power At-Balkudra, Po- Patratu, Dist- Ramgarh	i) Used Spent oil- 13.400 MT/Y,	5.1	i) Kept in steel Drums ii) Kept in steel Drums iii) Kept in closed room. iv) Kept in pucca tank v) Kept in pucca tank	Sold out to Authorised recycler
10	M/s Vaishnavi Ferro Tech(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
11	M/s Globe steel & Alloys(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.276 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
12	M/s Venkatas Iron & Alloys (India)Ltd. At-Mahuatola, Lapanga, Po- Bhadaninagar,	Used Oil- 0.64 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.

	Dist- Ramgarh				
13	M/s Inland Power Ltd. At-Tonagatu, Po-Gola, Dist- Ramgarh	Used Oil- 0.54 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
14	M/s IDL Explosive Ltd.(Old name Gulf Oil Corporation) At+Po-Rajrappa, Dist- Ramgarh	Oily Sludge Emulsion 0.91 MT/Y	5.1	Kept in MS Drums	Sold out to Authorised recycler.
15	M/s Maihar Alloys(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.0184 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
16	M/s Brahamputra Metalics Ltd. At-Kamta, Po-Gola, Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive different chain drive.
17	M/s Kameshwar Alloys & Steel, At - Kusumdih, Gola, Ramgarh,	Used Oil - 0.184 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
18	M/s Vishal Sponge (P) Ltd. At - Borobing. P.O. - Chhotkipona, Ramgarh.	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
19	M/s Radha Casting & Metalics (P) Ltd. At - Paiki, Marar, Ramgarh.	Used Oil - 0.92 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
20	M/s Bihar Foundary & Casting Ltd. (Unit of gautam Ferro Alloys), Ind. Area, Marar, Ramgarh	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
21	M/s Bihar Foundary & Casting Ltd. (Unit H.A Sponge & Power), Ind. Area, Marar,	Used Oil - 4.6 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.

	Ramgarh				
22	M/s Tata Steel Ltd., West Bokaro Division, Washery - II, At + P.O. - Ghatotand, Ramgarh	Used Oil - 11.04 MT/Y Waste residue containing oil - 0.4 T/Y Discarded container/Barr el/Line-1 TPA Other - 0.2 TPA	5.1		Kept in steel tank concrete bin. Sent to authorised recycler
23	M/s Tata Steel Ltd. West Bokaro Division, Logistic Dispatch, At + P.o. - Ghatotand, Ramgarh	Used oil - 0.959 MT/Y Waste containing oil - 0.15 T/Y Discarded containing barrel items - 0.15 T/Y	5.1	Stored in closed space on impervious floor,	Sold out to authorized recycler.
24	M/s Tata Steel Ltd., West Bokaro Division, Washery - III, At + P.O. - Ghatotand, Ramgarh	Used Oil - 11.04 MT/Y, Waste Containing Oil - 5 MT/Ann. Discarded Containing barrels item - 1 MT/Ann	5.1	Stored in closed space on impervious floor.	Sold out to authorized recycler.
25	M/s Tata Steel Ltd. West Bokaro Colliery, At + P.O. - Ghatotand, Ramgarh	Used Oil, Oil Soaked cotton , Used Lead Acid Batteries, Discarded Container of chemical, Empty Class Bottol of Chemical- 350 MT/Y	5.1	Kept in steel tank, Kept in concrete bin, Floor and proper shed, Haza. Waste bin, Stored in room	Sold to Authorized recycler

26	M/s Tata Steel Ltd. West Bokaro Colliery, (20 MW Captive Power House, 25 MW D.G. Set) At + P.O. - Ghatotand, Ramgarh	Used Oil, , Oil Soaked cotton , Used Lead Acid Batteries, Discarded Container of chemical , Empty Class Bottol of Chemical - 784 MT/Y	5.1	Kept in steel tank,  Kept in concrete bin, Floor and proper shed,  Haza. Waste bin, Stored in room	Sold to Authorized recycler
27	M/s Sirka Open Cast Project, CCL. At-Sirka, Po- Argadda, Dist- Ramgarh	i) Used Oil - 9.38 MT/Y ii)Discarded Batteries- 14 nos/y	5.1	Kept in steel Drums under shed	Sent to Regional Store then authorized recycler
28	M/s Rajrappa Project, CCL. At+PO-Rajrappa, Dist- Ramgarh	i) Used Oil - 115 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
29	M/s Kedla Project, CCL. At+PO-Kedla, Dist- Ramgarh	i) Used Oil - 16.71 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
30	M/s Tapin Project, CCL. At+PO-Tapin, Dist- Ramgarh	i) Used Oil -46 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
31	M/s Jharkhand OCP, CCL. At+PO-Laiyo, Dist- Ramgarh	i) Used Oil - 14.90 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
32	M/s Kedla washery, CCL. At-Basantpur,PO- Kedla, Dist- Ramgarh	i) Used Oil - 16.76 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
33	M/s Parej East OCP, CCL. At-Parej, Dist- Ramgarh	i) Used Oil - 46.00 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
34	M/s Pindra Colliery, CCL. At+PO-Pindra, Dist- Ramgarh	i) Used Oil- 0.0092 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction

35	M/s Rajrappa washery, CCL. At+PO-Rajrappa, Dist- Ramgarh	i) Used Oil, ii) Oil Soaked cotten & Rubber-13.8 MTPA	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
36	M/s Pundi Project, CCL. At+PO-Pundi, Dist- Ramgarh	i) Used Oil - 9.8462 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
37	M/s Topa Colliery, CCL. At+Po-Topa, Dist- Ramgarh	i) Used Oil - 16.56 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
38	M/s Karma Project, CCL. At+PO-Karma, Dist- Ramgarh	i) Used/Spent Oil -36.67 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
39	M/s Jharkhand OCP, Ramgarh	Used Oil- 14.90 MTPA	5.1	Kept in steel drums under shed	Sent to Regional Store for auction
40	M/s Calcutta Carbide(p) Ltd., Ramgarh	Used Oil- 0.455 MT/Y	5.1	Kept in steel drums proper area under shed	Captive use own plant
41	M/s Rama Ceramics AT+PO-Marar, Ramgarh	i) Oily Sludge/Emulsion- 1 T/Annum ii) Flue gas dust & other particulates- 150 TPA		i) Kept in concrete tank ii) Kept in bagees in multiure free area. iii) Kept in bagees in multiure free area (At present nil)	i) Land fillable ii) Recovery and Ruse captive iii) Recovery and Ruse captive (At present nil)
42	M/s Burnpur Cement., Ind. Area, Patratu, Ramgarh	Used/Spent Oil- 18 T/Annum	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
43	M/s Syal D OCP., AT-Sayal, Ramgarh	Used/Spent Oil- 110.4 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
44	M/s Indian Explosive Ltd., AT-West Bokaro Ramgarh	Used/Spent Oil- 1.06 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.
45	M/s Yadav Motor., Dist-Ramgarh	Used/Spent Oil- 0.46 MTPA	5.1	Kept in steel drums under the shed	Sold-out to authorized recycler.

d. As per report shared by District Industry Centre, Ramgarh (H.Q- Hazaribagh)  
(Annexure 11)

Details of Industrial Waste Discharged by the Unit (Ramgarh)					
S.NO.	Name & Address of Unit	Product	Waste product	CTO (Consent to operate by JSPCB)	Remarks
1	M/S GLOBE STEEL & ALLOYS PVT LTD ( Rauta , Marar, Ramgarh)	MS INGOT	Slag & Solid waste	Updated	They using their waste material in their own Plant.
2	M/S ALOKE STEEL INDUSTRIES PVT LTD. (BUDHAKHAP, KARMA, MANDU, RAMGARH)	SPONGE IRON & MS BILLET	Dolochar	Updated	They give their wastage to Bricks & coal plant.
3	JHARKHAND ISPAT PVT LTD	SPONGE IRON & MS BILLET	Dolochar	Updated	They give their wastage to Bricks & coal plant.
4	M/S JINDAL STEEL POWER LTD (Patratu)	TMT BAR MS WAIR ROD	slag	Updated	Industry waste does not get into the river or any other water resources.
5	RADHA CASTING METALLIC PVT LTD (Rauta, Mara, Ramgarh)	INGOT BILLET	Slag & Solid waste	Updated	They sell it as per the requirement of the local persons.
6	MAIHAR ALLOYS PVT LTD ( At-Rauta, Marar, Ramgarh)	INGOT BILLET	Slag & Solid waste	Updated	They sell it as per the requirement of the local persons.
7	M/S YASH ALLOYS PVT LTD , C/O Ambey Casting pvt.ltd. (KUSUMDIH, GOLA, RAMGARH)	MS INGOT	Slag	Updated	They use their wastage in their own plant.
8	INLAND POWER LIMITED (VILL-TONAGATU, PO-SARAM, PS-GOLA, DIST -RAMGARH)	(i) Power Plant- 1X63 MW, (ii) Fly Ash Bricks- 252055 nos./day	Fly Ash	Updated	They use their waste material in their own Bricks Plant.

9	M/s. Sri Venkatesh Iron & Alloys (India) Ltd ( At- Lapanga, PO- Bhadani Nagar, Ramgarh)	Sponge Iron- 4X100 TPD	Dolochar	Updated	They use their waste material in their own Plant.
10	M/S BRAHMPUTRA METALLICS PVT.LTD. ( GOLA, RAMGARH)	Iron & Steel involving processing from ore/integrated steel plant	Fly Ash	Updated	They use their waste material in their own Bricks Plant.
11	M/S MAA CHHINMASTIKE CEMENT & ISPAT PVT.LTD. ( HESLA, BARKAKANA, RAMGARH)	Sponge Iron	Fly Ash	Updated	They use their waste material in their own Bricks Plant.
12	M/S BHAGWATI VINTRADE PVT LTD (Bongabar, Bharechnagar, Ramgarh)	Rice Mill	No wastage	Updated	No waste material .
13	SHREE NANAK FERRO ALLOYS PVT. LTD.( Rauta, marar, ramgarh)	Ferro Alloys	Slag	Updated	For Land filling & new road highways construction.
14	BIHAR FOUNDRY & CASTINGS LTD ( Rauta, Ramgarh)	Iron INGOT	slag	Updated	Use in local area
15	Dayal Alloy & Steel Castings U/o Dayal Steels Ltd. (Chaha, Ramgarh)	M. S. Ingot & Alloys- 28800 MTPA	Slag	Updated	They use in their own plant.
16	PANKAJ STEEL (BHARECH NAGAR SANDI)	MS Rod	Scrap	Updated	They sell their waste material to induction plants.
17	M/s Kunj Bihari Food Processors (P) Ltd.( Sukrigarha, Lari, Lari, Dulmi, Ramgarh)	Rice Mill	No wastage	Updated	No waste material .
18	ASHWIN CHEMICALS(Rauta, Marar, Ramgarh)	Alum mfg	No wastage	Updated	No waste material .

19	KAMESHWAR ALLOYS & STEELS PVT.LTD.(Gola, ramgarh)	Steel Plant	Slag	Updated	They use
20	Mehak ceramics ( Budhakhap, digwar, ramgarh)	calcination of refractory	Bricks	Updated	Use in local area
21	Vishal Sponge Pvt. Ltd.( Borobing , Ramgarh cantt)	Sponge Iron	Dolachar	Updated	For Land filling & new road highways construction.
22	RAMGARH CASTING PVT LTD.(Rauta, Marar, Ramgarh)	Sponge Iron	Dolachar	Updated	For Land filling & new road highways construction.
23	MADHURA INGOT & STEEL CO. PVT.LTD. At- Argada Road, Binjhar, PO- Marar	MS INGOT	Dolachar	Updated	For Land filling & new road highways construction.
24	M/s Calcutta Carbide Pvt. Ltd. (Rauta, Ramgarh)	Silico Manganese & Ferro Manganese- 8935 TPA	Slag	Updated	For Land filling & new road highways construction.

**3. Sewage discharge from Sahibganj, Rajamahar, Dhanbad, Bokaro and other cities / towns in the catchment are polluting the River Ganga and Damodar.**

**a. As per report shared by Nagar Parishad, Ramgarh (Annexure 1)**

Damodar does not flow mainly under Municipal Council Ramgarh. Out of total 32 wards under Municipal Council Ramgarh area, Damodar flows partially or completely from ward no. 06,12,13,14,17,20,21,26. To prevent water pollution, the Municipal Council has made arrangements for screening in the drains of Wada lying on the banks of Damodar River so that solid waste and other pollutants can be prevented from entering the river. To completely prevent water pollution, construction work of 2 sewage treatment plants Sugiadih (19 MLD) and Gobardaha (23 MLD) is being done on war footing by Municipal Council Ramgarh.

**b. As per report shared by Cantonment Board, Ramgarh (Annexure 2)**

Out of total 08 wards under Cantonment Council Ramgarh, Damodar River flows partially or completely through Ward No. 01, 02, 03, 04. At present there is no Sewage Treatment Plant in Cantonment Board Ramgarh.

**c. As per the report shared by CCL, Rajrappa, Ramgarh. (Annexure 5)**

Sewage is discharged through pucca drains.

**d. As per report shared by TISCO, Ghatotand (Annexure 5)**

STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose. There is no direct contamination with storm drain.

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**4. Floodplain encroachment.****a. As per the report shared by Circle Office Chitarpur, Ramgarh, Dulmi, Patratu and Gola. (Annexure 10)**

There is no encroachment of any kind on the floodplain area adjacent to Damodar River in Chitarpur, Ramgarh, Dulmi, Patratu and Gola circles.

**b. As per the report shared by Circle Office, Mandu (Annexure 10)**

The dumping yard is in the Damodar River flow area under Mauja-Sugia, within the Karma project of the CCL Kaju area, on the floodplain near the Damodar River in the Mandu zone, causing floodplain encroachment.

**5. River island encroachment.**

There are no such cases found for River Island encroachment in Ramgarh district.

**6. ETPs under or non- performance. Not all units have installed ETPs and STPs.**

Industry wise and Para wise use of ETPs as per requirement detail has already been mentioned in section 1 (d) of part 1.1. (*Annexure 4*)

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7. **Mine water discharge- Ministry of Environment and Forest (MoEF), Government of India (Gol) based on Comprehensive Environmental Pollution Index (CEPI) declared (January 2010) Dhanbad as a critically polluted area and identified four blocks of Dhanbad district viz. Dhanbad Sadar, Jharia, Govindpur and Nirsa as critically polluted. The predominant sources of pollutants in Dhanbad are Mines, Industries, Bio-medical waste as well as sewage and sullage of municipal areas and the townships of the aforesaid mines and industries.**

**A. As per the report shared by TISCO, West Bokaro, Ghatotand, Ramgarh.** *(Annexure 5)*

Mine Water Discharge: West Bokaro Division is a Zero Liquid Discharge Unit. No water discharge to outside of the mine premises. All the mine water are being store in the reservoir inside the lease area. Pundi Reservoir is made by TISCO having capacity of 1600 Million Gallon.

**B. (i) As per the report shared by CCL, Rajrappa, Ramgarh.** *(Annexure 5)*

The maximum quantity of mine water discharge of Rajrappa OCP is supplied to nearby Rajrappa Washery for coal washing purposes and other industrial usage. The mine water is also used for internal purposes of mine like water sprinkling on haul roads for dust suppression, in wet drilling, firefighting if required, washing of HEMMs, etc.

**(ii) As per the report shared by CCL, Barka Saval, Ramgarh.** *(Annexure 5)*

Water discharged from mine goes to sedimentation pond (Two-Stage) and then after adequate retention time of settling, it is discharged into Damodar River.

**(iii) As per the report shared by CCL, Argada, Ramgarh.** *(Annexure 5)*

The mine water is discharged into 2- stage setting tank and after setting tank, it is sent to Patratu Nalla.

**(iv) As per the report shared by CCL, Charhi, Ramgarh.** *(Annexure 5)*

Mine discharge water is being kept in old quarries and it is being used as domestic use after treatment. Mine water is not being discharged outside the mine premises.

**(v) As per the report shared by CCL, Kujju, Ramgarh.** *(Annexure 5)*

Mine Water Discharge	Mine Name	Discharge/Management
	Topa OCP	Nil
	Karma	Avg. 90 cum/day - Settling Tank has been constructed at the Mine water discharge point.

**8. Disposal of Fly ash from TPP (e.g. Bokaro).****a. As per the report shared by Factory Inspector, Ramgarh. (Annexure 4)**

Industry wise and Para wise Fly Ash Waste as per requirement detail has been already been mentioned in section 1 (d) of part 1.1.

The list of Industries has been mentioned below for your reference:

1. M/S Inland Power Limited.
2. M/S Maa Chhinnmastika Cement and Ispat Pvt Ltd (MCC IPL)
3. M/S Brahmaputra Metalics Limited

**b. As per report shared by PVUNL, Patratu, Ramgarh (Annexure 6)**

Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and the first unit of the plant is expected to be commissioned during third quarter of the FY 2024-25.

All efforts will be made for 100% utilization of coal ash from the plant as per MoEF&CC notifications no. 5075 dated 31.12.2021 and subsequent amendments. However, unused ash, if any, will be stored in an ash mound that will be constructed in the plant area. Further, the stored ash, will also be utilized as per demand / requirement.



9. The over burden (OB) of mines, the rejects of coal washeries and ash of Thermal Power Plants are kept either on the river bed or near the river, which sooner or later go to the river. Further, the sewage of towns, townships and suburbs finds way to downstream through septic tanks and soak pits.

a. As per report shared by CCL, Charhi (Annexure 5)

There is no OB dump or rejects of washery on river bed. Toe wall has been constructed all along the river bed. Rejects of coal washeries are being kept in washery premises only and being dispatched after auctioned.

b. As per report shared by CCL, Rajrappa (Annexure 5)

Currently, no overburden is being dumped or kept on the river bed or near the river. Earlier, overburden had been used for making embankment near the river bank as per the guidelines of DGMS, keeping in view the safety of the mine and later on afforestation was done on the embankments.

Also, the rejects produced in Rajrappa washery are kept either on the riverbed or near the river.

Rajrappa has Sewage Treatment Plant (STP) for treatment of septic tank waste.

c. As per report shared by CCL, Kujju (Annexure 5)

Topa OCP- OB generated is being dumped internally in de-coaled area. (No external OB-dump)

Karma – Embankment has been constructed along the Damodar River and plantation has been done over the embankment (2015-2018) to separate the OB material from the river.

d. As per report shared by CCL, Barkasaval (Annexure 5)

Sayal D OCP – Embankment has been constructed along Damodar River to separate OB material from the river. Also, the active OB dump is at a safe distance of more than 150 meters from Damodar River.

Bhurkunda Colliery – Embankment has been constructed along Damodar River to separate OB material from the river. Also, stone patching has been done recently. The active OB dump is at a safe distance of more than 150 meters from Nalkari River. 3nos of Sewage Treatment Plant is under construction at 03 colonies.

e. As per report shared by CCL, Argada (Annexure 5)

No overburden dump is near any river.

There is no coal washery exists.

f. As per report shared by TISCO, West Bokaro (Annexure 5)

Type	Quantity (Last FY)	Disposal
Overburden	2,00,15,734 m <sup>3</sup>	Disposal at mine site for backfilling

Rejects	1180020 T	1. 214023 T of rejects used in captive powerplant. 2. 927004 T of rejects sold to institutional customer and retailers.
Ash	1180020 T	Fly ash along with bottom ash in the form of ash slurry is being pumped from powerhouse to ash pond area. The ash getting settled down allowing water to overflow through a series of ponds and finally collected in water pond. The final water pond is provided with pumps of adequate capacity to recycle & reuse the available quantity of water to back ash handling circuit in Power Plant. Once the pond getting filled up, it is evacuated at a regular interval of time and being used in mine voids, for reclamation of low-lying area as per the permission granted by JSPCB.
Sewage of towns, township and suburbs	128169.48 T	STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose.

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**10. Coal washeries- consumption of fresh water and discharge of liquid effluents.**

**a. As per report shared by TISCO, West Bokaro, Ghatotand (Annexure 5)  
Water consumption for FY 24:**

a. Fresh water (Mine Water + Rainwater) = 1138458 cubic meters

b. Recycled water (Tailing Pond) = 2422022 cubic meters

Discharge: Zero effluent discharge from washeries. All the water are being recycled back to washeries through series of tailing ponds.

**b. As per report shared by CCL, Rajrappa, Ramgarh (Annexure 5)**

Water for operation of Rajrappa Washery is being sourced from mine water of nearby Rajrappa OCP. No water from outside sources such as river, etc. is being used for washery operations. The effluents generated in the washery are also treated through a clarifier/sedimentation pond and then water is sent to the settling ponds from where it is recirculated to the washery through recirculating pumps.

**c. As per report shared by CCL, Rajrappa and CCL, Kujju. (Annexure 5)  
Not Applicable.**

**d. As per report shared by CCL, Charhi. (Annexure 5)**

1350 KL per day water required for coal washeries. There is no discharge from coal washery.

There is no discharge from coal washery (Kedla).

Effluent water treated in series of sedimentation tanks and clariflocculator and treated water is used again for coal washing. 50% water lost in process. Only 675KL fresh water is required for coal washery, which is being catered by nearby mine discharge water. (Kedla OCP/UGP).

**11. Coke oven plants- produce tar oil, cyanide, ammonia and phenol.**

As per report shared by Pollution Department, Ramgarh (H.Q- Hazaribagh)  
(Annexure 3)

There are no any coke oven plants- Producing tar oil cyanide, ammonia and phenol exist in the Ramgarh district.

**12. The Bokaro steel and IISCO drain and other industries polluting river Damodar.**

Not related to Ramgarh District, Since the Bokaro Steel and IISCO are situated in Bokaro District.

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**13. Municipal waste/ Biomedical waste/ Hazardous waste/legacy waste disposal detailed status required as the three are major industrial town with dense population, health infrastructure and industries).**

**a. As per report shared by Nagar Parishad, Ramgarh about Municipal Waste.**  
(Annexure 1)

Under Municipal Council Ramgarh, 26 TPD waste is collected every day, out of which the wet waste is stored in the PIT Compost constructed in each ward and the remaining about 17 TPD waste is dumped in the dumping yard. Municipal Council 3Ramgarh has published a tender for the installation of Solid Waste Management for disposal of daily waste, which will be completed as soon as possible and the plant will be installed.

**b. As per report shared by Cantonment Board, Ramgarh** (Annexure 2)

Under Cantonment Board Ramgarh, 40 tonnes of garbage are collected every day and the entire garbage is sent to the Trenching Ground for disposal.

Located under Cantonment Board Ramgarh area, approximately 50000 MT Legacy Waste has been disposed of. A Solid Waste Management plant is being run by the Municipal Council in the Trenching Ground of the Cantonment Board. Which will also dispose of the sewage in the Cantonment Area.

**c. As per report shared by CCL, Rajrappa, Ramgarh** (Annexure 5)

Hazardous waste is produced in the form of Burnt Oil. The waste is kept in MS drums on a concrete platform to prevent any form of pollution. The waste is sold to authorised recyclers only. The quantity of burnt oil stored at Rajrappa OCP as on 31-03-2023 was 128.915 KL.

**d. As per report shared by Civil Surgeon, Ramgarh** (Annexure 7)

The per day total generation of Bio-medical waste in the Ramgarh district are:

Per day generation of Bio-medical waste in Bedded Hospitals are: 58.05049315 KG

Per day generation of Bio-medical waste in Non-Bedded Hospitals are: 23.4169863 KG

All the generated Bio-medical wastes are treated.

Hospital wise details are as follows:

**RAMGARH BEDED HCF**

S. No	NAME	DISTRICT	RED	Yellow	Blue	White	Waste Generation (Quantity in KG)	Per Day Waste Details
1	KGT Hospital & Research Centre RAM0002	RAMGARH	99.5	30.5	36.4	21.4	187.8	0.51
2	N.M Seva Sadan RAM0003	RAMGARH	66.5	75.3	36.4	26.5	204.7	0.56
3	Krishlay Child Hospital RAM0004	RAMGARH	78.6	96.4	44.5	30.1	249.6	0.68

4	Su Kalyani Health Centre RAM0005	RAMGARH	95.4	45.6	36.5	27.7	205.2	0.56
5	Jivan Shree Hospital RAM008	RAMGARH	63.5	56.4	33.2	25.1	178.2	0.49
6	Prime Hospital RAM0009	RAMGARH	84.5	89.4	45.8	17.8	237.5	0.65
7	City Hospital RAM0010	RAMGARH	69.4	78.6	46.5	32.4	226.9	0.62
8	Breliya Nursing Home RAM0011	RAMGARH	96.4	65.4	36.4	201	399.2	1.09
9	Guru Kripa Nursing Home RAM0014	RAMGARH	75.6	75.6	39.6	29.2	220	0.60
10	N B Rahat Nursing Home RAM0015	RAMGARH	85	33.4	25.7	19.6	163.7	0.45
11	Raj Nursing Home & Rech. Centre RAM0016	RAMGARH	48.6	74.6	41.2	26.9	191.3	0.52
12	Durga Nursing Home RAM0017	RAMGARH	36.4	64.2	18.5	14.6	133.7	0.37
13	Brindavan Hospital & Rech. Centre RAM0018	RAMGARH	75.5	82.4	30.5	16.4	204.8	0.56
14	Sai Sevayatan Hospital RAM0019	RAMGARH	46.5	145	53.2	28.4	273.1	0.75
15	Maha Laxmi Nursing Home RAM0021	RAMGARH	85	35.4	33.5	11.3	165.2	0.45
16	Kalawati Health Care RAM0022	RAMGARH	86.5	64.5	30.1	13.5	194.6	0.53
17	Ramgarh Nursing Home RAM0023	RAMGARH	65.8	46.95	29.4	20	162.15	0.44
18	Jharkhand Hospital RAM0025	RAMGARH	78.5	98.4	42.3	24.6	243.8	0.67
19	Kujju Nursing Home RAM0026	RAMGARH	68.5	179.9	45.1	35.6	329.1	0.90
20	Sadar Hospital RAM0027	RAMGARH	78.4	149.9	65.4	23.4	317.1	0.87
21	Life Line Hospital RAM0028	RAMGARH	69.5	98.4	35.1	21.4	224.4	0.61
22	The Hope Hospital RAM0029	RAMGARH	68.5	61.5	54.1	32.1	216.2	0.59
23	Maa Seva Yatan Hospital RAM0030	RAMGARH	201.3	165.3	56.2	30.2	453	1.24
24	CMS I/C, CCL RAM0032	RAMGARH	45.8	95.6	56.1	41.3	238.8	0.65
25	Kumar Nursing Home RAM0033	RAMGARH	82.5	144.2	95.4	35.1	357.2	0.98
26	Lalita Netralaya RAM0034	RAMGARH	76.5	129.6	55.2	29.6	290.9	0.80

27	Chitranjan Seva Sadan RAM0035	RAMGARH	45.8	146.1	52.4	20.5	264.8	0.73
28	Marar Nursing Home RAM0036	RAMGARH	69.5	130	32.5	24.3	256.3	0.70
29	Sunita Eye Hospital RAM0037	RAMGARH	68.5	154.2	75.2	36.7	334.6	0.92
30	Maa Laxmi Ashirvad Hospital RAM0038	RAMGARH	96.4	123	65.4	36.1	320.9	0.88
31	Rahat Nursing Home RAM0039	RAMGARH	65.4	123.7	45.1	41.1	275.3	0.75
32	Raj Nursing Home RAM0040	RAMGARH	96.5	210.4	46.8	33.5	387.2	1.06
33	Nisha Nursing Home RAM0041	RAMGARH	125.5	144.1	100.9	74.1	444.6	1.22
34	Sai Nursing Home RAM0043	RAMGARH	163.5	139	85.4	40.6	428.5	1.17
35	Patratu Vidhut Utpadan Nigum Limited RAM0047	RAMGARH	125.5	123.6	35.6	35.2	319.9	0.88
36	Baby Life Care Hospital RAM0048	RAMGARH	145.6	138	68.4	45.7	397.7	1.09
37	Max Hospital RAM0050	RAMGARH	95.4	122.1	96.4	65.4	379.3	1.04
38	Community Centre (CHC, Gola) RAM0051	RAMGARH	165	135.8	89.4	45.6	435.8	1.19
39	Sai Anmol Hospital & Rech. Centre RAM0053	RAMGARH	123.5	124.6	56.8	24.6	329.5	0.90
40	Ganpati Hospital RAM0054	RAMGARH	152.6	138.8	42.6	51.8	385.8	1.06
41	AZAM HOSPITAL RAM0059	RAMGARH	36.5	123.5	63.4	14.5	237.9	0.65
42	Asha Health Care RAM0061	RAMGARH	186.5	119.2	75.5	29.3	410.5	1.12
43	Adarsh Nursing Home RAM0062	RAMGARH	69.5	115	36.4	25.3	246.2	0.67
44	Krishna Health Care RAM0064	RAMGARH	45.2	121	36.4	23.4	226	0.62
45	Jindal Steel & Power Limited RAM0065	RAMGARH	65.5	148.1	42.7	35.4	291.7	0.80
46	Mother & Child Health Care Centre RAM0067	RAMGARH	56.4	108	57.5	37.8	259.7	0.71
47	Niramyia Das Health Care RAM0068	RAMGARH	54.6	113	69	44.2	280.8	0.77
48	Tirupati Hospital	RAMGARH	45.5	114.6	41.6	40.3	242	0.66

	RAM0069							
49	Narayani Seva Sadan RAM0070	RAMGARH	97.5	112	67.2	45	321.7	0.88
50	Chhinmastika Health Care RAM0073	RAMGARH	89.4	126.3	79.8	45.4	340.9	0.93
51	Veena Poly Clinic & Diagnostic Centre RAM0074	RAMGARH	95.3	111.8	60.22	30.8	298.12	0.82
52	The Military Hospital RAM0076	RAMGARH	94.7	145.6	65.8	51.4	357.5	0.98
53	Pulse Medicare Hospital RAM0079	RAMGARH	93	146.5	67.6	52.4	359.5	0.98
54	Sun Shine Stone & Maternity Clinic RAM0080	RAMGARH	36.5	198.4	58.76	35.1	328.76	0.90
55	Dr.Indira Prasad Clinic RAM0082	RAMGARH	95.7	125	72.1	51.1	343.9	0.94
56	Arogya Health Care RAM0096	RAMGARH	156.5	94.8	63.5	23.1	337.9	0.93
57	Jivan Anmol Hospital RAM0097	RAMGARH	77.7	112.5	42.9	35.4	268.5	0.74
58	Satyam Hospital RAM0099	RAMGARH	124.56	88.9	43.5	34.5	291.46	0.80
59	Nava Jivan Health Care RAM0100	RAMGARH	124.3	98.6	35.1	32.1	290.1	0.79
60	Max Life Care Hospital RAM0101	RAMGARH	65.2	106.7	48.9	27.8	248.6	0.68
61	Hope Well Hospital RAM0102	RAMGARH	142.3	93.8	52.84	33.8	322.74	0.88
62	Sai Memorial Hospital RAM0104	RAMGARH	101.3	134.6	47.6	30.6	314.1	0.86
63	Aayushman Hospital RAM0105	RAMGARH	89.4	97.2	42.5	23.7	252.8	0.69
64	Arogy Seva Niketan RAM0106	RAMGARH	65.2	85.4	42.9	23.7	217.2	0.60
65	Star Kids Digital Children Hospital RAM0107	RAMGARH	45.1	125.4	64.3	32.4	267.2	0.73
66	SINHA PATHOLOGICAL LAB	RAMGARH	35.5	142.6	32	23.4	233.5	0.64
67	Manorama Nursing Home RAM0112	RAMGARH	55.3	89.2	67.8	30.5	242.8	0.67
68	VARDAN HOSPITAL	RAMGARH	45.6	36.5	32.2	22.1	136.4	0.37
69	Maa Sangeeta	RAMGARH	62.4	124.3	32.6	20.2	239.5	0.66

	Nursing Home RAM0121							
70	COMUNITEE CENTRE, MANDU	RAMGARH	56.4	230.5	112.6	49.4	448.9	1.23
71	COMMUNITEE CENTRE, PATRATU	RAMGARH	89.4	124.3	98.4	46.5	358.6	0.98
72	TATA CENTRAL HOSPITAL, GHATO	RAMGARH	74.5	129	65.4	26.4	295.3	0.81
73	HILL HOSPITAL	RAMGARH	65.8	142.6	32.2	14.3	254.9	0.70
74	BRINDAVAN POLYDOC HOSPITAL PVT.LTD.	RAMGARH	47.6	52.4	45.1	21.3	166.4	0.46
75	AROGYA MANGALAM HOSPITAL RAM0119	RAMGARH	96.5	36.5	60.4	34.6	228	0.62
	<b>TOTAL</b>		<b>6349.2 6</b>	<b>8309.6 5</b>	<b>3971.9 2</b>	<b>2557.6</b>	<b>21188.43</b>	<b>58.05</b>

## RAMGARH NON BEDED HCF

S. N	NAME	DISTRICT	RED	Yellow	Blue	White	Waste Generation (Quantity in KG)	Per Day Waste Details
1	Tulsi Clinic Lab & X-Ray RAM0007	RAMGARH	30.5	61.8	29.5	14.6	136.4	0.37
2	ISIS Diagnostic Health Centre RAM0013	RAMGARH	30.7	42.8	36.5	21.3	131.3	0.36
3	Jagat Pathology RAM0020	RAMGARH	45.2	63.5	35.2	12.6	156.5	0.43
4	Rajendra Dental Clinic RAM0031	RAMGARH	45.2	56.2	32.4	21.5	155.3	0.43
5	Lalita Netralaya RAM0034	RAMGARH	45.6	87.6	42.6	25	200.8	0.55
6	Om Clinic RAM0042	RAMGARH	52.4	86.4	39.5	18.6	196.9	0.54
7	Mandal Clinic RAM0044	RAMGARH	69.4	123.2	49.5	35.1	277.2	0.76
8	Arogyam Pathology RAM0049	RAMGARH	63.4	89.4	52.6	30.5	235.9	0.65
9	Dental Clinic & Bharat Medical Hail RAM0052	RAMGARH	63.5	90.6	51.4	36.1	241.6	0.66
10	Chandsi Dawa Khana RAM0057	RAMGARH	106.2	123.4	75.4	45.1	350.1	0.96
11	Vishwash Dental Clinic RAM0058	RAMGARH	75.4	118.6	61.6	38.7	294.3	0.81
12	ARCHANA CLINIC RAM0055	RAMGARH	95.4	124.3	45.6	24.3	289.6	0.79

13	32 Pearls Dental Clinic RAM0060	RAMGARH	42.6	69.4	35.4	21.6	169	0.46
14	Kumar Patho Lab RAM0071	RAMGARH	64.6	86.4	51.4	32.6	235	0.64
15	Dev Clinic RAM0072	RAMGARH	65.4	108.22	70.12	42	285.74	0.78
16	National Pathology RAM0077	RAMGARH	23.4	111	52.1	42	228.5	0.63
17	Thyro Care RAM0078	RAMGARH	91.3	145.6	56.2	35.3	328.4	0.90
18	Shree Sai Dental Clinic RAM0083	RAMGARH	88.2	113	56.2	27.5	284.9	0.78
19	S.N. Dental Clinic RAM0090	RAMGARH	87.91	156.43	42.5	34.1	320.94	0.88
20	City Dental Care RAM0091	RAMGARH	87	35.9	92.1	71.9	286.9	0.79
21	Dental World RAM0092	RAMGARH	54.2	86.4	42.3	35.1	218	0.60
22	Dr. Lal Patholabs RAM0093	RAMGARH	82.8	154.8	46.08	39.84	323.52	0.89
23	Kamla Pathology RAM0094	RAMGARH	74.4	142.6	59.5	46.2	322.7	0.88
24	Manoj Medical Hall RAM0108	RAMGARH	45.6	153.4	36.4	40	275.4	0.75
25	Niwaran Dental Clinic RAM0118	RAMGARH	72.8	143	32.6	20.2	268.6	0.74
26	Uttam Dental Clinic & Oral Health Care RAM0120	RAMGARH	74.4	142.6	59.5	46.2	322.7	0.88
27	RAMGARH COLLECTION CENTRE & X-RAY RAM0063	RAMGARH	74.6	96.4	42.1	32.6	245.7	0.67
28	APURWA LABORATORY RAM0066	RAMGARH	63.5	152.4	41.6	23.5	281	0.77
29	PARA HEALTH CARE RAM0122	RAMGARH	33.6	56.8	30.1	24.3	144.8	0.40
30	GANPATI PATHOLOGY RAM0130	RAMGARH	56.1	87.5	40.3	31.6	215.5	0.59
31	VINAYAKA DENTAL CLINIC RAM0135	RAMGARH	63.5	89.5	46.8	32.4	232.2	0.64
32	RUPALI DENTAL CLINIC	RAMGARH	42.6	75.1	45.2	23.4	186.3	0.51
33	SAI HEALTH CARE	RAMGARH	36.5	89.4	36.2	23.4	185.5	0.51
34	NANAK DENTAL CLINIC	RAMGARH	46.2	64.5	41.2	14.6	166.5	0.46
35	VERMA DENTAL & IMPLANT CENTRE	RAMGARH	52.4	96.5	35.2	36.5	220.6	0.60
36	DR. KUMAR POLYCLINIC	RAMGARH	32.5	45.7	31.3	23.4	132.9	0.37
	<b>TOTAL</b>		<b>2179.01</b>	<b>3570.35</b>	<b>1674.2</b>	<b>1123.64</b>	<b>8547.2</b>	<b>23.42</b>

**e. As per report shared by Pollution Department, Hazaribagh (Annexure 3)**

The following types of Hazardous waste generated from coal mines /washerries of CCL:  
 - Used oil/spent oil. It is sent to general store for auction. Hazardous waste generated from TISCO: - Used oil/ spent oil/ oil contaminated waste/ discarded contaminated barrel. It is sold to authorized recycler Bio Medial waste generated in Ramgarh district is sent to CBWTF of M/s Bio-Genetic Pvt. Ltd, Ramgarh.

**f. As per report shared by TISCO, West Bokaro, Ghatotand (Annexure 5)**

Type	Quantity	Disposal
Municipal Waste (Last Financial Year)	Approx. 150 T	Disposed to Biogas plant at site.
Biomedical Waste (Last Financial Year)	Yellow Category :569.19 KG Red Category: 507.9 KG White Category: 74.45 KG Blue Category: 486.516 KG	All the Biomedical waste generated at site are being disposed off to authorized recyclers as per permission granted by JSPCB.
Amount of hazardous waste generated and its management (Last Financial Year)	Used Oil: 256.37 KL	All the hazardous waste generated at site are being disposed off to authorized recyclers.
	Oil-soaked cotton: 3.65 T	
	Discarded barrel/Drums: 259 nos.	
	Non-Ferrous: 14.82 T	
	Waste Lead Acid Batteries: 17.03 T	

**14. Groundwater is critical @ Ramgarh and Dhanbad (over exploited).**

**As per report shared by Drinking water and Sanitation Dept, Ramgarh.**

*(Annexure 8)*

To improve the level of ground water in Ramgarh District, Drinking Water and Sanitation Dept (DWSD) is constructing some 300 Soak pits under Swachh Bharat Mission (Rural) Phase-II. The block wise details of Soak pits are mentioned below: -

S. No.	Block	Number of Soak Pit	Remarks
1	Mandu	20	In all the mentioned blocks, Soak pits are being constructed for dirty water management under Swachh Bharat Mission (Rural) Phase-II, so that the level of ground water can be improved.
2	Gola	84	
3	Chitarpur	137	
4	Dulmi	41	
5	Ramgarh	18	
<b>Total</b>		<b>300</b>	

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**15. Diseases-** As per the CAG Audit Report on General, Social and Economic (Non-PSUs) Sectors, 31 March 2014- NPCDCS was launched (2010-11) by Ministry of Health and Family Welfare (MH&FW), Govt, in 100 districts of 21 States which included three districts (Bokaro, Dhanbad and Ranchi) of Jharkhand for reducing the burden of Non- Communicable Diseases (NCDs) such as cancer, diabetes, cardiovascular diseases and stroke.

This issue is not related to Ramgarh district as the above-mentioned districts (Bokaro, Dhanbad and Ranchi) are not in Ramgarh district.

## Part 2

## Additional Information in compliance of order dated 24.11.2023

## 1. Sewage:

As per report shared by Nagar Parishad, Ramgarh and Cantonment Board, Ramgarh. (Annexure 1 and Annexure 2)

Sl. No	Issue on Sewage	Data	Remarks
A	Per day generation of sewage in each city/town within the district.	32.38 MLD	
B	Quantity of sewage treated per day; city/town wise.	0	
C	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	3 STP under construction	
D	Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	0	
E	Time bound plan to meet the gap, if any, in generation and treatment of sewage	1 STP for pond in 6 months. 2 STPs (~40 MLD) construction is in progress.	
F	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	A total no. of 7 hotel and 1 Dharmshala are operating within Nagar Parishad Ramgarh area which have been directed to collect and dispose of garbage and water as per the rules which is checked time to time.	
G	Water Quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	No Fecal coliform	

## 2. Municipal Solid Waste disposal:

As per report shared by Nagar Parishad, Ramgarh and Cantonment Board, Ramgarh. (Annexure 1 and Annexure 2)

Sl. No	Issue on Municipal Solid Waste	Data	Remarks
A	Per day generation of Solid waste in each city/town within the district.	<ul style="list-style-type: none"> <li>• 26 TPD in Nagar Parishad</li> <li>• 40 Ton in Cantt, Board</li> </ul>	
B	Quantity of solid waste treated per day, in each city/town of the district.	<ul style="list-style-type: none"> <li>• 20,000 MT treated out of 1,27,000 MT.</li> <li>• SWM plant in tender stage in Nagar Parishad.</li> <li>• 40 Tons treated in Cantt Board.</li> </ul>	
C	The gap in treatment of solid waste.	NA	
D	Legacy waste and the time bound plan to treat legacy waste.	100 Days	
E	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Bio soil as landfill and RDF as fuel for cement plant.	
f	Current status of dumping of solid waste with reference to location.	<ul style="list-style-type: none"> <li>• At Legacy waste site.</li> <li>• Also, it is sent for disposal to the trenching ground located at Tyre More, Cantonment Board, Ramgarh.</li> </ul>	

### 3. Construction and Demolition waste:

As per report shared by Nagar Parishad, Ramgarh and Cantonment Board, Ramgarh. (Annexure 1 and Annexure 2)

Sl. No	Issue on C & D Waste	Data	Remarks
A	Total per day generation of C & D Waste within the District.	0.26 TPD	Data not available in Cantt Board, Ramgarh
B	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant established	Data not available in Cantt Board, Ramgarh

### 4. Industrial Effluent discharge:

As per report shared by District Industry Centre, Ramgarh (Annexure 11)

Sl. No	Issue on Industrial Effluent discharge	Report of District Industry Centre, Ramgarh
a	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	List of industrial units is attached with detail description discharging solid waste, no unit is discharging effluent in river Ganga and its tributaries (Table A)
b	Total daily generation of such industrial waste within the district.	Mention in the enclosed list below (Table A)
c	The manner of treatment of the industrial waste so generated.	Mention in the enclosed list below (Table A)
d	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No effluent discharge, all Industrial unit is taking Consent to Operate from Jharkhand State Pollution Control Board to run the industries.
e	The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	Mention in the enclosed list below (Table A)

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Table- A

Details of Industrial Effluent Discharge Unit (Ramgarh)						
S.N O.	Name & Address of Unit	Product	Waste product	Daily generation of Industrial Waste / (Tonnes per day)	CTO (Consent to operate by JSPCB)	Remarks
1	M/S GLOBE STEEL & ALLOYS PVT LTD (Rauta, Marar, Ramgarh)	MS INGOT	Slag & Solid waste	0.5	Updated	They using their waste material in their own Plant.
2	M/S ALOKE STEEL INDUSTRIES PVT LTD. (BUDHAKHAP, Ramgarh)	SPONGE IRON & MS BILLET	Dolochar	150 approx.	Updated	They give their wastage to Bricks & coal plant.
3	JHARKHAND ISPAT PVT LTD	SPONGE IRON & MS BILLET	Dolochar	150 approx.	Updated	They give their wastage to Bricks & coal plant.
4	M/S JINDAL STEEL POWER LTD (Patratu)	TMT BAR MS WAIR ROD	No wastage	Solid waste - 110	Updated	Industry waste does not get into the river or any other water resources.
5	RADHA CASTING METALLIC PVT LTD (Rauta, Mara, Ramgarh)	INGOT BILLET	Slag & Solid waste	4	Updated	They sell it as per the requirement of the local persons.
6	MAIHAR ALLOYS PVT LTD (At-Rauta, Marar, Ramgarh)	INGOT BILLET	Slag & Solid waste	3	Updated	They sell it as per the requirement of the local persons.
7	M/S YASH ALLOYS PVT LTD , C/O Ambey Casting pvt.ltd. (KUSUMDIH, GOLA, RAMGARH)	MS INGOT	Slag	4	Updated	They use their wastage in their own plant.
8	INLAND POWER LIMITED ( VILL-TONAGATU, PO-SARAM, PS-GOLA, DIST - RAMGARH)	(i) Power Plant- 1X63 MW, (ii) Fly Ash Bricks- 252055 nos./day	Fly Ash	800	Updated	They use their waste material in their own Bricks Plant.
9	M/s. Sri Venkatesh Iron & Alloys (India) Ltd ( At- Lapanga, PO-Bhadani Nagar, Ramgarh)	Sponge Iron- 4X100 TPD	Dolochar	120 Approx	Updated	They use their waste material in their own Plant.

10	M/S BRAHMPUTRA METALLICS PVT.LTD. (GOLA, RAMGARH)	Iron & Steel involving processing from ore/integrated steel plant	Fly Ash	230 Approx	Updated	They use their waste material in their own Bricks Plant.
11	M/S MAA CHHINMASTIKE CEMENT & ISPAT PVT.LTD. (HESLA, BARKAKANA, RAMGARH)	Sponge Iron	Dolochar Fly Ash	100 approx. 50 approx.	Updated	They use their waste material in their own Bricks Plant.
12	M/S BHAGWATI VINTRADE PVT LTD (Ramgarh)	Rice Mill	No wastage	No wastage	Updated	No waste material.
13	SHREE NANAK FERRO ALLOYS PVT. LTD. (Rauta, marar, Ramgarh)	Ferro Alloys	Slag	22 Approx	Updated	For Land filling & new road highways construction.
14	BIHAR FOUNDRY & CASTINGS LTD (Rauta, Marar, Ramgarh)	Iron INGOT	Dolochar salo dust slag	50 - 80 Approx 10- 15 Approx 10 - 15 Approx	Updated	Use in local area
15	FERRO ALLOYS (UNIT OF BFCL) (Marar, industrial area, Ramgarh)	Ferro Alloys/ Silico Magnese	Slag	50 Approx	Updated	For Land filling & new road highways construction.
16	Dayal Alloy & Steel Castings U/o Dayal Steels Ltd. (Chaha, Ramgarh)	M. S. Ingot & Alloys- 28800 MTPA	Slag		Updated	They use in their own plant.
17	PANKAJ STEEL (BHARECH NAGAR SANDI)	MS Rod	Scrap	1 Approx	Updated	They sell their waste material to induction plants.
18	M/s Kunj Bihari Food Processors (P) Ltd. (Sukrigarha, Lari, Lari, Dulmi, Ramgarh)	Rice Mill	No wastage	No wastage	Updated	No waste material.
19	ASHWIN CHEMICALS (Rauta, Marar, Ramgarh)	Alum mfg	No wastage	No wastage	Updated	No waste material.
20	KAMESHWAR ALLOYS & STEELS PVT.LTD. (Gola, ramgarh)	Steel Plant	Slag	20 Approx.	Updated	They use
21	Mehak ceramics (Budhakhap, digwar, ramgarh)	calcination of refractory	Bricks	2 Approx (Monthly)	Updated	They reuse in their own Plant
22	Vishal Sponge Pvt. Ltd. (Borobing , Ramgarh Cantt)	Sponge Iron	Dolachar	08 - 10 Approx	Updated	For Land filling & new road highways construction.

23	RAMGARH CASTING PVT LTD. (Rauta, Marar, Ramgarh)	Sponge Iron	Slag & Solid waste	20 kg	Updated	For Land filling & new road highways construction.
24	MADHURA INGOT & STEEL CO. PVT.LTD. At- Argada Road, Binjhar, PO- Marar	MS INGOT	Dolachar		Updated	For Land filling & new road highways construction.
25	M/s Calcutta Carbide Pvt. Ltd. (Rauta, Ramgarh)	Silico Manganese & Ferro Manganese-8935 TPA	Slag		Updated	For Land filling & new road highways construction.

### 5. Regulation of Flood Plain Zone:

There are no Flood plain zones in Ramgarh district.

### 6. Bio Medical Waste:

As per report shared by Civil Surgeon, Ramgarh (Annexure 7)

a. The per day total generation of bio medical waste in the district-  
231.10 KG

b. The manner of its treatment and disposal.

The collection and disposal of bio medical waste collected in health institutions under Ramgarh districts is done by Bio Genetic Laboratory Pvt Ltd. Dhanbad, Branch Hesla (Ramgarh). Rx as per 2016 BMW guideline.

- The detailed list of Bedded and Non-Bedded Hospitals of Ramgarh, their waste disposal and treatment are listed in section 10 (d) of part 1.1.

**7. Mining:**

Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.

**As per report shared by DFO, Ramgarh (Annexure 13)****Financial Year 2022-23.**

- Total No. of cases filed- 22
- Total No of vehicles seized- 12 (Trucks-5, Motorcycle-4, Car-1, 407Trucks-1, Bolero- 1.
- Seized forest materials- Coal- 145.350 MT

**Financial Year 2023-24.**

- Total No. of cases filed- 48
- Total No of vehicles seized- 38 (Trucks-9, Motorcycle-13, Tractor- 8, Bolero- 1, JCB- 1, Passenger Pickup- 4, Tata Sumo- 1, Dumper- 1.
- Seized forest materials- Coal- 284.85 MT  
Stone- 450 CFT

**As per report shared by DMO, Ramgarh (Annexure 12A, 12B, 12C, 12D)**

1. It is humbly stated and submitted that a district level task force committee under the Chairmanship of Deputy Commissioner is constituted vide department memo no. 563 dated 05.10.2005 to take action against illegal mining, transportation, and storage of minerals in the district. There is no as such reported case of illegal mining of clay and stone in the Damodar River basins. In so far as the illegal sand mining is concerned, the action taken by the task force against illegal mining, transportation, and storage of mineral sand under the MMDR Act, 1957, and rules made there under as well as IPC in the last year is mentioned in Table below and annexed as Annexure - 12A.



Action Taken Report against Illegal Sand Mining (Period 2023-24)												
S. N.	FIRs lodged against illegal mining with their present status		FIRs lodged against illegal transportation with their present status		FIRs lodged against illegal stock with their present status		Vehicles seized due to illegal mining	Vehicles seized due to illegal transportation	Vehicles seized due to illegal stock	Fine collected against illegal mining (In INR)	Fine collected against illegal transportation (In INR)	Fine collected against illegal stock (In INR)
	Against Person	Against Vehicle	Against Person	Against Vehicle	Against Person	Against Vehicles						
1	4	2	72	36	2	1	2	36	1	0	880000	179000

2. It is also submitted that confiscation proceeding of the vehicles seized along with mineral sand has also been initiated in the Court of Deputy Commissioner under Rule 11 (v) of the Jharkhand Minerals (Prevention of Illegal Mining, Storage & Transportation) Rules, 2017, the details of which are annexed in Annexure- 12B.
3. That in order to operationalize the sand ghats in the district, the District Survey Report of Sand in accordance with the Sustainable Sand Mining Management Guidelines, 2016 (SSMG-2016) and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) has been prepared by the Sub Divisional Committee of the Ramgarh District, and the approval of which has been granted by the State Level Environment Impact Assessment Authority (SEIAA) vide its letter no. 03 dated 02.04.2023 which is annexed as Annexure- 12C.
4. That the operation of the sand ghats in the state is governed by the Jharkhand State Sand Mining Policy-2017 under which the sand ghats have been categorized as Category 1 and Category 2. According to the said policy, the sand deposits of Category-2 shall be managed by the State Government through Jharkhand State Mineral Development Corporation Limited (JSMDC) which will be used for commercial purposes. A total of six potential Category 2 sand ghats has been demarcated in the DSR, the list of which is annexed here as Annexure-12D.
5. That the Mine Development -cum- operator (MDO) has also been selected as per order of Department of Mines and Geology Department, Government of Jharkhand and the list has already been communicated to JSMDC vide letter no. 1192/mines dated 17.11.2023. Pursuant to which JSMDC has awarded Letter of Intent to the selected MDOs and further process of the operationalization of sand ghats in the district is underway.

- Ramgarh is also committed to implement the action plan given by the National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India. The awareness programmers related to the Namami Gange are organized regularly which includes Cleanliness drives special campaign like Ganga Run, Marathon, Cycling, Swachhta Pakhwada, Ganga Utsav/ River Festival, Swachhta Hi Seva, Mission Life Campaign, Ganga Aarti, Signature Campaign, Essay Competition, Rangoli Competition etc. in the coordination with School and College Students, Youth, Women, Local community members, Govt officials, Teachers, Professors etc.
- That it is further submitted that Ramgarh District has great regard towards the directions of Hon'ble Tribunal and also committed to ensure the compliance of orders of the Hon'ble Tribunal.
- The above compliance report is being placed for consideration of this Hon'ble Tribunal.

Ramgarh.

Dated.....

*[Handwritten signature]*  
7/6/24

Deputy Development Commissioner  
-cum- Convenor  
DGC, Ramgarh.

*[Handwritten signature]*  
07/06/24

Chandan Kumar, IAS  
Deputy Commissioner -cum-  
Chairman, DGC, Ramgarh.

**List of Annexures: -**

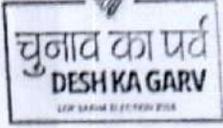
<b>Sl. No</b>	<b>Annexure No.</b>	<b>Details of Annexure or Concerned Departments</b>
1.	Annexure 1	Report of Nagar Parishad, Ramgarh
2.	Annexure 2	Report of Cantonment Board, Ramgarh
3.	Annexure 3	Report of Regional Officer, JSPCB, Hazaribagh
4.	Annexure 4	Report of Factory Inspector, Ramgarh
5.	Annexure 5	Report of DMO, Ramgarh (All CCL and TISCO)
6.	Annexure 6	Report of PVUNL, Patratu
7.	Annexure 7	Report of Civil Surgeon, Ramgarh
8.	Annexure 8	Report of DWSD, Ramgarh
9.	Annexure 9	Report of Jindal Steel and Power, Ramgarh
10.	Annexure 10	Report of All CO, Ramgarh District
11.	Annexure 11	Report of DIC, Ramgarh
12.	Annexure 12 A, B, C, D	Report of DMO, Ramgarh
13.	Annexure 13	Report of DFO, Ramgarh

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Annexure-1



# कार्यालय नगर परिषद रामगढ़।



पत्रांक.....942...../न0प0

प्रेषक,

प्रशासक,  
नगर परिषद रामगढ़।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

दिनांक 16/05/2024

विषय:- दिनांक -03.05.2024 को माननीय NGT से संबंधित आहुत बैठक में प्राप्त निदेश के अनुपालन के संबंध में।

प्रसंग:- उपायुक्त -सह-जिला दण्डाधिकारी का ज्ञापांक- 650/वि0,दिनांक- 08.05.2024

महाशय,

उपरोक्त प्रसंगाधीन पत्र के आलोक में कहना है कि दिनांक -03.05.2024 को उपायुक्त महोदय, रामगढ़ की अध्यक्षता में माननीय NGT से संबंधित आहुत बैठक की कार्यवाही के आलोक में नगर परिषद, रामगढ़ से संबंधित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर समर्पित की जा रही है।

सादर सूचनार्थ।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

*fanish*  
15/05/2024

प्रशासक

नगर परिषद रामगढ़।

ज्ञापांक.....942...../न0प0

दिनांक- 16/05/2024

प्रतिलिपि:- उपायुक्त रामगढ़ को सादर सूचनार्थ समर्पित।

*fanish*  
15/05/2024

प्रशासक

नगर परिषद रामगढ़।

34668



# कार्यालय नगर परिषद रामगढ़।



## प्रतिवेदन

क्र०स०	विषय	उत्तर
1	सिविज (Sewage)	नगर परिषद रामगढ़ अंतर्गत मुख्य रूप से दामोदर नहीं बहती है। नगर परिषद रामगढ़ क्षेत्रान्तर्गत कुल 32 वार्डों में से वार्ड नं० 06,12,13,14,17,20,21,26 से आंशिक अथवा पूर्ण रूप से दामोदर नहीं का प्रवाह होता है। जल प्रदुषण की रोकथाम हेतु नगर परिषद के द्वारा दामोदर नदी के किनारे पड़ने वाले वार्डों के नालियों में Screening की व्यवस्था की गई है जिससे Solid Waste एवं अन्य pollutant को नदी में जाने से रोका जा सके। जल प्रदुषण को पूर्ण रूपेण रोकथाम हेतु नगर परिषद रामगढ़ के द्वारा 2 अदद sewage Treatment plant सुगियाडीह (19mld) एवं गोबरदहा (23 mld) निर्माण कार्य युद्ध स्तर पर कराया जा रहा है।
2	Municipal Solid Waste	नगर परिषद रामगढ़ अंतर्गत प्रतिदिन 26 TPD कचड़े का उठाव होता है जिससे में से गीले कचड़े को प्रत्येक वार्ड में निर्मित PIT Compost में संग्रहित किया जाता है तथा बचे हुए लगभग 17 TPD कचड़े को Dumping yard में Dump कर दिया जाता है। नगर परिषद रामगढ़ द्वारा Solid waste Management के तहत प्रत्येक दिन के कचड़ों को निष्पदान करने हेतु Solid waste Management का अधिष्ठापन हेतु निविदा का प्रकाशन किया गया है जिसे यथाशीघ्र पूर्ण कराते हुए Plant का अधिष्ठापन कर लिया जायेगा।
3	Legacy Waste	नगर परिषद रामगढ़ क्षेत्रान्तर्गत अवस्थित लगभग 177 mt Legacy Waste निस्तारण का कार्य त्वरित गति से कराया जा रहा है अब तक कुल 81mt Legacy Waste का निस्तारण कर लिया गया है बाकि बचे Legacy Waste का निस्तारण आगामी 8 माह के अंदर करा लिया जायेगा। वर्तमान में लगभग 81mt का निष्पादन कर लिया गया है। शेष बचे हुए 96mt Legacy Waste निस्तारण का कार्य किया जा रहा है।
4	Construction and Demolization Waste	नगर परिषद रामगढ़ द्वारा Constuction & Demolization waste को आंशिक रूप से संग्रहित कर रोड निर्माण तथा गड्ढे को भरने में उपयोग किया जाता है।

*Janish*  
15/05/2024  
प्रशासक

नगर परिषद रामगढ़।

पत्रांक 1014 / न0प0

प्रेषक,

प्रशासक,  
नगर परिषद रामगढ़।

सेवा में,

प्रभारी पदाधिकारी  
विकास शाखा, रामगढ़।

दिनांक 30/05/2024

विषय:- माननीय NGT के वाद संख्या-200/2014 (Mehta vs Union of India & Ors.) में पारित आदेश दिनांक- 10.04.2024 के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- विकास शाखा 685, दिनांक-29.05.2024

महाशय,

उपर्युक्त प्रसंगाधीन पत्र के आलोक में कहना है कि दिनांक- 03.05.2024 को उपायुक्त रामगढ़ की अध्यक्षता में माननीय NGT के वाद संख्या 200/2014 (Mehta vs Union of India & Ors.) में पारित आदेश के संबंध में आहूत बैठक की कार्यवाही अन्तर्गत नगर परिषद रामगढ़ की संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

सादर सूचनार्थ समर्पित।

अनु0:- यथोक्त।

विश्वासभाजन

Jainish  
30/05/2024

प्रशासक

नगर परिषद रामगढ़।

Sl.No.	Compliant	Compliance
I	<b>Sewage :-</b>	
	a) Per day generation of sewage in each city/town within the District.	32.38 MLD
	b) Quantity of swage treated per day, city/town wise.	0
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	3STP under Construction
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	0
	e) Time bound plan to meet the gap, if any in generation and treatment of sewage	01 STP for pond in 6 months 02 STP (~ 40 MLD) construction is in progress ( 1.5 Years)
	f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effliunt and the action taken against them.	A total no. of 7 hotel and 1 Dharmsala are operating within Nagar Parishad Ramgarh area which have been directed to collect and dispose of garbage and water as per the rules which is checked time to time.
	g) Water Quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	No Fecal coliform
II	<b>Municipal Solid Waste disposal</b>	
a)	Per day generation of Solid waste in each city/town within the District.	26 TPD
b)	Quantity of solid waste treated per day, in each city/town of the District.	20,000 MT treated out of 1,27,000 MT SWM plant in tender stage.
c)	The gap in treatment of solid waste	NA
d)	Legacy waste and the time bound plan to treat legacy waste.	100 days
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Bio soil as landfill and RDF as fuel for cement plant
f)	Current status of dumping of solid waste with reference to location.	At Legacy waste site
III	<b>Construction and Demolition waste</b>	
a)	Total per day generation of C&D waste within	0.26 TPD
b)	The detail of plant establishment for the treatment of C&D waste including the existing capacity and capacity and utilization	No plant established

*Jainish*  
30/05/2024  
Executive Officer  
Nagar Parishad Ramgarh



भारत सरकार, रक्षा मंत्रालय

छावनी परिषद, रामगढ़

रामगढ़, झारखण्ड - 829122

दूरभाष सं० : 06553 - 222228 । ई मेल : cantt.boardramgarh@gmail.com

वेबसाइट : www.ramgarh.cantt.gov.in

पत्रांक : S/III/4/2024/01

दिनांक : 01 मई, 2024

प्रेषक,

मुख्य अधिशासी अधिकारी  
छावनी परिषद, रामगढ़।

प्रेषित,

उप विकास आयुक्त,  
रामगढ़।

विषय :-

माननीय NGT के वाद संख्या-200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 10.04.2024 के अनुपालन के संबंध में।

संदर्भ:-

उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़ (विकास शाखा) का पत्रांक 629/वि० दिनांक 02.05.2024.

महोदय,

उपर्युक्त संदर्भित विषयक सूचित करना है कि माननीय NGT के वाद संख्या-200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 10.04.2024 के अनुपालन से संबंधित छावनी परिषद रामगढ़ का प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

सूचनार्थ प्रेषित।

भवदीय,



(अनंत आकाश)

भा०र०सं०से०

मुख्य अधिशासी अधिकारी  
छावनी परिषद, रामगढ़।

संलग्न :- यथोक्त।

प्रतिवेदन

विषय	उत्तर
Industrial Towns- Pollution from Industrial effluents and hazardous waste	छावनी क्षेत्र के अन्तर्गत आने वाली फैक्ट्रीयों दामोदर नदी के तट पर स्थित नहीं है।
Some ETPs non performance and bypass into drains	छावनी क्षेत्र में कोई ETP उपलब्ध नहीं है।
Sewage discharge (mixed drain/kucha drain contamination)	छावनी परिषद रामगढ़ अंतर्गत कुल 08 वार्डों में से वार्ड नं0 01, 02, 03, 04, से आंशिक अथवा पूर्ण रूप से दामोदर नदी का प्रवाह होता है। वर्तमान में छावनी परिषद रामगढ़ में कोई sewage Treatment plant नहीं है।
Municipal waste/Biomedical waste/Hazardous waste/legacy waste disposal detailed status required as the three are major industrial town with dense population, health infrastructure and industries)	<p>छावनी परिषद रामगढ़ अंतर्गत प्रतिदिन 40 टन प्रतिदिन कचड़े का उठाव होता है तथा पूरे कचड़े को Trenching ground में निस्तारण हेतु भेज दिया जाता है।</p> <p>छावनी परिषद रामगढ़ क्षेत्रान्तर्गत अवस्थित लगभग 50000 Mt. Legacy Waste का निस्तारण कराया जा चुका है। नगर परिषद द्वारा एक ठोस अपशिष्ट प्रबंधन (Solid Waste Management) प्लांट छावनी परिषद के ट्रेचिंग ग्राउण्ड में चलाया जा रहा है। जो छावनी क्षेत्र का कुड़ा का भी निस्तारण करेगा।</p>
Sewage discharge from Sahibganj, Rajmahal, Dhanbad, Bokaro and other cities /towns in the catchement are polluting River Ganga and Damodar	छावनी परिषद रामगढ़ अंतर्गत कुल 08 वार्डों में से वार्ड नं0 01, 02, 03, 04, से आंशिक अथवा पूर्ण रूप से दामोदर नदी का प्रवाह होता है। वर्तमान में छावनी परिषद रामगढ़ में कोई sewage Treatment plant नहीं है।
ETPs under or non-performance. Not all units have installed ETPs and STPs	छावनी परिषद द्वारा कोई भी ETPs एवं STPs Operate नहीं किया जाता है।



भारत सरकार, रक्षा मंत्रालय  
छावनी परिषद्, रामगढ़  
रामगढ़, झारखण्ड- 829122

दूरभाष सं: 06553- 222228 | ई मेल : cantt.boardramgarh@gmail.com  
वेबसाइट : www.ramgarh.cantt.gov.in

पत्रांक : S/III/4/N.G.T/2024/02

दिनांक : 30, May, 2024

सेवा में,

प्रभारी पदाधिकारी,  
विकास शाखा, रामगढ़।

**विषय:—माननीय NGT के वाद संख्या-200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।**

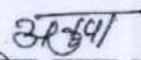
महोदय,

संदर्भ:— उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़ (विकास शाखा), पत्रांक 685/वि० दिनांक 29.05.2024 इस कार्यालय पावती दिनांक 30.05.2024.

2. उपर्युक्त संदर्भित विषयक पत्र में सादर सूचित करना है कि माननीय NGT के वाद संख्या-200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 10.04.2024 के अनुपालन से संबंधित छावनी परिषद्, रामगढ़ का प्रतिवेदन इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

सादर सूचनार्थ प्रेषित।

भवदीय

  
(अनिल कुमार पासवान)  
कार्यालय अधीक्षक,

वास्ते - मुख्य अधिशासी अधिकारी,  
छावनी परिषद्, रामगढ़।

संलग्न : यथोक्त

छावनी परिषद्, रामगढ़  
प्रतिवेदन

क्र० सं०	विषय	उत्तर
I.	<b>Sewage: -</b> (a) to (g)	छावनी परिषद्, रामगढ़ में Sewage treatment plant (STP) उपलब्ध नहीं है।
II.	<b>Municipal Solid Waste disposal: -</b>  a) Per day generation of Solid waste in each city/town within the District.  b) Quantity of solid waste treated per day, in each city/town of the District.  c) The gap in treatment of solid waste.  d) Legacy waste and the time bound plan to treat legacy waste.  e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.  f) Current status of dumping of solid waste with reference to location.	छावनी परिषद्, रामगढ़ के अंतर्गत प्रत्येक दिन 40 टन कचड़े का उठाव होता है।  40 टन।  —  —  —  छावनी परिषद्, रामगढ़ के टायर मोड़ स्थित ट्रेडिंग ग्राउण्ड में निस्तारण हेतु भेज दिया जाता है।
III.	<b>Construction and Demolition waste: -</b>  a) Total per day generation of C & D Waste tithing the District.  b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	छावनी परिषद्, रामगढ़ में डाटा उपलब्ध नहीं है।



पत्रांक.....802

# झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

Annexure-3

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

दिनांक.....11/5/24

प्रेषक,

जितेन्द्र प्रसाद सिंह,  
क्षेत्रीय पदाधिकारी।

उप विकास आयुक्त,  
रामगढ़।

सेवा में,  
SMCG,  
17/5

विषय: माननीय NGT के वाद सं० -200/2014( M.C. Mehta Vs Union of India & Ors ) में पारित आदेश दिनांक 10.04.2024 के अनुपालन के संबंध में।

प्रसंग : ज्ञापांक SMCG/UDHD/NGT MoM/08/2021/ 72 रॉची, दिनांक 26.04.2024. एवं ज्ञापांक 650/वि० रामगढ़, दिनांक 08.05.2024

महाशय,

उपर्युक्त विषयक पर्वद से मांगी गई प्रतिवेदन/सूचना निम्नवत है :-

Sl No.		
1	Industrial Town -Pollution from industrial effluent and hazardous waste	There is no any effluent generating industries located in Ramgarh town area. List of Hazardous waste generating units in the Ramgarh district and disposal practices is enclosed, (Annxure-1)
6	Coke oven plants produce tar oil cyanide, ammonia and phenol.	There is no any coke oven plants- Producing tar oil cyanide, ammonia and phenol exist in the Ramgarh district.
8	Municipal waste/ Biomedical waste/Hazardous waste/ legacy waste disposal detail status required as the three are major industrial town with dense population, health infrastructure and industries	The following types of Hazardous waste generated from coal mines /washries of CCL :- Used oil/spent oil. It is sent to general store for auction. Hazardous waste generated from TISCO :- Used oil/ spent oil/ oil contaminated waste/ discarded contaminated barrel.it is sold to authorized recycler Bio Medial waste generated in Ramgarh district is sent to CBWTF of M/s Bio-Genetic Pvt. Ltd, Ramgarh.
12	Industrial pollution in Ramgarh	List of effluent generating unit with treatment details is attached on annexure-II. No industrial unit discharging there effluent (treated/ Untreated) in river Ganga and its tributaries.

अनु०:-यथो।

विश्वासभाजन  
JPS  
10.05.2024  
(जितेन्द्र प्रसाद सिंह)  
क्षेत्रीय पदाधिकारी

**Annuxure-I**  
**List of Hazardous Waste generating Industries under Ramgarh district**

Sl No.	Name & Address of Industries	Name of H.W. & Quantity	Cat. Sl. No. of Hazardous Waste	Storage Facility	Disposal Facility
1	M/s Alok Steels Pvt. Ltd. At- Budhakhap, Po-Karma, Dist- Ramgarh	Used Oil - 2.208 MT/Y	5.1	Kept in PVC Drums under shed	Reovery and reuse captive differt chain drive.
2	M/s Maa chhinmastike Cement & Ispat Pvt. Ltd. At- Hehal, Po-Barkakana, Dist- Ramgarh	Used Oil - 0.782 MT/Y	5.1	Kept in PVC Drums under shed	Reovery and reuse captive differt chain drive.
3	M/s Solar Industries India Ltd At- Manua, Po-Hesla, Dist- Ramgarh	Used Oil - 0.046 MT/Y	5.1	Kept in PVC Drums under shed	Reused in captive.
4	M/s Bala Shree Metals(p) Ltd. At- Bongabar, Po-Bharechnagar, Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Reovery and reuse captive differt chain drive.
5	M/s Dayal Alloys & Steel Casting (A unit of Dayal Steel Ltd.) At- Chaha, Po-Jamira Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Reovery and reuse captive differt chain drive.
6	M/s Dayal Ferro Alloys (A unit of Dayal Steel Ltd.) At- Chaha, Po-Jamira Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums under shed	Reovery and reuse captive differt chain drive.
7	M/s Interlink Foods(p) Ltd. At- Industrial Area patratu, Po-Patratu, Ramgarh	Used Oil - 0.00092 MT/Y	5.1	Kept in PVC Drums under shed	Send to Authorised recycler.
8	M/s Jharkhand Ispat(p) Ltd. At- Po-Hesla, Dist- Ramgarh	Used Oil - 1.104 MT/Y	5.1	Kept in PVC Drums	Reovery and reuse captive differt chain drive.

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9	M/s Jindal Steel & Power At-Balkudra, Po-Patratu, Dist- Ramgarh	i) Used Spent oil- 13.400 MT/Y,	5.1	i) Kept in steel Drums ii) Kept in steel Drums iii) Kept in closed room. iv) Kept in pucca tank v) Kept in pucca tank	Sold out to Authorised recycler
10	M/s Vaishnavi Ferro Tech(p) Ltd At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive.
11	M/s Globe steel & Alloys(p) Ltd At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.276 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive
12	M/s Venkatas Iron & Alloys(India) Ltd At-Mahatola, Lapanga, Po-Bhadannagar, Dist- Ramgarh	Used Oil- 0.64 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive
13	M/s Inland Power Ltd. At-Tonagatu, Po-Gola, Dist- Ramgarh	Used Oil- 0.54 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive.
14	M/s IDL Explosive Ltd.(Old name Gulf Oil Corporation) At-Po-Rajrappa, Dist- Ramgarh	Oily Sludge Emulsion 0.91 MT/Y	5.1	Kept in MS Drums	Sold out to Authorised recycler.
15	M/s Maihar Alloys(p) Ltd. At-Routa, Po-Marar, Dist- Ramgarh	Used Oil - 0.0184 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive.
16	M/s Brahamputra Metcals Ltd. At-Kamia, Po-Gola, Dist- Ramgarh	Used Oil -0.368 MT/Y	5.1	Kept in PVC Drums	Recovery and reuse captive differnt chain drive
17	M/s Kameshwar Alloys & Steel, At - Kusumdh, Gola, Ramgarh,	Used Oil - 0.184 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.

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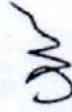
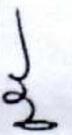
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18	M/s Vishal Sponge (P) Ltd. At - Borobing P.O. - Chhotkipona, Ramgarh.	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
19	M/s Radha Casting & Metalics (P) Ltd At - Paiki, Marar, Ramgarh.	Used Oil - 0.92 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
20	M/s Bihar Foundary & Casting Ltd. (Unit of gautam Ferro Alloys), Ind. Area, Marar, Ramgarh	Used Oil - 0.092 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
21	M/s Bihar Foundary & Casting Ltd. (Unit H.A. Sponge & Power), Ind. Area, Marar, Ramgarh	Used Oil - 4.6 MT/Y	5.1	Kept in PVC Drum	Captive use in different chain drive.
22	M/s Tata Steel Ltd., West Bokaro Division, Washery II, At + P.O. - Ghatotand, Ramgarh	Used Oil - 11.04 MT/Y Waste residue containing oil - 0.4 T/Y Discarded container/Barrel/line-1 TPA Other - 0.2 TPA	5.1		Kept in steel tank concrete bin. Sent to authorised recycler
23	M/s Tata Steel Ltd. West Bokaro Division, Logistic Dispatch, At + P.o. - Ghatotand, Ramgarh	Used oil - 0.959 MT/Y Waste containing oil - 0.15 T/Y Discarded containing barrels items - 0.15 T/Y	5.1	Stored in closed space on impervious floor.	Sold out to authorized recycler.
24	M/s Tata Steel Ltd., West Bokaro Division, Washery III, At + P.O. - Ghatotand, Ramgarh	Used Oil - 11.04 MT/Y, Waste Containing Oil - 5 MT/Ann. Discarded Containing barrels item - 1 MT/Ann	5.1	Stored in closed space on impervious floor.	Sold out to authorized recycler.
25	M/s Tata Steel Ltd. West Bokaro Colliery, At + P.O. - Ghatotand, Ramgarh	Used Oil, Oil Soaked cotton, Used Lead Acid Batteries, Discarded Container of chemical, Empty Glass Bottol of Chemical- 350 MT/Y	5.1	Kept in steel tank, Kept in concrete bin, Floor and proper shed, Hazza. Waste bin, Stored in room	Sold to Authorized recycler

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26	M/s Tata Steel Ltd. West Bokaro Colliery, (20 MW Captive Power House, 25 MW D.G. Set) At + P.O. - Ghatotand, Ramgarh	Used Oil, Oil Soaked cotton, Used Lead Acid Batteries, Discarded Container of chemical, Empty Class Bottol of Chemical - 784 MT/Y	5.1	Kept in steel tank, Kept in concrete bin, Floor and proper shed, Haza. Waste bin, Stored in room	Sold to Authorized recycler
27	M/s Sirka Open Cast Project, CCL At-Sirka, Po-Argadda, Dist- Ramgarh	i) Used Oil - 9.38 MT/Y ii) Discarded Batteries - 14 nos/y	5.1	Kept in steel Drums under shed	Sent to Regional Store them authorized recycler
28	M/s Rajrappa Project, CCL At+PO-Rajrappa, Dist- Ramgarh	i) Used Oil - 115 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
29	M/s Kedla Project, CCL At+PO-Kedla, Dist- Ramgarh	i) Used Oil - 16.71 MT/Y	5.1	Kept in proper area under shed	Sent to Regional Store for auction
30	M/s Tapin Project, CCL At+PO-Tapin, Dist- Ramgarh	i) Used Oil - 46 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
31	M/s Jharkhand OCP, CCL At+PO-Laiyo, Dist- Ramgarh	i) Used Oil - 14.90 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
32	M/s Kedla washery, CCL At-Basanipur, PO-Kedla, Dist- Ramgarh	i) Used Oil - 16.76 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
33	M/s Parej East OCP, CCL At-Parej, Dist- Ramgarh	i) Used Oil - 46.00 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
34	M/s Pindra Colliery, CCL At+PO-Pindra, Dist- Ramgarh	i) Used Oil - 0.0092 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
35	M/s Rajrappa washery, CCL At+PO-Rajrappa, Dist- Ramgarh	i) Used Oil, ii) Oil Soaked cotten & Rubber- 13.8 MTPA	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
36	M/s Pundi Project, CCL At+PO-Pundi, Dist- Ramgarh	i) Used Oil - 9.8462 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
37	M/s Topa Colliery, CCL At+Po-Topa, Dist- Ramgarh	i) Used Oil - 16.56 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
38	M/s Karma Project, CCL At+PO-Karma, Dist- Ramgarh	i) Used/Spent Oil - 36.67 MT/Y	5.1	Kept in steel drums proper area under shed	Sent to Regional Store for auction
39	M/s Jharkhand OCP, Ramgarh	Used Oil- 14.90 MTPA	5.1	Kept in steel drums under shed	Sent to Regional Store for auction


40	M/s Calcutta Carbide(p) Ltd., Ramgarh	Used Oil- 0.455 MT/Y	5.1	Kept in steel drums proper area under shed	Captive use own plant
41	M/s Rama Ceramics AT+PO-Marar, Ramgarh	i) Oily Sludge/Emulsion- 1 T/Annum ii) Flue gas dust & other particulates-150 TPA iii) Wastes from treatment of slag and black drosses- 3 T/Annum	5.1	i) Kept in concrete tank ii) Kept in bagges in multiture free area. iii) Kept in bagges in multiture free area (At present nil)	i) Land fillable ii) Recovery and Reuse captive iii) Recovery and Reuse captive (At present nil)
42	M/s Burnpur Cement. Ind. Area, Patratu, Ramgarh	Used/Spent Oil- 18 T/Annum	5.1	Kept in steel drums under the shed	Soldout to authorized
43	M/s Syal D OCP., AT-Sayal, Ramgarh	Used/Spent Oil- 110.4 MTPA	5.1	Kept in steel drums under the shed	Soldout to authorized recycler.
44	M/s Indian Explosive Ltd., AT-West Bokaro Bulk, AT-Banji, PO-Ghto, Dist- Ramgarh	Used/Spent Oil- 1.06 MTPA	5.1	Kept in steel drums under the shed	Soldout to authorized recycler.
45	M/s Yadav Motor . AT- ....., Dist-Ramgarh	Used/Spent Oil- 0.46 MTPA	5.1	Kept in steel drums under the shed	Soldout to authorized recycler.

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LIST OF INDUSTRIES GENERATING EFFLUENT WHICH ARE INSTALLED ON THE BANK OF RIVER GANGA OR ITS TRIBUTARY (RANGARH DIST.) WITH STATUS OF ETP.

S.N.	Name & Address of Industry	Status of ETP	Remarks
1	M/s West Bokaro Coal Washery II, Tata Steel Ltd., At - Ghatotand, Ramgarh.	Slurry Settling Pond provided with recirculation system & functioning.	After Settling effluent is re-used in the process
2	20 MW Captive Power Plant, M/s Tata Steel Ltd., At - Ghatotand, Ramgarh.	Ash settling pond provided with recirculation system & functioning	After Settling effluent is re-used in the process
3	Tata Steel Ltd. M/s West Bokaro Colliery, At - Ghatotand, Ramgarh.	Mine water kept in mine pit.	Mine Water used in water Sprinkling.
4	M/s West Bokaro Coal Washery III, Tata Steel Ltd., At - Ghatotand, Ramgarh.	Slurry Settling Pond provided with recirculation system & functioning.	After Settling effluent is re-used in the process
5	M/s Kedla Coal Washery, At - Basantpur, Kedla, Ramgarh	Slurry Settling Pond provided with recirculation system & functioning.	After Settling effluent is re-used in the process
6	M/s Rajrappa Washery, CCL, At + P.O. - Rajrappa Project, Ramgarh	Slurry Settling Pond provided with recirculation system & functioning.	After Settling effluent is re-used in the process
7	M/s Bhagawati Vintrade Pvt. Ltd., Bongabar, Bharechnagar, Ramgarh.	ETP installed & functioning.	Treated effluent captive used in process
8	M/s Kunj Bihari Food Processing Pvt. Ltd., Sukrigarha, Lari, Ramgarh.	ETP installed & functioning.	Treated effluent captive used in process
9	M/s H R Food Processing (P) Ltd. Patratu I/A. Patratu, Ramgarh.	ETP installed & functioning with Effluent continuous online monitoring system.	Treated effluent captive used in process
10	M/s Tapin Project, CCL At + P.O. - Tapin, Dist. - Ramgarh.	ETP installed at workshop.	Mine Water used in water Sprinkling and after treatment used in domestic purposes.
11	M/s Parej East OCP, CCL At - Parej, Dist. - Ramgarh.	ETP installed at workshop.	Mine Water used in water Sprinkling and after treatment used in domestic purposes.
12	M/s Jharkhand OCP, CCL At - Jharkhand, Ramgarh.	ETP installed & functioning.	Mine Water used in water Sprinkling and after treatment used in domestic purposes.
13	M/s Topa Colliery, CCL, At + P.O. - Topa, Ramgarh.	ETP installed for workshop & operative.	Mine Water used in water Sprinkling and after treatment used in domestic purposes.
14	M/s Karma Open Cast Project, CCL, At + P.O - Karma, Ramgarh.	ETP installed at workshop.	Mine Water used in water Sprinkling and after treatment used in domestic purposes.
15	M/s Kedla OCP. At + P.O. - Kedla, Ramgarh	ETP installed.	Treated effluent captive used in process.
16	M/s Pali Hills Breweries Pvt. Ltd. At-Industrial Area, Patratu, P.O. - Patratu, Ramgarh.	ETP installed & functioning.	Mine Water used in water Sprinkling.
17	M/s Bhurkunda OCP, At - Bhurkunda, Ramgarh.	ETP installed for workshop & Operative.	Mine Water used in water Sprinkling.
18	M/s Sayal D OCP, At - Sayal, Ramgarh	ETP installed for workshop & Operative.	Mine Water used in water Sprinkling.
19	M/s Rajrappa OCP, CCL At Rajrappa, Ramgarh	ETP installed for workshop & Operative.	Mine Water used in water Sprinkling.
20	M/s Sirka OCP, CCL. At - Sirka, P.O. - Argada, Ramgarh.	ETP installed for workshop & Operative.	Mine Water used in water Sprinkling.

Chandan Kr. Yadav  
27/3/2024  
A.S.O.

J.P. Singh  
27/3/2024  
R.O.

JUSCO CHEMICALS

Electro Alloys

कार्यालय, कारखाना निरीक्षक, हजारीबाग अंचल - 1, हजारीबाग I  
पत्रांक: 58

प्रेषक,

शिवानन्द लागुरी  
कारखाना निरीक्षक,  
हजारीबाग अंचल- 1, हजारीबाग I

सेवा में,

DDC Cum CEO  
District Board, Ramgarh.

कैम्प बोकारो, दिनांक: 11.05.2024

विशय: माननीय एन.जी.टी, नई दिल्ली के O A No. 200/2014 में दिनांक: 20/02/2024 को पारित आदेश के अनुपालन में प्रतिवेदन देने के संबंध में I

प्रसंग: आपके कार्यालय पत्रांक 650 दिनांक 08.05.2024

महाशय,

उपरोक्त विषय के संबंध में माँगी गई वांछित विवरणी इस पत्र के साथ संलग्न कर प्रेषित की जा रही है I

अनुलग्नक: यथोक्त

भवदीय,



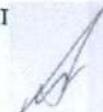
(शिवानन्द लागुरी)  
कारखाना निरीक्षक

हजारीबाग अंचल- 1, हजारीबाग

ज्ञाप संख्या : 58

कैम्प बोकारो, दिनांक: 11/05/2024

प्रतिलिपि: उपायुक्त, रामगढ़ को सादर सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित I



कारखाना निरीक्षक

हजारीबाग अंचल- 1, हजारीबाग

**NGT REPORT FROM OFFICE OF THE INSPECTOR OF FACTORIES,  
HAZARIBAG CIRCLE- 1, HAZARIBAG.**

(i) **M/s Inland Power Limited:**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- It is situated in Gola block, Ramgarh district is generating 63 MW of power since 2014.
2. Distance of Factory from any stream/ River or water body- Senergrah Nala is about- 524 meters
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Sulphuric Acid- store in tank with 15 ton capacity  
HCL- store in jar,  
Caustic Soda- store in bag  
Hypo- store in jar  
The finished product is Electricity which is supplied to JBVNL.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste (Solid, Liquid gas)	Qty. of waste	Units(MT/day , Cum/Day, KL/year)
1		Fly Ash	solid	271243	MT/ YEAR
2		Effluent water	liquid	450 (NEUTRALIZATION AND REUSE)	KLD
3		Transformer Oil	liquid	FILTRATION AND REUSE	
4		Used Industrial Oil	Semi-liquid	0.65	KL/YEAR

5. What effective arrangements is made in your factory for the treatment of Waste and effluents.
  - i) There is no need of incineration of solid waste.
  - ii) Process/Effluent water is treated (chemically) by neutralizing process for use in road sprinkling and gardening process. iii) Electrostatic precipitators has been installed and attached to boiler for control of dust emission from the boiler. All the effective measure has been taken during handling of the waste i.e. transportation of fly ash covered by tarpaulin, water sprinkling during handling of waste etc. As mentioned in our EC the cooling tower, boiler blow down water and DM reject water are collected in neutralizing pit and the neutralized water is used in road sprinkling for dust suppression, green belt development, ash conditioning and brick manufacturing. All the workers are come from nearby villages so no much quantity of domestic effluent generated for installation of STP, the little quantity of domestic effluent is collected in soak pit. —
6. For TPP/ CPP- One number of boilers installed with capacity of 250 TPH, quantity of coal used per day is 1500 TPD, and ash generated is about 885 TPD which is stored in silos and sent to in- house brick manufacturing plant, cement industries, other bricks manufacturing plant, construction of road etc for its disposal.

(ii) **M/S SAIL Refractory Unit Ranchi Road**

1. SRU, Ranchi Road is situated in Ramgarh, 50 km from Ranchi and 90 km from Bokaro. The installed capacity of the unit is 7,500 ton. Equipped with high duty presses, the unit produces superior quality magnesia carbon bricks. Manufacturing of MCB bricks is done through crushing of raw materials, mixing, pressing and curing at 250 °C. Curing is done through electrical heaters which substantially reduces emissions as no fossil fuels are being burned.
2. Distance of Factory from any stream/ River or water body- 4 KM

3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Major raw materials include Sea Water Magnesia (MgO 97%), Dead Burned Magnesia (DBM) (Mgo-97%), Fused Magnesia (MgO - 97%), Dead Burned Magnesia Mgo-87%), Graphite (Carbon -94%), Pitch Powder, Sodium Di-chromate, Sodium Hexa meta phosphate, Aluminium Powder, Resin.
4. End Product is Magnesia Carbon Bricks & Ramming Masses.
5. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(M T/day, Cum/Da y, KL/year)
1		HDPE Bags	solid	10	MT/ YEAR
2		Effluent water	N.A		
3		Transformer Oil	N.A		
4		Used Industrial Oil	N.A		

6. What effective arrangements is made in your factory for the treatment of Waste and effluents.
  - i) There is no need of incineration of solid waste. HDPE Bags are sold as scrap
  - ii) Cyclone separator is being used to catch solid particles from the crushing section
  - iii) Whether ETPs/STPs installed or not. If installed whether it is working or not.  
Not installed as no such waste is generated
7. For TPP/CPP- Not Applicable
8. Place of dumping industrial waste and distance of such place from any stream/river  
Not applicable.
9. Coal washeries  
Not applicable.

**(iii) M/S SOLAR INDUSTRIES INDIA LTD.**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- IT IS A PART OF SOLAR GROUP OF COMPANIES WHICH IS MANUFACTURING NON -EXPLOSIVES BULK EMULSION AND SITUATED IN AT-MANUA, HESLA, RAMGARH
2. Distance of Factory from any stream/ River or water body- *Not mentioned*
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Ammonium Nitrate, Calcium Nitrate, Sulfuric Acid, Sodium Nitrate, Diesel Oil and heating of Furnace Oil
4. End Product is Bulk Emulsion Matrix
5. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(M T/day, Cum/Da y, KL/year)
1		Effluent water	Liquid	500	lit/ day
2		COAL ASH	Solid	1.5	MT/Day
3		Transformer Oil	N.A		
4		Used Industrial Oil	N.A		

6. What effective arrangements is made in your factory for the treatment of Waste and effluents.
  - i) Coal Ash is disposed in Dumping Area
  - ii) Whether ETPs/STPs installed or not. If installed whether it is working or not-

- ETP Installed and in working condition. Capacity is 2 KL/hrs
7. For TPP/CPP- Not Applicable
  8. Place of dumping industrial waste and distance of such place from any stream/river  
Not mentioned
  9. Coal washeries  
Not applicable.

**(iv) M/S IDL EXPLOSIVE LIMITED, RAJRAPPA PROJECT, RAMGARH**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- Distance of Factory from any stream/ River or water body- 12 km
2. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
The following raw materials are used to manufacture Emulsion Matrix.  
>Ammonium Nitrate (AN)  
>Sodium Nitrate (SN)  
>Different types of Wax  
>Diesel Oil and Furnace Oil (FO)  
>Sorbitan Mono-Oleate (SMO)
3. End Product is Bulk Emulsion Matrix
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(M T/day, Cum/Day, KL/year)
1		Effluent water	N.A		
2		COAL ASH	N.A		
3		Transformer Oil	N.A		
4		Used Industrial Oil	N.A		

5. What effective arrangements is made in your factory for the treatment of Waste and effluents.  
ETP not Installed as not applicable
6. For TPP/CPP- Not Applicable
7. Place of dumping industrial waste and distance of such place from any stream/river  
Not applicable
8. Coal washeries  
Not applicable.

**(v) M/S ALOKE STEELS INDUSTRIES PVT. LTD**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- It is situated in Bhudakhap, Karma, Ramgarh district is manufacturing Sponge Iron 120000 MT per year.
2. Distance of Factory from any stream/ River or water body- Damodar River distance 1.5 Km
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Iron Ore/ Iron ore Pellets, Coal and Dolomite  
The finished product is Sponge Iron and by Product is Dolochar ( Coal Char)
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
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1	Fly Ash	NA		
2	Effluent water	NA		
3	Transformer Oil	NA		
4	Used Industrial Oil	liquid	1142	LIT/YEAR

5. What effective arrangements is made in your factory for the treatment of Waste and effluents.  
 -M/s Aloke Steels Industries Pvt Ltd have four (4) numbers of Electrostatic Precipitators for each kiln, ten (10) numbers of Bag filters for transfer points of Raw Material & Finish Product and Eighty (80) numbers of water sprinklers for minimization of dust emissions.  
 -Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln.
6. For TPP/CPP- NOT APPLICABLE
7. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.  
 - For domestic waste, Unit has provided septic tank with soak pit. It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board. New Delhi guideline. Hence installation of ETPs/STPs not applicable.
8. Place of dumping industrial waste and distance of such place from any stream/ river.  
 -Industrial waste (Dolochar) are being dumped within plant premises and sold. Damodar River distance is about 1.5 km from the dumping site of ASIPL.
9. Coal washeries- NOT APPLICABLE

**(vi) M/s Maa Chhinmastika Cement & Ispat pvt Ltd (MCCIPL)**

1. It is a manufacturing unit of Sponge Iron, M.S. Billet, TMT bar, Waste Heat Recovery Boiler (WHRB) and AFBC power, the annual capacity of the unit is 90000 MT Sponge Iron, 72000 MT M.S. Billets, 67500 TPA TMT bar, 6 MW WHRB & 9 MW AFBC power plant.
2. Distance of Factory from any stream/ River or water body- Damodar River distance 2 Km
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
 Raw materials: - 1) For Sponge Iron - Iron Ore/Iron Ore pellets, Coal and Dolomite. 2) For M.S. Billets - sponge iron. (Captive generation) 3) For TMT bar - M S Billets (Captive generation) 4) For CPP - Coal char and waste heat (Captive generation)  
 End Product: - Sponge Iron, M S Billets & TMT bar.  
 By product: - Dolochar (Coal Char), Slag and Fly Ash.
4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
1		Used Industrial Oil	liquid	241	Lit/year
2		Fly Ash	solid	150	MT/DAY

5. What effective arrangements is made in your factory for the treatment of Waste and effluents.  
 -M/s Maa Chhinmastika Cement & Ispat Pvt Ltd have four (3) numbers of Electrostatic Precipitators for each kiln, nine (9) numbers of Bag filters for transfer points of raw materials & finish product and Thirty (30) numbers of water sprinklers for minimization of dust emissions.  
 -Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln.
6. For TPP/CPP-  
 MCCIPL having 6 MW WHRB & 9 MW AFBC captive power production units. Waste Heat Recovery Boiler (WHRB) for power generation with help of DRI waste heat. Hence there is no any generation

of fly ash. The fly ash is generated in AFBC boiler unit, Detail of WHRB :- No. of boiler installed - 3 Capacity of boiler - 10 TPH Detail of power generation;- No. of boiler installed - 1 Capacity of boiler - 50 TPH Quantity of coal- 180 MT per day Quantity of Coal Char - 180 MT per day Fly ash generation - 150 MT per day Fly ash is used in the brick plant installed besides the unit.

10. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.  
- For domestic waste, Unit has provided septic tank with soak pit. It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board. New Delhi guideline. Hence installation of ETPs/STPs not applicable.
11. Place of dumping industrial waste and distance of such place from any stream/ river.  
-Industrial waste (Dolochar) & Fly Ash are being dumped within plant premises and sold. Damodar River distance is about 2 km from the dumping site of MCCIPL.
12. Coal washeries- NOT APPLICABLE

**(vii) M/S PATRATU VIDYUT UTPADAN LIMITED ( A SUBSIDIARY OF NTPC JOINT VENTURE WITH JBVNL)/ M/S PATRATU SUPER THERMAL POWER PROJECT-PHASE 1 (3X800 MW)/03**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- The Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and is first unit of the plant is expected to be commissioned by September 2024.

Details of Process: Coal is combusted in a boiler to generate superheated steam which is used in turbine to generate Electricity. Exhaust steam from the turbine is cooled in an air-cooled condenser and reused in the boiler. Total power generation capacity of the plant is 2400 MW. As per design data, approximate value of coal consumption and ash generation per unit per day is 12,200 MT and 4,400 MT respectively.

2. Distance of Factory from any stream/ River or water body- The plant is located in between 0.1 km to 1.350 km from river
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-  
Hydrochloric acid, Caustic soda lye, Liq. Ammonia, Sulphuric acid, Sodium chlorite, Sodium hypochlorite with maximum storage of 200 MT, 50MT, 10,000 L, 20 MT, 20 MT, 10 MT respectively will be used

The finished product is Sponge Iron and by Product is Dolochar ( Coal Char)

4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
1		Coal ash (based on design parameters)	Solid	4400	MT/DAY
2		Effluent water(based on design parameters)	NA	8800	KLD
3		Transformer Oil	NA		
4		Used Industrial Oil	NA		

5. What effective arrangements is made in your factory for the treatment of Waste and effluents.  
-Each unit will have individual Electrostatic precipitator to control particulate matter emission as per MoEF&CC guidelines. Effluent water will be treated in effluent treatment plant as per CPCB guidelines.  
-Coal ash generated will be used as much as possible as per MoEF&CC guidelines. Remaining unused ash will be stored in an ash mound. The treated water from the ETP will be used in dust suppression in coal & ash handling service water system, auxiliary cooling tower makeup etc.  
For TPP/CPP- No. of boiler: 03.

Capacity of boiler: 2560 ton/hr. EACH

Coal consumption (design value): 12,200 MT/Unit/Day

Ash generation per day (design value at 85% PLF): 4400 MT/Unit/Day

Unused ash will be stored in an ash mound to be constructed within the area earmarked for the plant.

6. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.

- Under construction

12. Place of dumping industrial waste and distance of such place from any stream/ river.

-A distance of more than 500 meter from the river will be maintained as per MoEF&CC guidelines.

13. Coal washeries- NOT APPLICABLE

**(viii) Bihar Foundry & Castings Ltd Unit HA Sponge and Power**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- Bihar Foundry & Castings Ltd Unit HA Sponge and Power

Sponge Iron- 100X3 TPD, Captive Power 5 MW, M S Billet-48,000 MT/Annum

Sponge Iron Manufacturing:

Details of Process: In the process of manufacturing Sponge Iron, Coal is used as a source of Heat and as a reductant. During the process of making Sponge Iron, it generates Solid Waste in the form of Char, which is sold Inland Power Plant, where it is used as a fuel and also sold in market. Fraction of Coal (called Coal Fines) after sizing and screening is being injected pneumatically into the Kiln, as a process requirement. A small quantity of Dolomite is being used as a De-sulphurizing Agent. It is a coal based rotary kiln process. To produce Sponge Iron, the main raw materials are Iron Ore, Coal, Dolomite are fed to kiln, in fixed proportion. In this process Iron Ore of size 5x20mm along with coal of size 3x20mm and Dolomite are fed to the rotary kiln. The kiln rotates at a desired, speed and this retains the iron ore for certain time duration in the kiln. At the feed end of kiln pre-heating of Iron Ore, Coal and Dolomite takes place. Through out the kiln length coal burns and the Iron Ore is reduced in the desired temperature. Then Iron Ore starts reacting with carbon monoxide (derived from carbon in coal). The carbon monoxide reduces the Iron Ore into iron in solid waste state. The reaction takes place as shown below:

2. Distance of Factory from any stream/ River or water body-

Damodar River-1.4 South

Raura Nala-2.5 East

Meramgarh - 4.7 East

Unnamed stream - 0.7 West

Ramgarh village pond -3.6 South

Seota village pond -1.5

2. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-

- Coal Imported , Indian Coal , Dolomite ,Pellets , Sponge Iron, MS Scrap/pigs , Ferro Manganese ,Manganese ore ,Pearl Coke ,Electrode Paste,Quartz

Dolomite ,Silico Manganese,Manganese Ore,Pearl Coke ,Carbon Paste Dolomite ,FeMn Slag

The finished product is Sponge Iron and by Product is Sponge Iron , M S Billets

3. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
1		Coal ash (based on design parameters)	NA		
2		Effluent water(based on design parameters)	NA		
3		Transformer Oil	NA		

4	Used Industrial Oil	liquid	0.40	KL/ YEAR
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4. What effective arrangements is made in your factory for the treatment of Waste and effluents.

-No waste water is discharged outside the plant premises. Water is used only for cooling of kiln. There is no use of water in manufacturing process. Entire process water is recycled and reused thus maintaining zero liquid discharge. The Solid waste has now been shifted/ dumped in the dissipated area. However, small quantities if left are kept at designated areas, which lifted by user agency immediately.

DRI Unit -

Char is being sold to nearby AFBC based power plant in the cluster. Silo Dust Used for filling low laying area of Ramgarh Cantonment). Permission letter No. 132 dated 29.01.2019 of Ramgarh municipality is attached herewith for your kind perusal as

SMS Unit --

Slag- Slag is used for filling low laying area and road construction.

DRI Unit

Electrostatic Precipitators (ESPs): 03 nos. of ESP is installed in all three DRI Kilns, efficiently controlling dust emissions from the chimney. A 5MW Waste Heat Recovery Boiler (WHRB) is also installed to further reduce gaseous emissions.

Bag Filters: Installed at vulnerable points in the DRI plant to control fugitive dust emissions. The details of bag filters are mentioned below:-

S.no                      Bag Filter Installation area of DRI Plant

1. Coal & Iron Ore -01,
2. Screening Area(RMH) , Crusher House, Product House, Intermediate Bins-02
3. Cooler discharge -01
4. Coal Injection Point -03

Total 07 installed

SMS Unit

Fume Extraction System: Installed in the induction furnace of the SMS unit, along with an ID fan and wet scrubber. Cleaned gases are passed through a stack of adequate height to meet emission standards.

5. For TPP/CPP- They have Waste Heat Recovery Boiler (WHRB) where %MW electricity is generated. There is no use of coal for generating electricity as the boiler of WHRB is run by the fume of DRI Kiln. So there is no generation of ash from WHRB.

6. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.

This factory is ZLD. No effluent is discharged outside factory premises. Water is used only for cooling Kiln. Water is used in sprinkling purpose for suppression of fugitive, 69 nos. fixed water sprinklers are installed near loading/unloading points of raw material stockpiles and transportation roads.

No waste water is discharged outside the plant premises. Entire process water is recycled and reused thus maintaining zero liquid discharge. Some of the blow down water is also used for sprinkling of water in roads.

They have installed 60 Nos. of fixed water sprinklers & 100 Nos. of Fog nozzles.

7. Place of dumping industrial waste and distance of such place from any stream/ river.

Silo dust used for filling low laying area of Ramgarh Cantonment). Permission letter No. 132 dated 29.01.2019 of Ramgarh municipality is attached herewith for your kind perusal as **Annexure - 1**.

Slag is used for filling low laying area and road construction near our plant area.

8. Coal washeries- NOT APPLICABLE

**(ix) M/s Jharkhand Ispat Pvt. Ltd. (JIPL)**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- JIPL is a manufacturing unit of Sponge Iron, M.S. Billet and Waste Heat Recovery Boiler (WHRB) power, the annual capacity of the unit is 120000 MT Sponge Iron, 108000 MT M.S. Billets and 6 MW WHRB power.

Manufacturing Process:- The Sponge Iron unit is processing the iron ore/iron ore pellets, coal and dolomite in the Rotary Kiln. Process. involves the heating of all three raw materials in a Rotary Kiln on the required temperature, cooling

and separation through Magnetic Separator. Sponge Iron separated by its magnetic property and stored in production bin.

Sponge iron productions are used in the Steel Melting Shop and M.S. Billets are produced with the help of Induction Furnace and Continuous Casting Machine. DRI Waste heat is used for the production WHRB power.

2. Distance for Factory from any Damodar River distance is about 1 Km. stream/River or Water body.

3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-

Raw materials: -

1) For Sponge Iron - Iron Ore/Iron Ore Pellets, Coal and Dolomite.

2) For M.S.Billets - sponge iron.--

3) For WHRB power DRI waste heat.(Captive generation-

End Product: Sponge Iron, MS Billets and Captive power.

By product: - Dolochar (Coal Char) and Slag.

4. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
1		Coal ash (based on design parameters)	NA		
2		Effluent water(based on design parameters)	NA		
3		Transformer Oil	NA		
4		Used Industrial Oil	liquid	468	lit/ YEAR

What effective arrangements is made in your factory for the treatment of Waste and effluents.- M/s Jharkhand Ispat Pvt Ltd have four (4) numbers of Electrostatic Precipitators for each kiln, eight (8) numbers of Bag filters for transfer points of raw material & finish product, one (1) number of venturi scrubber for Induction furnace and Fifty (50) numbers of water sprinklers for minimization of dust emissions. Used industrial oils are kept in drums at specific storage location and are used captively for lubrication of different chain drives, conveyor system and rotary kiln. For domestic waste, Unit has provided septic tank with soak pit.

5. For TPP/PPP- They have Waste Heat Recovery Boiler (WHRB) where %MW electricity is generated. There is no use of coal for generating electricity as the boiler of WHRB is run by the fume of DRI Kiln. So there is no generation of ash from WHRB.

6. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.

-It is a zero liquid discharge (ZLD) unit, web camera & flow meter are installed as per Central Pollution Control Board, New Delhi guideline.Hence installation of ETPs/STPs not applicable.

7. Place of dumping industrial waste and distance of such place from any stream/ river.

-Unit has installed Waste Heat Recovery Boiler (WHRB) for power generation with help of DRI waste heat. Hence there is no any generation of fly ash.

Details are given below:- No of boiler installed - 4 Capacity of boiler -10 TPH

-Industrial waste (Dolochar) are being dumped within plant premises and sold. Damodar River distance is about 1 km from the dumping site of JIPL. Not applicable.

8. Coal washeries- NOT APPLICABLE

**(x) M/S BRAHMAPUTRA METALLICS LIMITED,VILLAGE – KAMTA, GOLA, RAMGARH**

1. Updated factory profile (details of manufacturing process, raw material used, end product and by product.)- JIPL is a manufacturing unit of Sponge Iron, M.S. Billet and Waste Heat Recovery Boiler (WHRB)

power, the annual capacity of the unit is 120000 MT Sponge Iron, 108000 MT M.S. Billets and 6 MW WHRB power.

Manufacturing Process:- The Sponge Iron unit is processing the iron ore/iron ore pellets, coal and dolomite in the Rotary Kiln. Process. involves the heating of all three raw materials in a Rotary Kiln on the required temperature, cooling and separation through Magnetic Separator. Sponge Iron separated by its magnetic property and stored in production bin.

Sponge iron productions are used in the Steel Melting Shop and M.S. Billets are produced with the help of Induction Furnace and Continuous Casting Machine. DRI Waste heat is used for the production WHRB power.

2. Distance for Factory from any Damodar River distance is about 1 Km. stream/River or Water body.
3. List of Hazardous chemical/ material used, intermediate or finished products, by - product handled and stored in your factory with storage capacity-
- (a) List of hazardous chemicals and MSDS.
- I) Sulphuric Acid ( 60kg/Day)
  - II) Hydrochloric Acid (150kg/monthly)
  - III) Sodium Hypo Chloride (40kg/day)
  - IV) Caustic flux (80kg/monthly)
  - V) Ferric Alum (20kg/day)
  - VI) Cooling Tower Chemicals
6. List of Waste and effluents (gas, liquid and solid) generated during manufacturing process in below mentioned table.

1. No.	Sl. No.	Types of waste (Fly Ash, Pond Ash, Effluent water, Used Transformer Oil, Used Industrial Oil etc.	State of waste ( Solid, Liquid gas)	Qty. of waste	Units(MT/day, Cum/Day, KL/year)
1		Fly Ash	Solid	51700	MT/YEAR
2		Bed Ash	Solid	12000	MT/YEAR
3		CT Blow down Water +DM Plant Reject water & Boiler Blow down Water	LIQUID	19250	KL/YEAR
4		D-Dust	SOLID	1200	MT/ YEAR
5		Slag Non-Mag	SOLID	24000	MT/ YEAR

7. What effective arrangements is made in your factory for the treatment of Waste and effluents.
- Fly ash & Bed ash: Making fly ash bricks. Also selling to market. Some quantities going for NHAI road constructions.
  - Waste Water: They have ETP plant for treatment of all types of waste water.
  - ESP : They have ESP for waste gas purification in both DRI & Power Plant.
5. For TPP/CPP- Boiler installed & electricity is generated.  
Numbers of Boiler installed-02 (Two)

Description- AFBC WHRB  
Capacity- (50TPH) (39 TPH)  
ESP- 4 FIELD 4 FIELD

Coal Consumption: (MT/Day) 340  
Fly Ash Generation: (MT/Day) 140 40  
Bed Ash Generation: (MT/Day) 35

6. Whether ETPs/STPs installed or not. If installed whether it is working or not. Specify Quantity of Effluents generated per day and treated per day. Explain use or Re-use of treated water in your factory premises. If not reused whether it was discharged out side of Factory Premises or not. Please submit report with photograph & proof.

ETP CAPACITY 5m<sup>3</sup>/hr

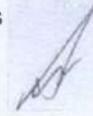
ETP plant is used for treatment of waste water of DM Plant, cooling Tower blow down water and Boiler continuous blow down water (CBD). Treated water is reused in cooling Tower makeup & Reject water of ETP is used for sprinkling purpose.

7. Place of dumping industrial waste and distance of such place from any stream/ river.

- Making fly ash bricks. Also selling to market. Some quantities going for NHAI road constructions.

8. Coal washeries- NOT APPLICABLE

Regards



Inspector of Factories,  
Hazaribag Circle-1, Hazaribag

**NOTE:**

NGT Report from below mentioned Factories are still awaited(Reminder has been Sent):

1. M/S VANANCHAL CONCAST PRIVATE LIMITED [vananchalconcastpvtltd@gmail.com](mailto:vananchalconcastpvtltd@gmail.com)  
[bishnubanka.bb@gmail.com](mailto:bishnubanka.bb@gmail.com)  
PLOT NO. 165,166,170 AND 160, KHATA NO. 1/2, THANA NO. 24, GOLA BOKARO ROAD,  
GOLA, RAMGARH
2. M/S RAJRAPPA WASHERY PROJECT [generalmanagerrjp@gmail.com](mailto:generalmanagerrjp@gmail.com)  
[rwppooffice@gmail.com](mailto:rwppooffice@gmail.com)  
BHUCHUNGDIH VILLEGE, RAMGARH PROJECT,  
RAJRAPPA, Ramgarh
3. M/S DAYAL FERRO ALLOYS UNIT OF DAYAL STEELS LIMITED [dayalsteel@gmail.com](mailto:dayalsteel@gmail.com)  
VILLAGE : CHAHA JAMIRA VIA CHITARPUR, RAMGARH
4. M/S DAYAL ALLOY & STEEL CASTINGS UNIT OF DAYAL STEELS LIMITED  
[dayalsteel@gmail.com](mailto:dayalsteel@gmail.com)  
VILLAGE : CHAHA JAMIRA VIA CHITARPUR, RAMGARH
5. M/S KEDLA WASHERY (CCL) [gmoprnhazaribagh@gmail.com](mailto:gmoprnhazaribagh@gmail.com)
6. M/S SHRIRAM POWER & STEEL PVT. LTD. [shrirampower.in@gmail.com](mailto:shrirampower.in@gmail.com)  
ARA SARUBERA ROAD, NAYA MORE, NEAR NATIONAL HIGHWAY,  
KUJU, RAMGARH
7. M/S YASH ALLOYS PRIVATE LIMITED [yash.alloys@gmail.com](mailto:yash.alloys@gmail.com)  
AT-KUSUMDIH, GOLA, RAMGARH
8. M/S STEEL AUTHORITY OF INDIA LIMITED SAIL REFRACTORY UNIT IFICO  
[rktiwari@sail.in](mailto:rktiwari@sail.in)  
STEEL AUTHORITY OF INDIA LIMITED, SAIL REFRACTORY UNIT IFICO, MARAR,  
Ramgarh ,Ramgarh Cantt, Jharkhand,
9. M/S SHIVAY IRON AND STEEL PRIVATE LIMITED [shivay.steel9800@gmail.com](mailto:shivay.steel9800@gmail.com)  
PLOT NO.2316, KHATA NO.157, RAJRAPPA ROAD, RAJRAPPA ROAD, Ramgarh  
,Chitarpur, Jharkhand
10. M/S RADHA CASTING & METALIK PVT. LTD. [radhacasating@gmail.com](mailto:radhacasating@gmail.com)  
PAIKI, Ramgarh ,Mandu, Jharkhand
11. M/S RAMGARH CASTING [ramgarhcasting@gmail.com](mailto:ramgarhcasting@gmail.com)  
RAUTA, Ramgarh ,Mandu, Jharkhand



**जिला खनन कार्यालय, रामगढ़।**

Email id : dmo-ramgarh@jharkhandmail.gov.in

पत्रांक 625/खनन, रामगढ़; दिनांक 16.05.2024

प्रेषक,

जिला खनन पदाधिकारी,  
रामगढ़।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

विषय :-

माननीय NGT के वाद संख्य 200/2014 (M.C. Mehta Vrs Union of India & Ors.) में आदेश दिनांक 10.04.2024 के अनुपालन के संबंध में।

प्रसंग :-

भवदीय पत्रांक 629/वि0 दिनांक 02.05.2024

महाशय,

उपरोक्त विषयक प्रसंगाधीन पत्र के आलोक में विभिन्न कोल कम्पनियों से प्राप्त प्रतिवेदन (संलग्न) को निम्न समेकित कर भेजा जा रहा है-

S. No.	Issue	Report
3.	Mine Water discharge	<p>1. महाप्रबंधक, सर्वश्री सी0सी0एल0 हजारीबाग के Email दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है- Mine discharge water is being kept in old quarries and it is being used as domestic use after treatment. Mine water is not being discharge outside the mine premises.</p> <p>2. महाप्रबंधक, सर्वश्री सी0सी0एल0 रजरप्पा के पत्रांक 322 दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है- The maximum quantity of mine water discharge of Rajrappa OCP is supplied to nearby Rajrappa washery for coal washing purposes and other industrial usage. The mine water is also used for internal purposes of mine like water sprinkling on haul roads for dust suppression, in wet drilling, fire fighting if required, washing of HEMMs. Etc.</p> <p>3. महाप्रबंधक, सर्वश्री सी0सी0एल0 कुजू के पत्रांक 62 दिनांक 07.05.2024 के द्वारा प्रतिवेदन निम्न है- Topa OCP - NIL Karma - Avg. 90 cum/day- settling tank has been constructed at the mine water discharge point.</p> <p>4. महाप्रबंधक, सर्वश्री सी0सी0एल0 बरकासयाल के पत्रांक 81 दिनांक 15/16.05.2024 के द्वारा प्रतिवेदन निम्न है- Sayal D OCP - Damodar River- Water discharged from mine goes to Sedimentation Pond (Two-Stage) and then after adequate retention time of settling, it is discharged in to Damodar river. Bhurkunda Colliery - Nakari River - Water discharged from mine goes to Sedimentation Pond and then after adequate time of settling, it is discharged into Nakari River which then joins Damodar river.</p> <p>5. महाप्रबंधक, सर्वश्री सी0सी0एल0 अरगड़डा के पत्रांक 29 दिनांक 16.05.2024 के द्वारा प्रतिवेदन निम्न है- The Mine water is discharged into 2-stage setting tank and after setting tank, it is sent to Pararu Nalla.</p>

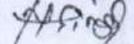
		<p>6. महाप्रबंधक, सर्वश्री टाटा स्टील लि०, वेस्ट बोकारो डि०, घाटोटांड के पत्रांक 457/219/24 दिनांक 06.05.2024 के द्वारा प्रतिवेदन निम्न है— West Bokaro Division is a zero liquid discharge Unit. No water discharge to outside of the mine premises. All the mine water are being store in the reservoir inside the lease area.</p>
5.	Coal Washeries – consumption of water and discharge of liquid effluents.	<p>1. महाप्रबंधक, सर्वश्री सी०सी०एल० हजारीबाग के Email दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है— 1350 KL per day water required for coal washeries. There is no discharge from coal washery (Kedla). Effluent water treated in series of sedimentation tanks and clariflocculator and treated water is used again for coal washing. 50% water lost in process. Only 675 KL fresh water is required for coal washery, which is being catered by nearby mine discharge water (Kedla OCP/UGP).</p> <p>2. महाप्रबंधक, सर्वश्री सी०सी०एल० रजरप्पा के पत्रांक 322 दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है— Water for operation of Rajrappa washery is being sourced from mine water of nearby Rajrappa OCP. No water from outside sources such as river, etc. is being used for washery operations. The effluents generated in the washery are also treated through a clarifier/ sedimentation pond an dthen water is sent to the settling ponds from where it is recirculated to the washery through recirculating pumps.</p> <p>3. महाप्रबंधक, सर्वश्री सी०सी०एल० कुजू के पत्रांक 62 दिनांक 07.05.2024 के द्वारा प्रतिवेदन निम्न है— Not applicable</p> <p>4. महाप्रबंधक, सर्वश्री सी०सी०एल० बरकासयाल के पत्रांक 81 दिनांक 15/16.05.2024 के द्वारा प्रतिवेदन निम्न है— Nota Applicable</p> <p>5. महाप्रबंधक, सर्वश्री सी०सी०एल० अरगड्डा के पत्रांक 29 दिनांक 16.05.2024 के द्वारा प्रतिवेदन निम्न है— Not Applicable</p> <p>6. महाप्रबंधक, सर्वश्री टाटा स्टील लि०, वेस्ट बोकारो डि०, घाटोटांड के पत्रांक 457/219/24 दिनांक 06.05.2024 के द्वारा प्रतिवेदन निम्न है— (a) Fresh water (Mine Water + Rainwater) = 1138458 cubic meter (b) Recycled water (Tailing Pond) = 2422022 cubic meter Zero effluent discharge from washeries. All the water are being recycled back to washeries through series of tailing ponds.</p>
23.	The Overburden (OB) of mines, the rejects of coal washeries are kept either on the river bed or near the river, which sooner or later go to the river.	<p>1. महाप्रबंधक, सर्वश्री सी०सी०एल० हजारीबाग के Email दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है— There is no OB dump or rejects of washery on river bed. Toe wall has been constructed all along the river bed. Rejects of coal washeries are being kept in washery premises only and being dispatched after auctioned.</p> <p>2. महाप्रबंधक, सर्वश्री सी०सी०एल० रजरप्पा के पत्रांक 322 दिनांक 15.05.2024 के द्वारा प्रतिवेदन निम्न है— Currently, no overburden is being dumped or kept on the river bed or near the river. Earlier, overburden had been used for making embankment near the river bank as per the guidelines of DGMS, keeping in view the safety of the mine and later on afforestation was done on the embankments. Also, the rejects produced in Rajrappa washery is nto kept either on the riverbed or near the river. Rajrappa are has Sewage Treatment Plant (STP) for treatment of septic tank waste.</p> <p>3. महाप्रबंधक, सर्वश्री सी०सी०एल० कुजू के पत्रांक 62 दिनांक</p>

		<p>07.05.2024 के द्वारा प्रतिवेदन निम्न है- Topa OCP- OB generated is being dumped internally in de-coaled area. (No external OB-dump)</p> <p>Karma – Embankment has been constructed along the Damodar River and plantation has been done over the embankment (2015-2018) to separate the OB material from the river.</p> <p>4. महाप्रबंधक, सर्वश्री सी0सी0एल0 बरकासयाल के पत्रांक 81 दिनांक 15/16.05.2024 के द्वारा प्रतिवेदन निम्न है-</p> <p>Sayal D OCP – Embankment has been constructed along Damodar river to separate OB material from the river. Also, the active OB dump is at a safe distance of more than 150 meters from Damodar river.</p> <p>Bhurkunda Colliery – Embankment has been constructed along Damodar river to separate OB material from the river. Also, stone patching has been done recently. The active OB dump is at a safe distance of more than 150 meters from Nakari river. 3nos of Sewage Treatment Plant is under construction at 03 colonies.</p> <p>5. महाप्रबंधक, सर्वश्री सी0सी0एल0 अरगड्डा के पत्रांक 29 दिनांक 16.05.2024 के द्वारा प्रतिवेदन निम्न है-</p> <p>(i) No overburden dump is near any river.</p> <p>(ii) There is no coal washery exists.</p> <p>6. महाप्रबंधक, सर्वश्री टाटा स्टील लि0, वेस्ट बोकारो डि0, घाटोटांड के पत्रांक 457/219/24 दिनांक 06.05.2024 के द्वारा प्रतिवेदन निम्न है-</p> <table border="1"> <thead> <tr> <th>Type</th> <th>Quantity (Last FY)</th> <th>Disposal</th> </tr> </thead> <tbody> <tr> <td>Overburden</td> <td>2,00,15,734 m<sup>3</sup></td> <td>Disposal at mine site for backfilling</td> </tr> <tr> <td>Rejects</td> <td>1180020 T</td> <td>1. 214023 T of rejects used in captive powerplant. 2. 927004 T of rejects sold to institutional customer and retailers.</td> </tr> <tr> <td>Ash</td> <td>1180020 T</td> <td>Fly ash along with bottom ash in the form of ash slurry is being pumped from powerhouse to ash pond area. The ash getting settled down allowing water to overflow through a series of ponds and finally collected in water pond. The final water pond is provided with pumps of adequate capacity to recycle &amp; reuse the available quantity of water to back ash handling circuit in Power Plant. Once the pond getting filled up, it is evacuated at a regular interval of time and being used in mine voids, for reclamation of low-lying area as per the permission granted by JSPCB. Annual Return attached as Annexure – III.</td> </tr> <tr> <td>Sewage of towns, township and suburbs</td> <td>128169.48 T</td> <td>STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose.</td> </tr> </tbody> </table>	Type	Quantity (Last FY)	Disposal	Overburden	2,00,15,734 m <sup>3</sup>	Disposal at mine site for backfilling	Rejects	1180020 T	1. 214023 T of rejects used in captive powerplant. 2. 927004 T of rejects sold to institutional customer and retailers.	Ash	1180020 T	Fly ash along with bottom ash in the form of ash slurry is being pumped from powerhouse to ash pond area. The ash getting settled down allowing water to overflow through a series of ponds and finally collected in water pond. The final water pond is provided with pumps of adequate capacity to recycle & reuse the available quantity of water to back ash handling circuit in Power Plant. Once the pond getting filled up, it is evacuated at a regular interval of time and being used in mine voids, for reclamation of low-lying area as per the permission granted by JSPCB. Annual Return attached as Annexure – III.	Sewage of towns, township and suburbs	128169.48 T	STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose.
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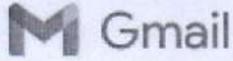
सूचनार्थ प्रेषित।

अनुलग्नक- यथोक्त।

विश्वासभाजन



16.5.2024  
जिला खनन पदाधिकारी,  
रामगढ़।



Kamlesh Kumar Sinha &lt;gmccclcharhi@gmail.com&gt;

**Letter No - 576 Date - 03.05.2024**

2 messages

NITESH KUMAR GUPTA &lt;dmo-ramgarh@jharkhandmail.gov.in&gt;

Sat, May 4, 2024 at 11:54 AM

To: Binod Kumar <gmrip.ccl@coalindia.in>, gmbarkasayal2011 <gmbarkasayal2011@gmail.com>, Sanjay Kumar Jha <gmarg.ccl@coalindia.in>, gmkuju26 <gmkuju26@gmail.com>, gmccclcharhi <gmccclcharhi@gmail.com>, wbok gmoffice <wbok.gmoffice@tatasteel.com>

-----  
Regards

District Mining Officer  
District Mining Office, Ramgarh.  
At.- District Collectorate, P.O.-Chhataramandu,  
District- Ramgarh, PIN - 829122

" Think GREEN, Save Earth "  
Print only if essential.  
SAVE TREES

DocScanner 3 May 2024 11-15 am (1).pdf  
2084K

Kamlesh Kumar Sinha &lt;gmccclcharhi@gmail.com&gt;

Wed, May 15, 2024 at 7:30 PM

To: NITESH KUMAR GUPTA &lt;dmo-ramgarh@jharkhandmail.gov.in&gt;

To,

The District Mining Officer

Ramgarh

Subject: Compliance of the order passed by thr Hon'ble NGT in O.A. No. 200/2014 (M.C. Mehta v/s Union of India & Others)-Reg.

Ref. memo no. 576 /mines, Ramgarh, Dated 03.05.2024

Respected Sir,

In reference to the above subject, pointwise compliance/reply remarks are mentioned as follows:

S. No.	Issues	Compliance/reply remarks
1.	Mine water discharge	Mine discharge water is being kept in old quarries and it is being used as domestic use after treatment. Mine water is not being discharge outside the mine premises.

2.	Coal Washeries-consumption of water and discharge of liquid effluents.	1350 KL per day water required for coal washeries. <b>There is no discharge from coal washery (Kedla).</b> Effluent water treated in series of sedimentation tanks and clariflocculator and treated water is used again for coal washing. 50% water lost in process. Only 675KL fresh water is required for coal washery, which is being catered by nearby mine discharge water (Kedla OCP/UGP).
3.	The overburden (OB) of mines, the rejects of coal washeries are kept either on the river bed or near the river, which sooner or later go to the river.	There is no OB dump or rejects of washery on river bed. Toe wall has been constructed all along the river bed. Rejects of coal washeries are being kept in washery premises only and being despatched after auctioned.

This is for kind information please.

[Quoted text hidden]

34698



**CCL**

**सेंट्रल कोलफील्ड्स लिमिटेड**

( भारत सरकार का एक उपक्रम )

महाप्रबंधक का कार्यालय, रजरप्पा क्षेत्र

पोस्ट ऑफिस + थाना - रजरप्पा प्रोजेक्ट

जिला - रामगढ़ (झारखण्ड) पिन कोड - 829150

Ref. No. GM(R)/SO(P&P)/NGT/24/322

Date: 15/05/2024

To,

The Deputy Development Commissioner,  
Ramgarh.

**Subj:** Compliance of the order passed by honourable NGT in a number 200/2014 (M.C. Mehta versus Union of India and Ors.) - Reg

**Ref:** ज्ञापांक 650/वि० रामगढ़, दिनांक 08.05.2024 एवं Memo No. 576/Mines, Ramgarh, dated 03.05.2024

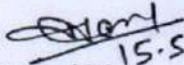
Dear Sir,

With reference to the above captioned subject and letters along with the proceedings of the meeting held on 03.05.2024 under the Chairmanship of DC, Ramgarh, please find enclosed herewith the report sought by you. good office in respect of Rajrappa Area.

This is for your kind information and needful please.

Yours faithfully,

Encl.: As above.

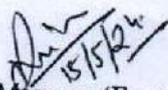
  
15.5.24  
General Manager,  
Rajrappa Area.

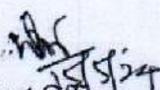
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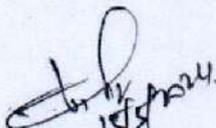
1. District Mining Officer, Ramgarh.

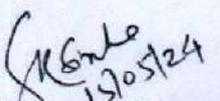
Compliance of the order passed by honourable NGT in number 200/2014 (M.C. Mehta versus Union of India and Ors.) with respect to Rajrappa Area, M/s CCL

Sl. No.	Issue	Reply
3	Mine water discharge.	The maximum quantity of mine water discharge of Rajrappa OCP is supplied to nearby Rajrappa Washery for coal washing purposes and other industrial usage. The mine water is also used for internal purposes of mine like water sprinkling on haul roads for dust suppression, in wet drilling, fire fighting if required, washing of HEMMs, etc.
5	Coal washeries – consumption of water and discharge of liquid effluents.	Water for operation of Rajrappa Washery is being sourced from mine water of nearby Rajrappa OCP. No water from outside sources such as river, etc. is being used for washery operations. The effluents generated in the washery are also treated through a clarifier/sedimentation pond and then water is sent to the settling ponds from where it is recirculated to the washery through recirculating pumps.
7	Sewage Discharge (mixed drain/ kucha drain contamination)	Sewage is discharged through pucca drains.
8	Municipal Waste/ Biomedical Waste/ Hazardous waste/legacy waste disposal detailed status required as the three are major industrial town with dense population, health, infrastructure, and industries)	Hazardous waste is produced in the form of Burnt Oil. The waste is kept in MS drums on a concrete platform to prevent any form of pollution. The waste is sold to authorised recyclers only. The quantity of burnt oil stored at Rajrappa OCP as on 31.03.2023 was 128.915 KL. Biomedical waste generated at the Silver Jubilee Hospital is initially stored in separate colour coded bins and then disposed off in covered concrete pits.
15	The overburden of mines, the rejects of coal washeries and ash of thermal power, plants are kept either on the river bed or near the river, which sooner or later go to the river. Further, the sewage of towns, townships and suburbs finds way to downstream through septic tank and soak pits.	Currently, no overburden is being dumped or kept on the river bed or near the river. Earlier, overburden had been used for making embankment near the river bank as per the guidelines of DGMS, keeping in view the safety of the mine and later on afforestation was done on the embankments. Also, the rejects produced in Rajrappa Washery is not kept either on the riverbed or near the river. Rajrappa area has Sewage Treatment Plant (STP) for treatment of septic tank waste.

  
15/5/24  
Dy. Manager (Envt.)  
Rajrappa Area

  
15/5/24  
Project Officer  
Rajrappa Washery

  
15/5/24  
Project Officer  
Rajrappa OCP

  
15/05/24  
Staff Officer (P&F)  
Rajrappa Area



# 34700

CENTRAL COALFIELDS LIMITED  
(A Miniratna Subsidiary Company of CIL)  
OFFICE OF THE GENERAL MANAGER  
P.O.:- KUJU, DIST:-RAMGARH  
JHARKHAND-825316  
<http://centralcoalfields.in/>  
Email- [gmkuj.ccl@coalindia.in](mailto:gmkuj.ccl@coalindia.in)  
CIN-U10200JH1956GOI000581



वसुधैव कुटुम्बकम्  
ONE EARTH - ONE FAMILY - ONE FUTURE

RefNo.: GIM(K)/sectt./2024-25/50/62

Date: 06.05.2024

07/05/2024

To,

जिला खनन पधाधिकारी,  
रामगढ़।

Subject: Regarding Non-compliance to the Hon'ble NGT O.A No.-200/2014, order dated 18.09.2023 and 05.02.2023 in the matter of Issues relating to prevention of pollution in the river Ganga and its tributaries.

Ref.: Letter no. 576 dated 03.05.2024 of DMO, Ramgarh.

Dear Sir,

Please find below the details required in the prescribed format:

Sl. No.	Issue	Report	
		Mine Name	Discharge / Management
3.	Mine Water Discharges	Topa OCP	Nil
		Karma	Avg. 90 cum/day - Settling Tank has been constructed at the Mine water discharge point.
5.	Coal Washeries- consumption of water and discharge of liquid effluents	Not Applicable	Not Applicable
23.	The Overburden (OB) of Mines, the rejects of coal washeries are kept either on the river bed or near the river, which sooner or later go to the river.	Mine Name	OB Management
		Topa OCP	OB generated is being dumped internally in de-coaled area. (No External OB-Dump)
		Karma	Embankment has been constructed along the Damodar River and plantation has been done over the embankment (2015-2018) to separate the OB material from the river.

This is for your kind information.

Yours sincerely

General Manager  
Kuju Area, CCL

34701



# CCL

**Fuelling Sustainable Growth**

**CENTRAL COALFIELDS LTD.**

## सेन्ट्रल कोलफील्ड्स लिमिटेड

(भारत सरकार का एक उपक्रम / कोल इंडिया लि. की एक अनुसूची कंपनी)

पंजीकृत कार्यालय : दरमंगा हाउस, रौंकी 834 001 (झारखण्ड)

CIN : U10200JH1956GOI000501

Ref.No.GM (BS)/ (P&P)/2024/81

Date: 15.05.2024

16

To,

प्रभारी पदाधिकारी,  
सामान्य शाखा, रामगढ़।  
पिन नं० 829122

Subject: - Regarding Non- Compliance to the Hon'ble NGT O.A No:- 200/2014, order dated 18.09.2023 and 05.02.2023 in the issues relating to prevention of pollution in the river Ganga and its tributaries.

Ref: Letter no. 469 dated 30.03.2024 of Office Incharge, General Section, Ramgarh.

Dear Sir,

Please find below the details required in the prescribed format:

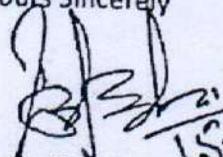
Query No.	Issue raised	Name of Mines	Discharge to	Management
3.	Mine Water Discharge	Sayal- D OCP	Damodar River	Water discharged from mine goes to Sedimentation Pond (Two-Stage) and then after adequate retention time of settling, it is discharged into Damodar River .
		Bhurkunda Colliery	Nakari River	Water discharged from mine goes to Sedimentation Pond and then after adequate time of settling, it is discharged into Nakari River which then joins Damodar River.
23	OB of Mines, rejects of coal washeries are kept either on the river bed or near the river which sooner or later goes to the river.	Sayal D OCP	Not Applicable	Embankment has been constructed along Damodar river to separate OB material from the river. Also, the active OB dump is at a safe distance of more than 150 metres from Damodar river.
		Bhurkunda Colliery	Not Applicable	Embankment has been constructed along Nakari river to separate OB material from the river. Also, stone pitching has been done recently. The active OB dump is at a safe distance of

34702

				more than 150 metres from Nakari river, 03 nos. of Sewage Treatment Plant is under construction at 03 colonies.
--	--	--	--	--

This is for your kind information.

Yours Sincerely

  
Staff officer (P&P) 15.05.24  
Barka - Sayal Area

34703



# CCL

**Fuelling Sustainable Growth**

**CENTRAL COALFIELDS LTD.**

## संद्रल कोलफील्डस लिमिटेड

(भारत सरकार का एक उपक्रम / कोल इंडिया लि. की एक अनुषंगी कंपनी)

पंजीकृत कार्यालय : दरभंगा हाउस, राँची 834 001 (झारखण्ड)

CIN : U10200JH1956GOI000581

महाप्रबंधक कार्यालय, अरगडा क्षेत्र, अरगडा - 829101

फोन -- 8987785133/ ईमेल -Gmarg.ccl@coalindia.in

वेबसाइट - www.centralcoalfields.in

पत्रांक- No.GM(A)/Secy./2024/ 29

दिनांक - 16/05/2024

From,

General Manager,  
Argada Area, C.C.Ltd.

To,

The District Mining Officer,  
Ramgarh.

Sub. :- Compliance of the order passed by the Hon'ble NGT in O.A. No. – 200/2014  
(M.C.Mehta Vrs Union of India & Ors) – Reg.

Ref. :- (1) Memo No. 576 / Mines, Ramgarh, Dated 03.05.2024.  
(2) Letter No. 629 dated 02.05.2024 of the office of the Deputy Commissioner,  
Ramgarh(Development Section)  
(3) Earlier reply by undersigned in the mentioned subject vide Ref. No.  
GM(A)/Secy./2024/29/06 Dt. 10.04.2024 to the Prabhari Padadhikari,  
Samany Shakha, Ramgarh.

Dear Sir,

Please find report desired vide Memo No. 576 / Mines, Ramgarh, Dated 03.05.2024, on the subject mentioned above in respect of mines of Argada Area, C.C.L. falls within Ramgarh District.

**Sirka OCP :-**

Sl. No.	Issue	Report
1.	Mine water discharge	The mine water is discharged into 2- stage setting tank and after setting tank, it is sent to Pararu Nalla.
2.	Coal washeries- consumption of water and discharge of liquid effluents.	Not Applicable.
3.	The Overburden (OB) of mines, the rejects of coal washeries are kept either on the river bed or near the river, which sooner or later go to the river.	(i) No overburden dump is near any river. (ii) There is no coal washery exists.

For needful pl.

Encl- As above

Yours faithfully

G.M. Argada, C.C.L.

*[Handwritten Signature]*  
16/5/2024

34704



**District Mining Office, Ramgarh**

Email id : dmo-ramgarh@jharkhandmail.gov.in

Memo No. 571.../Mines, Ramgarh, Dated 03.05.2024.

From,

District Mining Officer,  
Ramgarh.

To,

General Manager,  
M/s Central Coalfields Ltd.,  
Rajrappa / Barka Sayal / Argadda / Kuju / Hazaribag (Charhi) Area  
Dist- Ramgarh

-----  
General Manager,  
M/s Tata Steel Ltd,  
West Bokaro Div, Ghatotand, Dist- Ramgarh.

Sub :- **Compliance of the order passed by the Hon'ble NGT in O.A. No.- 200/2014 (M.C. Mehta Vrs Union of India & Ors) - Reg.**

Ref :- Letter No. 629 dated 02.05.2024 of the office of the Deputy Commissioner, Ramgarh (Development Section)

Sir,

Please refer to the letter mentioned above on the captioned subject and the subsequent meeting held at Collectorate chaired by the Deputy Commissioner, Ramgarh wherein the mine-wise report has been sought on the following points by all coal companies :-

S.No.	Issue	Report Pending
3.	Mine Water discharge	- CCL + TSL (All GMs)
5.	Coal washeries- consumption of water and discharge of liquid effluents.	- CCL + TSL (All GMs) - Washery information to be provided w.r.t. Rajrappa washery, Kedla washery & washeries of Tata Steel Ltd. by the concerned GMs.
23.	The Overburdan (OB) of mines, the rejects of coal washeries are kept either on the river bed or near the river, which sooner or later go to the river.	- CCL + TSL (All GMs) - Washery information to be provided w.r.t. Rajrappa washery, Kedla washery & washeries of Tata Steel Ltd. by the concerned GMs.

2. Since this matter is related to time bound filling of the reply in the Hon'ble NGT, your personal intervention and an early response in furnishing report with a copy of it to this office is highly required.

3. The office letter earlier issue vide letter no. 571/M, Dated 02.05.2024 stands amended to this extent.

Annexures - the afore-referred letter.

Yours Faithfully,

*[Signature]*

3.5.2024

District Mining Officer,  
Ramgarh

34705



CENTRAL COALFIELDS LIMITED  
OFFICE OF THE GENERAL MANAGER, ARGADA AREA  
P.O.-ARGADA, DISTRICT-RAMGARH  
JHARKHAND-829101

Ref. No. GM(A)/Secy./2024/29/06

Dated 10.04.2024

सेवा मे  
प्रभारी पदाधिकारी  
सामान्य शाखा, रामगढ़

विषय : Reply regarding Non-Compliance to the Hon'ble NGT O.A no. 200/2014, order dated 18-09-2023 and 15-02-2023 in matter if Issues relating to prevention and control in the river Ganga and its tributaries.

प्रसंग : आपके कार्यालय का पत्रांक 469 दिनांक 30-03-2024

महाशय,

उपरोक्त उल्लिखित विषय एवं पत्र के संदर्भ में सीसीएल, अरगड़ा क्षेत्र के संबंध में प्रासंगिक बिंदुओं का उत्तर वन प्रमंडल पदाधिकारी, रामगढ़ के द्वारा निर्धारित प्रपत्र के अनुसार संलग्न है। अवलोकन एवं आवश्यक कार्यवाही हेतु प्रस्तुत।

सधन्यबाद।

विश्वासभाजन

10/04/2024

महाप्रबंधक

अरगड़ा क्षेत्र

10-04-24

Compliance Report of Hon'ble NGT Order dated 18-09-2023 and 05-12-2023 in O.A. No. 200/2014 MC Mehra vs UOI and Ors

Data as per format provided by DFO Ramgarh vide letter no 618 dated 28-03-2024 and consecutively by Prabhari Padhabhikari, Samanya Sakha, Ramgarh vide letter 469 dated 30-03-2024

SI no. 8.a) Industrial town -pollution from industrial effluents and hazardous waste

Pollution from industrial effluents and its management	Type	Amount	Management
	Not Applicable	Not Applicable	Not Applicable
Amount of hazardous waste generated and its management	Type	Amount	Management
	Not Applicable	Not Applicable	Not Applicable

SI no. 8. b) Some ETPs non-performance and bypass into drain

Industrial ETP installed and bypass	ETP is installed and operated properly without bypassing.
Municipal STP installed	NA
Municipal STP planned	NA

SI no. 8.c) Mine water discharges

Mine water discharges	Mine Name	Discharge	Management
	Sirka	3400 kLd	The mine water is discharged into Pararu Nalla after going through 2-stage sedimentation tank at Sirka

SI no. 8.d) Fly ash from TPP

Name of thermal power plant	Amount	Management
Not Applicable	Not Applicable	Not Applicable

SI no. 8.e) Coal washries- consumption of water and discharge of liquid effluents

Coal Washery Name	Consumption of Water	Discharge of Liquid Effluents	Management
No coal washeries exists	Not Applicable	Not Applicable	Not Applicable

SI no. 8.f) Coke oven plants- produce tar oil, cyanide, ammonia and phenol

Coke oven plants- Number and location , Management of tar oil, cyanide, ammonia and phenol	Not Applicable
--	----------------

SI no. 8.g) The Bokaro steel and IISCO drain their effluents directly into the river Damodar- Not related to Ramgarh

SI no. 8.h) Sindri ( Fertiliser and other chemical units)- Not related to Ramgarh

SI no. 8.i) Sewage discharge

Mixed drain/ Kucha drain contamination	Not Applicable
--	----------------

SI no. 8. j) Municipal waste/Biomedical waste/ Hazardous waste/legacy waste disposal

Type	Quantity	Disposal
Municipal waste	NA	NA
Biomedical waste	NA	NA
Hazardous waste	NIL	Burnt oil is being regularly sent to Regional Store, Argada Area and finally sold centrally through e-auction by CCL HQ.
Legacy waste	NA	NA

SI no. 8.k) Ground water is critical @ Ramgarh

Status of Groundwater	Not Applicable
-----------------------	----------------

SI no. 8.l) Nalkari river

The main industrial unit on this river are the BAST (steel) at patratu and the patratu	Not Applicable
--	----------------

thermal power station(PTPS) that are polluting in natures.	
--	--

SI no. 8.m) Bokaro River

Industry/Township on Bank	Waste generate d	Management
Not Applicable	Not Applicable	Not Applicable

SI no. 9.a) Industries

Steel industry

Name	Waste generated	Management
Not Applicable	Not Applicable	Not Applicable

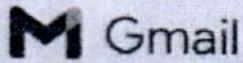
Sponge iron

Name	Waste generated	Management
Not Applicable	Not Applicable	Not Applicable

Cement

Name	Waste generated	Management
Not Applicable	Not Applicable	Not Applicable

34709



Chief General Manager ccl/Argada <cgma.cclarg@gmail.com>

**Letter No.-469, Dated-30.03.2024 (Gen)..pdf**

2 messages

collectorate ramgarh <genramgarhjhr@gmail.com>

Mon, Apr 1, 2024 at 10:38 PM

To: gmbarkasayal2011@gmail.com, GM KUJU <gmkuju26@gmail.com>, Ajit Chowdhary <ajitgm13@gmail.com>, gmccclcharhi@gmail.com, Chief General Manager ccl/Argada <cgma.cclarg@gmail.com>, wbok.gmoffice@tatasteel.com, wbok.admin@tatasteel.com

Please accept the letter.  
Regards & Thanks

Letter No.-469, Dated-30.03.2024 (Gen)..pdf  
3429K

Chief General Manager ccl/Argada <cgma.cclarg@gmail.com>

Thu, Apr 11, 2024 at 1:34 PM

To: collectorate ramgarh <genramgarhjhr@gmail.com>

Respected sir,

Please find the attachment on the above letter.

With Regards,

General Manager,  
Argada Area.

[Quoted text hidden]

06\_0001.pdf  
1036K

34710



✓The Deputy Commissioner-cum-District Magistrate,  
Ramgarh Distt.  
Ramgarh, Jharkhand.

WBD/GM/457/219/24

Date: 06.05.2024

**Sub:** Regarding Non-Compliance to the Hon'ble NGT O.A No.200/2014, order dated 18.09.2023 and 05.02.2023 in the matter of Issues relating to prevention and control of pollution in the river Ganga and its tributaries.

**Ref:** Order copy dated 10.04.2024.

Dear Sir,

In reference to the subject mentioned above and order copy dated 10.04.2024, we are hereby providing compliance sought in prescribed format.

We request your good self to kindly acknowledge the same.

Thanking You,  
Yours faithfully  
For Tata Steel Limited

(Anurag Dixit)  
General Manager  
West Bokaro Division  
Contact No. 7632987446  
e-mail ID: wbok.gmoffice@tatasteel.com

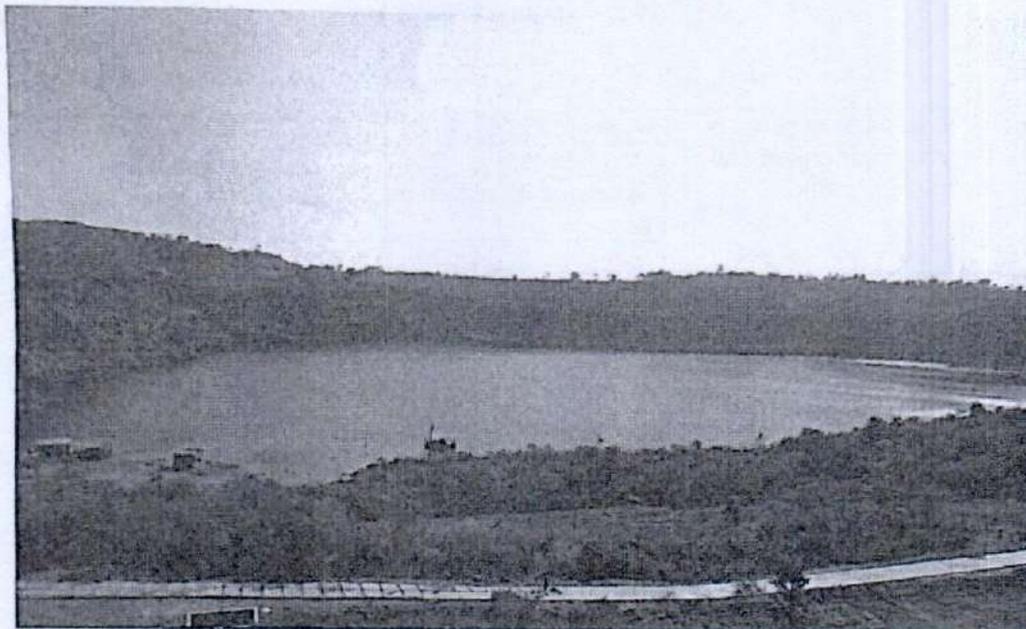
Encl.: Annexure in prescribed format.

Copy to: District Mining Officer, Ramgarh; Ref: Memo no: 576 dated 03.05.2024

**TATA STEEL LIMITED**

West Bokaro Division Ghatotand Jharkhand 825 314 India  
Tel 91 6545 262356 (O) Fax 91 6545 262221 262172  
Registered Office Bombay House 24 Homi Mody Street Fort Mumbai 400 001  
Tel 91 22 66658282 Fax 91 22 66657724  
Corporate Identity Number L27100MH1907PLC000260 Website www.tatasteel.com

1. **Mine Water Discharge:** West Bokaro Division is a Zero Liquid Discharge Unit. No water discharge to outside of the mine premises. All the mine water are being store in the reservoir inside the lease area.



**Pundi Reservoir of capacity 1600 Million Gallon**

2. **Coal Washeries - Consumption of water and discharge of liquid effluents:**

**Water consumption for FY 24:**

- a. Fresh water (Mine Water + Rainwater) = 1138458 cubic meter
- b. Recycled water (Tailing Pond) = 2422022 cubic meter

**Discharge:** Zero effluent discharge from washeries. All the water are being recycled back to washeries through series of tailing ponds.

3. **Sewage discharge (mixed drain/Kucha drain contamination):**

STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose. There is no direct contamination with storm drain.

4. **Municipal waste/Biomedical waste/hazardous waste/legacy waste disposal detailed status:**

Type	Quantity	Disposal
Municipal waste (Last financial year)	Approx. 150 T (annual)	Disposed to Biogas plant at site.
Biomedical waste (Last financial year)	Yellow Category :569.19 KG Red Category: 507.9 KG White Category: 74.45 KG Blue Category: 486.516 KG	All the Biomedical waste generated at site are being disposed off to authorized recyclers as per permission granted by JSPCB. Annual Return attached as Annexure- I.
Amount of hazardous waste generated and its management.  (Last Financial year)	Used oil: 256.37 KL	All the hazardous waste generated at site are being disposed off to authorized recyclers. Annual Return attached as Annexure- II.
	Oil-soaked cotton: 3.65 T	
	Discarded barrel/Drums: 259 nos	
	Non-Ferrous: 14.82 T	
	Waste lead Acid Batteries: 17.03 T	
legacy disposal		NA

**5. Overburden of mines, the rejects of coal washeries and ash of thermal power plants. Further, the sewage of towns, townships and suburbs:**

Type	Quantity (Last FY)	Disposal
Overburden	2,00,15,734 m <sup>3</sup>	Disposed at mine site for backfilling
Rejects	11,80,020 T	1. 2,14,023 T of rejects used in captive powerplant. 2. 9,27,004 T of rejects sold to institutional costumers & Retailers.
Ash	1,28,169.48 T	Fly ash along with bottom ash in the form of ash slurry is being pumped from powerhouse to ash pond area. The ash getting settled down allowing water to overflow through a series of ponds and finally collected in water pond. The final water pond is provided with pumps of adequate capacity to recycle & reuse the available quantity of water to back ash handling circuit in Power plant. Once the pond getting filled up, it is evacuated at a regular interval of time and being used in mine voids, for reclamation of low-lying area as per the permission granted by JSPCB. Annual Return attached as Annexure- III.
Sewage of towns, township, and suburbs		STPs having cumulative capacity of 1000 KLD are installed at various locations at West Bokaro Division and the treated water is being used for gardening and sprinkling purpose.

34713

Annexure-6



R. K. SINGH  
Chief Executive Officer

पतरातु विद्युत उत्पादन निगम लिमिटेड  
PATRATU VIDYUT UTPADAN NIGAM LTD  
(A subsidiary of NTPC in Joint Venture with JBVNL)

पतरातु / Patratu

Ref. No.: PVUNL: CEO: 05:07

Date:07.05.2024

To,  
The Deputy Commissioner,  
Ramgarh,  
Jharkhand.

Ref. : Regarding compliance for NGT order dtd. 10.04.24.

Dear Sir,

As deliberated at the point no. 14 of the Minutes of Meeting (dtd. 03.05.24) on the above subject matter, it is to submit that the Patratu Super Thermal Power Project (Phase-I, 3X800 MW) is under construction and the first unit of the plant is expected to be commissioned during third quarter of the FY 2024-25.

Please note that all efforts will be made for 100% utilisation of coal ash from the plant as per MoEF&CC notifications no. 5075 dated 31.12.2021 and subsequent amendments. However, unused ash, if any, will be stored in an ash mound that will be constructed in the plant area. Further, the stored ash, will also be utilised as per demand/requirement.

Submitted for kind information please.

Thanking you,

With regards,

  
R K Singh  
(Chief Executive Officer)  
PVUNL  
Patratu, Ramgarh.

   
आर. के. सिंह  
मुख्य कार्यकारी अधिकारी  
R. K. SINGH  
Chief Executive Officer  
PATRATU VIDYUT UTPADAN NIGAM LTD.  
(A Subsidiary of NTPC Ltd. in Joint Venture with JBVNL)  
Patratu, Dist-Ramgarh-829119 (Jh.)

34714

Annexure-7



## सिविल सर्जन का कार्यालय, रामगढ़

Phone/Fax: 06553-231472. Email : csrangarh@yahoo.co.in



पत्रांक : 268/24

प्रेषक : असैनिक शल्य चिकित्सक  
सह मुख्य चिकित्सा पदाधिकारी,  
रामगढ़।

सेवा में,  
उप विकास आयुक्त,  
रामगढ़।

रामगढ़ / दिनांक: 13/05/2024

विषय : Biomedical Waste से संबंधित सरकारी एवं गैर सरकारी स्वास्थ्य संस्थानों की सूचना  
उपलब्ध कराने के संबंध में।

प्रसंग : भवदीय कार्यालय के ज्ञापांक 650/वि0 रामगढ़ दिनांक 08.05.2024  
महाशय,

उपर्युक्त प्रासंगिक विषय के संबंध में कहना है कि दिनांक 03.05.2024 को उपायुक्त, रामगढ़ की अध्यक्षता में NGT के वाद संख्या 200/2014 (M.C. Mehta Vs Union of India & Ors.) द्वारा पारित आदेश के संबंध में आहूत बैठक की कार्यवाही की कण्डिका 08 में निदेश प्राप्त है कि अपने जिले अन्तर्गत गैर सरकारी एवं सरकारी स्वास्थ्य संस्थानों से निकल रही Biomedical Waste से संबंधित प्रतिवेदन तैयार कर भवदीय को समर्पित की जा रही है।

उक्त क्रम में भवदीय को सूचित करना है कि रामगढ़ जिले में संचालित 132 (Hospital, Nursing Home, Lab & Dental Clinic) (Tata Hospital & CCL Hospital को मिलाकर) सरकारी एवं गैर सरकारी स्वास्थ्य संस्थानों के Biomedical Waste Management के निस्तार से संबंधित MoU, BIO-Genetic Laboratories (P) Limited, Samarat Mega Mart, Nawadih, Dhanbad, Pin - 828125 के साथ किया गया है। जो नियमित समय से Biomedical Waste का उठाव कर निस्तार करता है।

विश्वासभाजन

*ms*  
13/5/24

*Rashmi*  
13.05.24

असैनिक शल्य चिकित्सक  
सह मुख्य चिकित्सा पदाधिकारी  
रामगढ़।

ज्ञापांक: 268/24

रामगढ़, दिनांक: 13/05/2024

प्रतिलिपि : जिला कार्यक्रम प्रबंधन ईकाई, रामगढ़ को सूचनार्थ प्रेषित।  
प्रतिलिपि : उपायुक्त, रामगढ़ को सूचनार्थ समर्पित।

*ms*  
13/5/24

असैनिक शल्य चिकित्सक  
सह मुख्य चिकित्सा पदाधिकारी,  
रामगढ़।

*Rashmi*  
13.05.24



34715



## सिविल सर्जन का कार्यालय, रामगढ़

Phone/Fax : 06553-261572, Email : csramgarh@yahoo.co.in

पत्रांक: 271

प्रेषक : असैनिक शल्य चिकित्सक  
सह मुख्य चिकित्सा पदाधिकारी  
रामगढ़।

सेवा में,  
प्रभारी पदाधिकारी,  
सामान्य शाखा, रामगढ़।

रामगढ़/दिनांक 15.05.2024

विषय : Regarding Non- Compliance to the Hon'ble BGT O.A No- 200/2014, order dated- 18-09-2023 and 05-02-2023 in the matter of Issues relating to prevention nad control of pollution in the river Ganga and its tributaries का प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग : भवदीय के कार्यालय पत्रांक 402/सा0, दिनांक 19.03.2024  
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा मांगी गई प्रतिवेदन समर्पित की जा रही है, जो निम्नवत इस प्रकार है :-

Head	Sub Head	प्रतिवेदन
Bio Medical Waste	(a) The per day total generation of Bio Medical Waste in district.	Per day average generation of Bio Medical Waste in district is- <b>231.10 Kg</b>
	(b) The manner of its treatment and disposal.	रामगढ़ जिलांतर्गत स्वास्थ्य संस्थानों में होने वाले जमा मेडिकल वेस्ट का उठाव एवं निस्तारण बायोजेनेटि लेबोरेटरी, प्रा0 लि0, धनबाद, शाखा- हेसला (रामगढ़) द्वारा किया जाता है। <i>As per 2016 BMW Guide-</i>

अनुलग्नक :- यथोक्त। (a)

विश्वासभाजन

*Chhixalava*  
15/05/2024  
DPM

*MH*  
15/5/24  
असैनिक शल्य चिकित्सक  
सह मुख्य चिकित्सा पदाधिकारी  
रामगढ़।





62	Sai Memorial Hospital	RAM0104	RAMGARH	101.3	134.6	47.6	30.6	314.1	0.86
63	Aayushman Hospital	RAM0105	RAMGARH	89.4	97.2	42.5	23.7	252.8	0.69
64	Arogy Seva Niketan	RAM0106	RAMGARH	65.2	85.4	42.9	23.7	217.2	0.60
65	Star Kids Digital Children Hospital	RAM0107	RAMGARH	45.1	125.4	64.3	32.4	267.2	0.73
66	SINHA PATHOLOGICAL LAB		RAMGARH	35.5	142.6	32	23.4	233.5	0.64
67	Manorama Nursing Home	RAM0112	RAMGARH	55.3	89.2	67.8	30.5	242.8	0.67
68	VARDAN HOSPITAL		RAMGARH	45.6	36.5	32.2	22.1	136.4	0.37
69	Maa Sangeeta Nursing Home	RAM0121	RAMGARH	62.4	124.3	32.6	20.2	239.5	0.66
70	COMUNITEE CENTRE, MANDU		RAMGARH	56.4	230.5	112.6	49.4	448.9	1.23
71	COMMUNITEE CENTRE, PATRATU		RAMGARH	89.4	124.3	98.4	46.5	358.6	0.98
72	TATA CENTRAL HOSPITAL, GHATOTAND, WEST BOKARO		RAMGARH	74.5	129	65.4	26.4	295.3	0.81
73	HILL HOSPITAL		RAMGARH	65.8	142.6	32.2	14.3	254.9	0.70
74	BRINDAVAN POLYDOC HOSPITAL PVT.LTD.		RAMGARH	47.6	52.4	45.1	21.3	166.4	0.46
75	AROGYA MANGALAM HOSPITAL	RAM0119	RAMGARH	96.5	36.5	60.4	34.6	228	0.62
	<b>TOTAL</b>			<b>6349.26</b>	<b>8309.65</b>	<b>3971.92</b>	<b>2557.6</b>	<b>21188.43</b>	<b>58.05</b>

Chiranjeev  
18/10/2024  
Dpc

मन्त्र  
15/10/24  
सिखिल सर्वज्ञ सह सचिव  
आचार्य, अखिल भारतीय आयुर्विज्ञान संस्थान  
दिल्ली

## Submission of data required in prescribed format between 01.01.2023 to 31.12.2023

HOSPITAL LIST (RAMGARH)		Waste Generation (Quantity in KG) between 01.01.2023 to 31.12.2023					Per Day Waste Details
	NAME	DISTRICT	RED	Yellow	Blue	White	
1	Tulsi Clinical Lab & X-Ray RAM0007	RAMGARH	30.5	61.8	29.5	14.6	0.37
2	ISIS Diagnostic Health Centre RAM0013	RAMGARH	30.7	42.8	36.5	21.3	0.36
3	Jagat Pathology RAM0020	RAMGARH	45.2	63.5	35.2	12.6	0.43
4	Rajendra Dental Clinic RAM0031	RAMGARH	45.2	56.2	32.4	21.5	0.43
5	Lalita Netralaya RAM0034	RAMGARH	45.6	87.6	42.6	25	0.55
6	Om Clinic RAM0042	RAMGARH	52.4	86.4	39.5	18.6	0.54
7	Mandal Clinic RAM0044	RAMGARH	69.4	123.2	49.5	35.1	0.76
8	Arogyam Pathology RAM0049	RAMGARH	63.4	89.4	52.6	30.5	0.65
9	Dental Clinic & Bharat Medical Hail RAM0052	RAMGARH	63.5	90.6	51.4	36.1	0.66
10	Chandsi Dawa Khana RAM0057	RAMGARH	106.2	123.4	75.4	45.1	0.96
11	Vishwash Dental Clinic RAM0058	RAMGARH	75.4	118.6	61.6	38.7	0.81
12	ARCHANA CLINIC RAM0055		95.4	124.3	45.6	24.3	0.79
13	32 Pearls Dental Clinic RAM0060	RAMGARH	42.6	69.4	35.4	21.6	0.46
14	Kumar Patho Lab RAM0071	RAMGARH	64.6	86.4	51.4	32.6	0.64
15	Dev Clinic RAM0072	RAMGARH	65.4	108.22	70.12	42	0.78
16	National Pathology RAM0077	RAMGARH	23.4	111	52.1	42	0.63
17	Thyro Care RAM0078	RAMGARH	91.3	145.6	56.2	35.3	0.90
18	Shree Sai Dental Clinic RAM0083	RAMGARH	88.2	113	56.2	27.5	0.78
19	S.N. Dental Clinic RAM0090	RAMGARH	87.91	156.43	42.5	34.1	0.88
20	City Dental Care RAM0091	RAMGARH	87	35.9	92.1	71.9	0.79
21	Dental World RAM0092	RAMGARH	54.2	86.4	42.3	35.1	0.60
22	Dr. Lal Patholabs RAM0093	RAMGARH	82.8	154.8	46.08	39.84	0.89
23	Kamla Pathology RAM0094	RAMGARH	74.4	142.6	59.5	46.2	0.88
24	Manoj Medical Hall RAM0108	RAMGARH	45.6	153.4	36.4	40	0.75
25	Niwaran Dental Clinic RAM0118	RAMGARH	72.8	143	32.6	20.2	0.74
26	Uttam Dental Clinic & Oral Health Care RAM0120	RAMGARH	74.4	142.6	59.5	46.2	0.88
27	RAMGARH COLLECTION CENTRE & X-RAY RAM0063	RAMGARH	74.6	96.4	42.1	32.6	0.67
28	APURWA LABORATORY RAM0066	RAMGARH	63.5	152.4	41.6	23.5	0.77
29	PARA HEALTH CARE RAM0122	RAMGARH	33.6	56.8	30.1	24.3	0.40

Chandra Prasad  
15/12/23  
DPC

M.K.S.  
15/12/23  
स्मिथिल सर्जन सह सचिव  
पत्रा स्याक सचिव, रामगढ़

30	GANPATI PATHOLOGY	RAM0130	RAMGARH	56.1	87.5	40.3	31.6	215.5	0.59
31	VINAYAKA DENTAL CLINIC	RAM0135	RAMGARH	63.5	89.5	46.8	32.4	232.2	0.64
32	RUPALI DENTAL CLINIC		RAMGARH	42.6	75.1	45.2	23.4	186.3	0.51
33	SAI HEALTH CARE		RAMGARH	36.5	89.4	36.2	23.4	185.5	0.51
34	NANAK DENTAL CLINIC		RAMGARH	46.2	64.5	41.2	14.6	166.5	0.46
35	VERMA DENTAL & IMPLANT CENTRE		RAMGARH	52.4	96.5	35.2	36.5	220.6	0.60
36	DR.KUMAR POLYCLINIC		RAMGARH	32.5	45.7	31.3	23.4	132.9	0.36
		<b>TOTAL</b>		<b>2179.01</b>	<b>3570.35</b>	<b>1674.2</b>	<b>1123.64</b>	<b>8547.2</b>	<b>23.42</b>

1  
Chindas  
15/05/2024  
DPL

W/S  
15/5/24

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34721

स्वच्छ भारत मिशन (ग्रामीण)

Annexure-8

जिला जल एवं स्वच्छता समिति, रामगढ़।

पानी टंकी परिसर ट्रेकर स्टैण्ड के सामने, फोन नं: 06553-223193

Email I.D.: eedwsd.ramgarh@gmail.com



पत्रांक 731

दिनांक 15/05/2024

प्रेषक,

कार्यपालक अभियंता-सह-सदस्य सचिव,  
जिला जल एवं स्वच्छता समिति, रामगढ़।

सेवा में,

उपायुक्त, रामगढ़

विषय :-

भूमिगत जल स्तर संबंधित प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग:-

दिनांक-03.05.2024 को समाहरनालय सभागार "A Block" में आयोजित बैठक में दिए गए निर्देश।

महाशय,

उपर्युक्त विषय के संबंध में सादर सूचित करना है कि रामगढ़ जिला में विभिन्न ग्राम भूगर्भ जल स्तर के संदर्भ में गंभीर क्षेत्र में आते हैं, जिनका विवरण निम्नवत है :-

क्र०स०	प्रखण्ड	पंचायत	ग्राम	वर्तमान अवधि तक कुल निर्मित सोखता गड्ढा की सं०	अभ्युक्ति
1	2	3	4	5	6
1	पतरातू	बारीडीह	लोवाडीह	0	उक्त सभी ग्राम में स्वच्छ भारत मिशन (ग्रामीण) चरण-II के तहत गंदला जल प्रबंधन हेतु सोखता गड्ढा का निर्माण किया जा रहा है, ताकि भूगर्भ जल के स्तर में सुधार लाया जा सके।
2	पतरातू	हफुआ	बटुका	0	
3	माण्डू	बारुघुट्टु पूर्वी	बारुघुट्टु	0	
4	माण्डू	बारुघुट्टु उत्तरी	बारुघुट्टु	0	
5	माण्डू	बारुघुट्टु पश्चिमी	बारुघुट्टु	0	
6	माण्डू	लईयो उत्तरी	लईयो	0	
7	माण्डू	लईयो दक्षिणी	लईयो	20	
8	गोला	मगनपुर	जांगी	35	
9	गोला	सोसोकला	सोसोकला	49	
10	गोला	हेसापोडा	कोराम्बे	0	
11	गोला	बंदा	बंदा	0	
12	गोला	नावाडीह	नावाडीह	0	
13	चितरपुर	भुचुगंडीह	भुचुगंडीह	21	
14	चितरपुर	बड़कीपोना	बड़कीपोना	70	
15	चितरपुर	सुकरीगढ़ा	सुकरीगढ़ा	24	
16	चितरपुर	लारीकला	लारीकला	22	
17	दुलमी	सिकनी	सिकनी	41	
18	रामगढ़	दोहाकातू	दोहाकातू	8	
19	रामगढ़	दोहाकातू	बनखेता	10	
कुल				300	

कृपया प्राप्ति स्वीकार की जाए।

विश्वासभाजन

15/5/24

कार्यपालक अभियंता-सह-सदस्य सचिव,  
जिला जल एवं स्वच्छता समिति, रामगढ़।

34722

Annexure-9



JSP/PAT/EMD/DC/44  
To,

Date - 08.05.2024

Deputy Development Commissioner  
Ramgarh

Sub: Your office letter no. 629, dated 02.05.2024 related to Pollution Control Compliance.

Sir,

Please find attached below point wise reply discussed on your good office meeting on 03.05.2024.

**12. In The River Nalkari- The main industrial units on this river are the BASL (steel) at Patratu and the Patratu Thermal Power Station (PTPS) that are polluting in nature.**

**Reply** -The waste water is maintained in close circuit. The effluent water generated from the utility area is again recycled back to process. The entire effluent water generated from the process goes to scale pit where the scales are separated out. The effluent water then passes through various process stages like Settling tank, thickener, sludge holding tank, DMF ( Dual Media filter), cooling tower and then to process for use. The effluent treatment system installed in the plant in utility area maintains the water in close circuit. The total system is maintained and operated regularly round the clock. There is no discharge from the process area.

The effluent generated is being treated and recycled. The entire water is in a re-circulation process. We are not discharging any effluent in Nalkari river.

Hope, the above information are in order.

Thanking you,

For Jindal Steel & power

*Amey*

*Satish Kumar Singh*  
08/05/2024

Satish Kumar Singh  
Factory Manager



Jindal Steel & Power  
Works Balkudra, Patratu, Ramgarh - 829 143 (Jharkhand)  
W www.jindalsteelpower.com  
Registered Office O. P. Jindal Marg, Hisar, 125 005, Haryana  
CIN No. : L27105HR1979PLC009913  
GSTIN No. : 20AAAC17097DIZU



## अंचल अधिकारी का कार्यालय, चितरपुर (रामगढ़)।

Email Id- co\_chitarpur@rediffmail.com

पत्रांक: 334..

प्रेषक,

अंचल अधिकारी,  
चितरपुर।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

चितरपुर, दिनांक: 03/05/2024

विषय:- माननीय NGT के वाद संख्या -200/2014 (M.C. Mehta Vs Union of India & Ors) में पारित आदेश दिनांक-10.04.2024 के अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग:- भवदीय पत्रांक-629/वि०, दिनांक-02.05.2024।

महाशय,

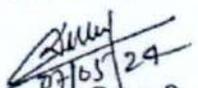
उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या -200/2014 (M.C. Mehta Vs Union of India & Ors) में पारित आदेश दिनांक-10.04.2024 के अनुपालन के संबंध में संबंधित राजस्व उप निरीक्षक/प्रभारी अंचल निरीक्षक से जाँच कराई गई। जाँच प्रतिवेदन बिन्दुवार विहित प्रपत्र में निम्नवत् है:-

### List of Issues and Reports

SL. No	Issue	Remarks
15	Illegal sand, clay and stone mining in the Ganga River and Damodar River Basins.	चितरपुर अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
17	Sewage discharge from Sahibganj, Rajmahal, Dhanbad, Bokaro and other cities/towns in the catchment are polluting the River Ganga and Damodar.	चितरपुर अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
18	Floodplain encroachment	चितरपुर अंचल अन्तर्गत दामोदर नदी से सटे Floodplain एरिया पर किसी प्रकार का अतिक्रमण नहीं है।
19	River island encroachment (eg. Sahibganj)	चितरपुर अंचल अन्तर्गत इस प्रकार का River island नहीं है और ना ही किसी प्रकार का कोई अतिक्रमण है।

प्रतिवेदन सादर सूचनार्थ समर्पित।

विश्वासभाजन

  
03/05/24  
अंचल अधिकारी  
चितरपुर।

34724

## अंचल अधिकारी का कार्यालय, दुलमी (रामगढ़)।

पत्रांक.....6.06.....

प्रेषक,

अंचल अधिकारी,  
दुलमी।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

दुलमी, दिनांक...24/05/2024

विषय:

माननीय NGT के वाद संख्या-200/2014 (M.C. Mehta Vs Union of India &amp; Ors) में पारित आदेश दिनांक-10.04.2024 के अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग:

भवदीय पत्रांक 629/वि0 दिनांक 02.05.2024

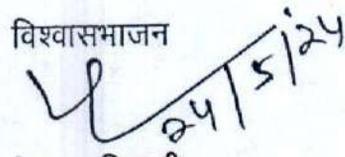
महाशय

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या-200/2014 (M.C. Mehta Vs Union of India & Ors) में पारित आदेश दिनांक-10.04.2024 के अनुपालन के संबंध में संबंधित राजस्व उपनिरीक्षक/प्रभारी अंचल निरीक्षक से जाँच कराई गई। जाँच प्रतिवेदन बिन्दुवार विहित प्रपत्र में निम्नवत् है:-

## List of Issues and Reports

Sl. No.	Issue	Remaks
15	Illegal sand, clay and stone mining in the Ganga River and Damodar River Basins.	दुलमी अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
17	Sewage discharge from Sahibganj, Rajmahal, Dhanbad, Bokaro and other cities/towns in the catchment are poluting the River Ganga and Damodar	दुलमी अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
18	Floodplain encroachment	दुलमी अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
19	River island encroachment (eg. Sahibganj)	दुलमी अंचल अन्तर्गत इस प्रकार का River island नहीं है और ना ही किसी प्रकार का कोई अतिक्रमण है।

विश्वासभाजन


  
24/5/24  
अंचल अधिकारी,  
दुलमी।

# कार्यालय अंचल अधिकारी, माण्डू (रामगढ़)

पत्रांक 564

प्रेषक,

अंचल अधिकारी,  
माण्डू।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

माण्डू दिनांक 24/05/2024

विषय :- माननीय NGT के वाद संख्या- 200/2014 (M.C Mehta Vs Union of India & Ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग :- आपका पत्रांक, 629/वि0, दिनांक 02.05.2024  
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या- 200/2014 (M.C Mehta Vs Union of India & Ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन के संबंध में संबंधित राजस्व उप निरीक्षक/प्रभारी अंचल निरीक्षक के जाँच कराई गई। जाँच प्रतिवेदन बिन्दुवार विहित प्रपत्र में निम्नवत् हैं:-

## List of Issues and Reports

Sl no.	Issue	Remarks
15	Illegal sand, clay and stone mining in the Ganga River and Damodar River Basins.	माण्डू अंचल अंतर्गत इस प्रकार का कोई मामला नहीं है।
16	Sewage discharge from Sahibganj, Rajmahal, Dhanbad, Bokaro and other cities/towns in the catchment are polluting the River Ganga and Damodar.	माण्डू अंचल अंतर्गत इस प्रकार का कोई मामला नहीं है।
17	Floodplain encroachment	माण्डू अंचल अंतर्गत दामोदर नदी से सटे Floodplain एरिया पर CCL कुजु क्षेत्र के करमा परियोजना के अंतर्गत मौजा- सुगिया अंतर्गत दामोदर नदी प्रवाह क्षेत्र में डम्पींग यार्ड अवस्थित है जिससे Floodplain encroachment हो गया है।
18	River island encroachment (eg. Sahibganj)	माण्डू अंचल अंतर्गत इस प्रकार का River island नहीं है और ना ही किसी प्रकार का कोई अतिक्रमण है।

प्रतिवेदन सादर सूचनार्थ समर्पित।

विश्वासभाजन

  
अंचल अधिकारी  
माण्डू।

34726

# अंचल अधिकारी का कार्यालय पत्रातू (रामगढ़)

पत्रांक 962

प्रेषक,

अंचल अधिकारी,  
पत्रातू।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

पत्रातू दिनांक 22/05/2024

विषय:- माननीय NGT के वाद संख्या- 200/2014 (M.C. Mehta Vs Union of india &amp; ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन भेजने के संबंध में।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या -200/2014 (M.C. Mehta Vs Union of india & ors) में पारित आदेश दिनांक- 10.04.2024 के अनुपालन के संबंध में संबंधित राजस्व उप निरीक्षक/ अंचल निरीक्षक से जांच कराई गई। जांच प्रतिवेदन बिन्दुवार विहित प्रपत्र में निम्नवत् है:-

## List of issues and Reports

SL. No	Issue	Remarks
15	Legal sand, clay and stone mining in the Ganga River and Damodar River Basins.	एक मामला प्रकाश में आया है, जिस पर प्राथमिकी संख्या 51/24 दर्ज की गई है।
17	Sewage Discharge from Sahibganj, Rajmahal, Dhanbad, Bokaro and other cities/towns in the catch-ment are polluting the River Ganga and Damodar.	पत्रातू अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
18	Floodplain encroachment	पत्रातू अंचल अन्तर्गत दामोदन नदी से सटे Floodplain एरिया पर किसी प्रकार का अतिक्रमण नहीं है।
19	River island encroachment (eg. Sahibganj)	पत्रातू अंचल अन्तर्गत इस प्रकार का River island नहीं है और ना ही किसी प्रकार का कोई अतिक्रमण है।

प्रतिवेदन सादर सूचनार्थ समर्पित।

विश्वासमान

अंचल अधिकारी  
पत्रातू।

34727



# अंचल अधिकारी का कार्यालय, रामगढ़।

(Email Id- cosadar-ramgarh@jharkhandmail.gov.in)

पत्रांक 965.....

प्रेषक,

अंचल अधिकारी,  
रामगढ़।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

रामगढ़, दिनांक 15/05/2024

विषय :- माननीय NGT के वाद संख्या-200/2014 (M.C Mehta Vs. Union of India & Ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन के संबंध में।

प्रसंग:- भवदीय पत्रांक 629/वि0 दिनांक 02.05.2024  
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि माननीय NGT के वाद संख्या-200/2014 (M C Mehta Vrs Union of India & Ors) दिनांक 10.04.2024 को पारित आदेश के अनुपालन से संबंधित राजस्व उपनिरीक्षक एवं अंचल निरीक्षक के द्वारा जांच प्रतिवेदन समर्पित किया गया है, जो निम्नवत है :-

## List of Issues and Reports

क्र0 सं0	Issue	Remarks
1	Illegle sand, clay and stone mining in the ganga river and damodar river basine	रामगढ़ अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
2	Sewage discharge from Sahibganj, Rajamahar, Dhanbad, Bokaro and other cities/towns in the catchment are polluting the river Ganga and Damodar.	रामगढ़ अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
3	Floodplain encroachment	रामगढ़ अंचल अन्तर्गत दामोदर नहीं से सटे Floodplain एरिया पर किसी प्रकार का अतिक्रमण नहीं है।
4	River island encroachment (eg. Sahibganj)	रामगढ़ अंचल अन्तर्गत इस प्रकार का River island नहीं है और न ही किसी प्रकार का कोई अतिक्रमण है।

प्रतिवेदन सादर समर्पित।

विश्वासभाजन

15/05/24  
अंचल अधिकारी,  
रामगढ़।

34728

# कार्यालय अंचल अधिकारी, गोला (रामगढ़)।

पत्रांक 794.....

प्रेषक,

अंचल अधिकारी,  
गोला, (रामगढ़)।

सेवा में

उप विकास आयुक्त,  
रामगढ़।

गोला, दिनांक 15/05/2024

विषय :- माननीय NGT के वाद संख्या 200/2014 (M.C. Mehta Vs Union of India &amp; Ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग :- भवदीय का पत्रांक 829/वि0 दिनांक 02.05.2024।

महाशय,

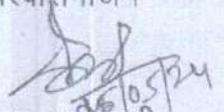
उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या 200/2014 (M.C. Mehta Vs Union of India & Ors) में पारित आदेश दिनांक 10.04.2024 के अनुपालन के संबंध में संबंधित राजस्व उपनिरीक्षक/प्रभारी अंचल निरीक्षक से जाँच कराई गई। जाँच प्रतिवेदन बिन्दुवार विहित प्रपत्र में निम्नवत् है :-

## List of Issues and Reports

Sl No.	Issue	Remarks
1	Illegle sand, clay and stone mining in the ganga river and damodar river basine	अवैध बालू लदा ट्रेक्टर पर थाना में प्राथमिकी दर्ज करने की कार्रवाई की जा रही है। पत्रांक 2050 दिनांक 09.12.23 एवं 443 दिनांक 07.03.2024 की छायाप्रति संलग्न
2	Sewage discharge from Sahibganj, Rajamahar, Dhanbad, Bokaro and other cities/town in the catchment are polluting the river Ganga and Damodar.	गोला अंचल अन्तर्गत इस प्रकार का कोई मामला नहीं है।
3	Floodplain Encroachment	गोला अंचल अन्तर्गत दामोदर नदी से सटे Floodplain एरिया पर किसी प्रकार का अतिक्रमण नहीं है।
4	River island encroachment (eg, Sahibganj)	गोला अंचल अन्तर्गत इस प्रकार का River island नहीं है और न ही किसी प्रकार का कोई अतिक्रमण है।

पूर्व में कार्यालय पत्रांक 539 दिनांक 27.03.2024 से प्रभारी पदाधिकारी, सामान्य शाखा, रामगढ़ को पत्र प्रेषित किया गया है। जिसकी छायाप्रति संलग्न है।  
अनुलग्नक-यथोक्त।

विश्वासभाजन



अंचल अधिकारी,  
गोला, (रामगढ़)।

34729

# कार्यालय अंचल अधिकारी, गोला (रामगढ़)।

पत्रांक ५३९

प्रेषक,

अंचल अधिकारी,  
गोला, (रामगढ़)।

सेवा में,

प्रभारी पदाधिकारी,  
सामान्य शाखा,  
रामगढ़।

गोला, दिनांक २७/०३/२०२४

विषय :-

Regarding Non-compliance to the Hon'ble NGT O.A No. 200/2014, order date 18-09-2023 and 05-02-2023 in the matter of issues relating to prevention and control of pollution in the river ganga and itsd tributaries के संबंध में।

प्रसंग :-

भवदीय पत्रांक 372/रा0 ,रामगढ़ दिनांक 13.03.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधिन पत्र के संबंध मे कहना है कि माननीय में NGT, New Delhi में दायर O.A No. 200/2014, M C Mehta Vrs Union of India दिनांक 20.02.2024 को पारित आदेश के अनुपालन प्रतिवेदन निम्नवत है :-

क्र० सं०	प्रश्न	उत्तर
1	Illegle sand, clay and stone mining in the ganga river and damodar river basine	अवैध बालू लदा ट्रेक्टर पर थाना प्राथमिकी दर्ज करने की कार्रवाई की जा रही है। पत्रांक 2050 दिनांक 09.12.23 एवं 443 दिनांक 07.03.2024 की छायाप्रति संलग्न
2	Industrial pollution in Dhanbad, bokaro, sindri and Ramgarh	BML and IPL से संबंधित Pollution Certificate संलग्न है।
3	Sewage discharge from Sahibganj, Rajamahai, Dhanbad, Bokaro and other cities/town in the catchment are polluting the river Ganga and Damodar.	Not Related in Gola Circle
4	Floodplain Encroachment	Not Related in Gola Circle
5	River island encroachment (eg, Sahibganj)	Not Related in Gola Circle
6	ETPs under or non-performance. Not all units have installed ETPs and STPs	—
7	Mine water discharge-Ministry of Environment and Forest (MoEF), Government of India (Gol) Based on comprehensive Environmental Pollution Index (CEPI) Declared (January 2010) Dhanbad as a Critically polluted area and identified four blocks of Dhanbad district viz. Dhanbad are Mines, Industries, Bio-Medical waste townships of the aforesaid mines and industries.	Not Related to Gola Circle
8	Disposal of fly ash from TPP (eg. Bokaro)	Not Related to Gola Circle
9	The over burden (OB) of Mines, the rejects of coal washeries and ash of thermal Power plants are kept either on the river bed or near the river, which sooner or later go to the river. Further, the sewage of towns, townships and suburbs finds way to downstream through septic tank and soak pits.	Not Related to Gola Circle

10	Coal washeries- consumption of fresh water and discharge of liquid effluents.	Not Related to Gola Circle
11	Coke oven plants-produce tar oil, cyanide, ammonia and phenol.	Not Related to Gola Circle
12	The Bokaro steel and IISCO drain and other industries polluting river Damodar.	Not Related to Gola Circle
13	Municipal Waste/Biomedical waste/Hazardous waste disposal and related pollution.	Not Related to Gola Circle
14	Groundwater is critical @ Ramgarh and Dhanbad (over exploited)	—
15	Diseases-As per the CAG Audit report on General, Social and Economic (Non-PSUs) Sectors, 31 March 2014-NPCDCS was launched (2010-11) by Ministry of Health and Family Welfare (MH&FW), GoI, In 100 Districts of 21 States Which Included three districts (Bokaro, Dhanbad and Ranchi) of Jharkhand for reducing the burden of Non-Communicable Diseases (NCDs) such as cancer, diabetes, cardiovascular diseases and stroke.	Not Related to Gola Circle

विश्वसभाजन

अंचल अधिकारी,  
गोला, (रामगढ़)।

34731

# कार्यालय अंचल अधिकारी, गोला (रामगढ़)।

पत्रांक 2050

प्रेषक,

अंचल अधिकारी,  
गोला, (रामगढ़)।

सेवा में

थाना प्रभारी,  
गोला (रामगढ़)।

गोला, दिनांक 09/12/2023

विषय :- प्राथमिकी दर्ज करने के संबंध में।

प्रसंग :- जिला खनन पदाधिकारी, रामगढ़ का पत्रांक 1239/खनन दिनांक 05.12.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के निदेशानुसार झारखण्ड लघु खनिज समनुदान नियमावली, 2004 (यथा संशोधित) के तहत अवैध बालु लदा ट्रैक्टर के मामले में अघोहस्ताक्षरी अंचल अधिकारी, गोला श्री समरेश प्रसाद भंडारी, पिता स्व० धीरेन्द्र नाथ भंडारी, उम्र-46 वर्ष ग्राम+पोस्ट-सालुक चपड़ा, थाना-निरसा, जिला-धनबाद, पिन कोड 828201, झारखण्ड मो० सं० 8294346283 को प्राथमिकी दर्ज करने का निदेश प्राप्त है। कार्यालय पत्रांक 1999 दिनांक 04.12.2023 के द्वारा दिनांक 04.12.2023 को अघोहस्ताक्षरी के द्वारा थाना प्रभारी, गोला को बिना नम्बर वाली बालु लदा हुआ ट्रैक्टर को अग्रेतर कार्रवाई हेतु पत्राचार किया गया है। दिनांक 04.12.2023 को लगभग 12:15 अपराह्न में (कनीय अवर निरीक्षक) रामानन्द सिंह (गोला थाना) तथा उनके टीम को थाना ले जाने हेतु उनकी अभिरक्षा में बालु लदा हुआ ट्रैक्टर को सुपुर्द किया गया है।

अतः जिला खनन पदाधिकारी, रामगढ़ के निदेशानुसार उक्त ट्रैक्टर के विरुद्ध अवैध बालु परिवहन के संबंध में संसुगत धाराओं के तहत थाना में प्राथमिकी दर्ज करने की कृपा किया जाय। सुलभ प्रसंग हेतु इस कार्यालय के पत्रांक 1999 दिनांक 04.12.2023 एवं जिला खनन पदाधिकारी, रामगढ़ के पत्रांक 1239/खनन, रामगढ़ दिनांक 05.12.2023 की छायाप्रति संलग्न।  
अनुलग्नक-यथोक्त।

विश्वासभाजन

श० उ० भंडारी  
अंचल अधिकारी,  
गोला, (रामगढ़)।

Received  
Rejish.  
12/12/23



34733

27-03-24



दिनांक:- 27-03-24

सेवा में,

श्रीमान् अंचल अधिकारी

गोला, रामगढ़।

विषय:- आपका पत्रांक 529, दिनांक 23/03/2024, दिनांक 26/03/2024 को व्हाट्सअप के माध्यम से प्राप्त हुआ जिसमें आपके द्वारा पर्यावरण संबंधित सर्टिफिकेट की मांग हेतु।

महाशय,

निवेदन है कि आपका पत्रांक 529 दिनांक 23/03/2024, मुझे दिनांक 26/03/2024 को प्राप्त हुई। जिसमें पर्यावरण संबंधित सर्टिफिकेट इस पत्र के पत्रांक सं० IPL/ADM/GOL/10/2024 के माध्यम से संलग्न करते हुये आपके कार्यालय में प्रस्तुत कर दिया।

अतः श्रीमान से निवेदन है कि आपके द्वारा मांग की गई पर्यावरण की सर्टिफिकेट की छायाप्रति प्रस्तुत कर रहा हूँ जो कि आगे की कार्यवाई पुरा हो सके। इसके लिए श्रीमान का सदा आभारी रहूंगा।

धन्यवाद,

आपका विश्वासी

(प्रमोद कुमार मिश्रा)

इनलैंड पावर लिमिटेड

संलग्न:- छायाप्रति सी0टी0ओ0

### Inland Power Ltd.

**Regd. Office:**  
P-221/2 Strand Bank Road  
Kolkata - 700 001

**Corporate Office:**  
30, Chowringhee Road  
3rd Floor, Flat No-12  
Kolkata - 700 016  
T: +91 33 6136 6000

**Plant Office:**  
Inland Nagar, Village - Tonagatu,  
Gola Charu Ramgarh Bypass  
Tonagatu - 829 110  
Jharkhand, India.

**Ranchi Office:**  
C/218 Road No. 2, Ashok Nagar  
Ranchi - 834 002  
T: +91 651 2240532



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-17290597/2024/20

Dated : 2024-01-06

**Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981**

1. Application (s) dated 2023-10-27 of INLAND POWER LIMITED, Occupier Name :GIRIRAJ KUMAR JHAWAR for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act, 1981..
  
2. **Documents Relied Upon:**
  - (a) The content of Environmental Clearance from MoEF, New Delhi vide Ref. No. J-13012/115/2008-IA.II(T) dated 20.12.2011.
  - (b) The content of Consent to Establish (CTE), Ref No. N-85 dated 22.09.2010, JSPCB, Ranchi.
  - (c) The content of Consent to operate (CTO) vide Ref. No. JSPCB/HO/RNC/CTO-3476021/2019/69, dated 09.01.2019 for the production of (a) Power Plant-1X63 MW, (b) Fly Ash Bricks-252055 nos./day, valid upto 31.12.2023 JSPCB, Ranchi.
  - (d) The content of affidavit submitted regarding installation of online system for remote calibration.
  - (e) The content of direction of CPCB in the matter of installation of remote calibration.
  - (f) The content of Inspection Report (I/R), Ref No. 1579 dated 04.12.2023 of RO, RO-cum-Lab, Hazaribagh.
  - (g) The content of authorization under HoWM Rules'2016 vide ref. no. JSPCB/HO/RNC/HWM-7270813/2021/49, dated 20.09.2021, valid for the period upto 31.12.2023.
  
3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -TONAGTU, BIYANG , P S -GOLA , District -RAMGARH , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			Date of issue To
Before Expansion	2255, 2261, 2267, 2274 etc. Kha ta NO. :84, 87, 88, 91, 92, 100	79.88 Acre	352 Crore	(a) Power Plant-1X63 MW, (b) Fly Ash Bricks-252055 nos./day	31/12/2025

(A) **Specific Conditions:**

1. That, the occupier shall continuously transmit the online monitoring data of ambient air quality, stack emission and effluent quality to the server of the Board, if any time transmission of data is found discontinued consent to operate shall be revoked.
2. That, the occupier shall install online stack emission monitoring system and shall ensure on line data transmission to CPCB and JSPCB server and also shall install web camera at effluent discharge point.
3. That, the occupier shall establish and operate well equipped environmental laboratory with facilities to monitor at least all regulatory parameters and duly accredited by NABL.
4. That, the occupier shall operate and maintain fixed type water sprinklers at all dusty place around the unit.
5. That, the occupier shall fully comply the provision of charter on corporate responsibility for environmental protection.
6. That, the occupier shall utilise 100% fly ash and shall not dispose off fly ash in the nearby villages or any places out side the unit.
7. That, the occupier shall ensure the cleaning and wetting of the ground regularly to improve house Keeping.
8. That, the occupier shall keep the industrial effluent in closed circuit.
9. That, the occupier shall operate and maintain Effluent Treatment Plant regularly.
10. That, the occupier shall prevent all leakages, spillages of the system.
11. That the occupier shall submit the fly ash generation and utilization data at regular interval.
12. That, the occupier shall make transportation of fly ash by covered vehicles.
13. That, the occupier shall submit six quarterly compliance report of conditions imposed in Environmental Clearance to the Board.
14. That, this CTO is valid subject to the status/order passed in the case matter filed and pending with the Hon'ble High Court of Jharkhand named WP (PIL) No. 6017 of 2016 Uma Shankar Mahto Vs. The State of Jharkhand & Others.

15. That, the occupier shall install and maintain the software for online remote calibration as per CPCB direction and ensure data transmission to CPCB server and JSPCB server as mentioned in affidavit.
16. That, this CTO is valid subject to the further order of CPCB in the matter.
17. That, the occupier shall submit compliance of this CTO conditions every year alongwith the recent analysis reports successively.
18. That, the occupier shall obtain authorization under HoWM Rules' 2016.
19. That, the occupier shall not use fly ash for mine void filling without carrying geo hydrological study.
20. That, the occupier shall undertake measures and ensure that no fugitive fly ash emissions take place at any point of time.
21. That, the occupier shall maintain the height of the stack as per prescribed norms of CPCB.
22. That, the occupier shall maintain the dust extraction system installed in the plant.
23. That, this CTO supersedes the CTO vide ref. no. JSPCB/HO/RNC/CTO-3476021/2019/69, dated 09.01.2019.
24. That, the occupier shall submit applications for renewal of consent under section 25 / 26 of the water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent to operate to the date.

(B) **General Conditions :**

- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:

S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual	06	06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual	20	20

**Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.**

- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
1	Particulate Matter	50 mg/Nm <sup>3</sup>

- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/L
4	Oil & Grease	10 mg/L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral

- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.
- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.
- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.
- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.
- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

Yatindra  
Kumar Das

Digitally signed by  
Yatindra Kumar Das  
Date: 2024.01.06  
14:34:16 +05'30'

[Y. K. Das]

Member Secretary

Dated : 2024-01-06

Memo No. : JSPCB/HO/RNC/CTO-  
17290597/2024/20

**Copy to:** M/s Inland Power Limited, Vill- Tonagatu, PO-Saram, PS-Gola, Distt -Ramgarh/ Chief Inspector of Factories, Ranchi/ Director of Industry, Government of Jharkhand, Ranchi/ Director of Mines, Government of Jharkhand, Ranchi/ Deputy Commissioner, Ramgarh/ DFO, Ramgarh/ DMO, Ramgarh/ R O, JSPCB, Hazaribagh for information & ensuring compliance of the above.

Yatindra  
Kumar Das

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Date: 2024.01.06  
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[Y. K. Das]

Member Secretary

34740



# BRAHMAPUTRA METALLICS LIMITED

Works : Village-Kamta, Block- Gola, Dist. - Ramgarh - 829210 (Jharkhand)

संख्या :-

दिनांक:-26/03/2024

श्रीमान अंचल अधिकारी,  
प्रखण्ड- गीला जिला- रामगढ़

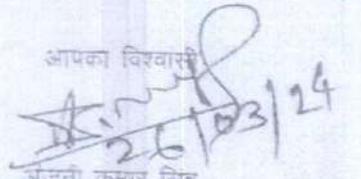
विषय :- पत्रांक 529 दिनांक 23/03/2024 के संबंध में,

प्रसंग :- Regarding Non-compliance to the Hon'ble NGT O.A No. 200/2014, in the matter of issues relating to prevention and control of pollution in the river Ganga and its tributaries के आलोक में

महोदय

संदेहना निवेदन सहित उपरोक्त प्रासंगिक विषय के संबंध में यह कहना है कि आपके द्वारा Pollution प्रमाण पत्र मौरा नदी था जो इस पत्र के साथ संलग्न कर प्रेषित कर रहे हैं।

आपका विश्वास

  
26/03/24

अजय कुमार सिंह

सहायक महाप्रबंधक

कार्मिक एवं प्रशासनिक विभाग

ब्रह्मपुत्र मेटालिक्स लिमिटेड

संलग्न:-

1. C.T.O. की प्रति।



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-15237841/2023/534

Dated : 2023-03-30

**Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981**

1. Application (s) dated 2023-01-23 of Brahmputra Metallics Limited, Occupier Name :Kumud Prasad Sahu for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

**2. Documents Relied Upon:**

(a) The content of Environmental Clearance (EC), vide ref. no. J-11011/285/2008-I(A).II(I), dated. 29.03.2011.

(b) The content of Consent to Establish (CTE) (latest), vide Ref. No. 3338, dated. 31.07.2010 of JSPCB, Ranchi.

(c)The content of Consent to Operate (CTO),Ref. No. JSPCB/HO/RNC/CTO-7015063/2020/1272 dated 10.08.2020 JSPCB, Ranchi for the period upto 31.03.2023.

(d) The content of IR, vide ref. no. 89, dated 02.02.2023.

(e) The content of authorization under Hazardous waste vide JSPCB/HO/RNC/HWM-10910419/2021/63, dated 25.10.2021 valid for the period upto 30.10.2025.

(f) The content of self certificate regarding  
(i) procurement of raw material from valid sources;  
(ii) no expansion/modification in the plant.

3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -Kamta , P S -Kamta , District -RAMGARH , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			
Before Expansion	As per EC	20.24 Ha	29638.56 Lakhs (revised)	Sponge Iron - 1,05,000 TPA; Billets 2,00,000 TPA ;Power 20 MW; Fly Ash Bricks - 24 Lacs Bricks/year	31/03/2026

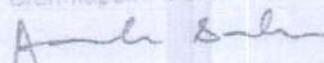
For Brahmputra Metallics Limited

*Amit Sahu*  
Director

## (A) Specific Conditions:

1. That, the occupier shall operate and maintain online stack emission monitoring system for particulate matter with connectivity to Jharkhand State Pollution Control Board server and unit shall ensure the data transfer to JSPCB and CPCB server.
2. That, the occupier shall maintain the SO<sub>2</sub> analyzer within one month and shall ensure the data transfer to JSPCB and CPCB server.
3. That, the occupier shall dispose off/utilize Coal Char fully & its records should be maintained and shall be submitted to the Board quarterly.
4. That, the occupier shall submit performance evaluation report of pollution control devices and equipment's to the Board within consent period.
5. That, the occupier shall operate the plant with operation of all pollution control equipment's.
6. That, the occupier shall provide information regarding shut down of Air Pollution Control Device and plant within 24 hrs. to the Board.
7. That, the occupier shall cover the coal char with wire mesh and keep it within boundary wall and shall submit the photograph of the same as an evidence to the Board.
8. That, the occupier shall maintain & operate fixed type water sprinkler at all dusty places inside the plant.
9. That, the occupier shall make adequate provision for dust extraction system at potential sources such as jaw crusher hopper, transfer points of materials from conveyor belt, disintegrators, etc.
10. That, the occupier shall construct and maintain the height of stack minimum 2 meter above the roof level as prescribed by the Board.
11. That, the occupier shall make provision for Closed Circuit Television (CCTV) camera rather than keeping small openings in shed for frequent observations and sheds should be provided for plant process machineries/ APCD's,
12. That, the occupier shall pay the cost of transportation of ash used for road construction projects or for manufacturing of ash based products or use as soil conditioner in agriculture activity within a radius of hundred kilometers from the TPP and the cost of transportation beyond the radius of hundred kilometers and up to three hundred kilometers shall be shared equally between the user and the TPP.

For Brahmaputra Metals Limited



13. That, the occupier shall adopt the system of the telescopic chute/any other system to reduce the fugitive emission while loading the products into trucks/fine dust in the bags.

14. That, the occupier shall make provision of Personal Protective Equipment (dust mask, helmet, safety shoes, goggles, ear plugs) and ensure their utilization by all the workers during operation of the plant.

15. That, the occupier shall make provision of Personal Protective Equipment (dust mask, helmet, safety shoes, goggles, ear plugs) and ensure their utilization by all the workers during operation of the plant.

16. That, the occupier shall comply all the provisions mentioned in MoEF notification no. GSR 414 (E), dated. 30.05.2008 prescribed in Section 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) and its guideline/code of practice for pollution prevention for Sponge Iron Plants.

17. That, the occupier shall pay the entire cost of transportation of ash used for Government Schemes such as road construction projects under Pradhan Mantri Gramin Sadak Yojna, other similar asset creation programmes of the Government involving construction of buildings, road, dams and embankments within a radius of three hundred kilometers.

18. That, the occupier shall provide compliance status of provisions mentioned in Fly Ash Notification, 1999 and further amendments to the CPCB and SPCB as annual implementation report (for the period 1st April to 31st March) by 30th day of April on successive years.

19. That, the occupier shall all the conditions as mentioned in EC and CTO and submit the compliance report of the same alongwith all the requisite documents on periodical basis to the Board and other organizations as per provision.

20. That, the occupier shall operate and maintain air pollution control devices such as ESP, Fume extraction system and bag filters attached to different sections regularly and submit its compliance report to the Board.

21. That, this CTO is valid subject to compliance of all the conditions mentioned in EC.

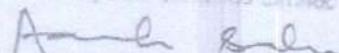
22. That, the occupier shall comply all the conditions of EC and CTO and submit the compliance report to the Board and other concerned organizations on six monthly basis.

23. That, the occupier shall submit applications for renewal of consent under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent with requisite fee and documents showing compliance of all of the above conditions.

24. That, this CTO supersedes the CTO granted vide ref. no. JSPCB/HO/RNC/CTO-7015063/2020/1272, dated 10.08.2020.

(B) General Conditions :

For Brahmaprata Metals Limited

  
Director

34744

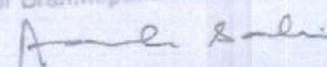
(1) That, the occupier shall maintain the National Ambient Air Quality Standard given below:

For Brahmaputra Metrocity Limited  
*Anil Saha*  
Director

S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual	06	06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual	20	20

Note : Serial no. 1 to 4 - Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.

For Brahmaputra Metals Limited



Director

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be, instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

Yatindr  
a Kumar  
Das

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by Yatindra  
Kumar Das  
Date:  
2023.03.30  
16:15:43 +05'30'

[Y. K. Das]  
Member Secretary

Memo No. : JSPCB/HO/RNC/CTO-  
15237841/2023/534

Dated : 2023-03-30

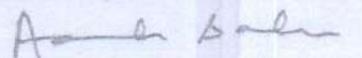
Copy to: M/s Brahmaputra Metallics Limited, Village - Kamta, P.O - Gola, Dist - Ramgarh/ Director of Industry, Government of Jharkhand, Ranchi/ Deputy Commissioner, Ramgarh/ Director of Mines, Government of Jharkhand, Ranchi/ Chief Inspector of Factories, Ranchi/ DFO, Ramgarh/ DMO, Ramgarh/ R O, JSPCB, Hazaribagh /for information & ensuring compliance of the above.

Yatindra  
Kumar Das

Digitally signed by [Y. K. Das]  
Yatindra Kumar Das  
Date: 2023.03.30  
16:15:58 +05'30'

Member Secretary

For Brahmaputra Metallics Limited

  
Director

कार्यालय, महाप्रबन्धक, जिला उद्योग केन्द्र, हजारीबाग।

(Email- dichazaribagh@gmail.com)

पत्रांक 290 /हजारीबाग, दिनांक 14.05 / 2024

प्रेम्क,

शम्भु शरण बैठा  
महाप्रबन्धक,  
जिला उद्योग केन्द्र, हजारीबाग।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

विषय :- दिनांक 03.05.2024 को उपायुक्त, रामगढ़ की अध्यक्षता में माननीय NGT के वाद संख्या-200/2014 से संबंधित बैठक की कार्यवाही का अनुपालन प्रतिवेदन के संबंध में।

प्रसंग :- कार्यवाही ज्ञापांक 650/विए दिनांक 08.05.2024

महस्य,

उपर्युक्त विषयक प्रसंगाधीन कार्यवाही के अनुपालनार्थ प्रतिवेदन निम्नवत् समर्पित की जा

रही है-

- 1) कार्यवाही के कंडिका-12 के संदर्भ में स्पष्ट करना है कि रामगढ़ जिले में स्थापित इकाईयों के द्वारा झारखण्ड राज्य प्रदूषण नियंत्रण फंड से अद्यतन Consent to Operate प्राप्त कर इकाई का संचालन किया जात है।
- 2) कार्यवाही के कंडिका-15 के अनुपालनार्थ नगर विकास एवं आवास विभाग, झारखण्ड सरकार के पत्रांक 72 दिनांक 26.04.2024 एवं संलग्न NGT के आदेश के क्रमांक- IV, Industrial effluent discharge से संबंधित प्रतिवेदन कंडिकावार एनेक्चर-। के रूप में संलग्न की जा रही है।

कृपया प्राप्ति स्वीकार किया जाय।

अनु०:-यथोक्त।

द्विवासभाजन

महाप्रबन्धक-0524  
जिला उद्योग केन्द्र, हजारीबाग।  
14.5.24

पत्रांक-72 दिनांक-26.04.2024 के साथ संलग्न NGT के आदेश के क्रमांक- IV, "Industrial Effluent Discharge" से संबंधित प्रतिवेदन निम्नवत है:-

Particulars		REMARKS
A.	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	A Copy of industrial units with its discharge and treatment is attached as annexure -1
B.	Total daily generation of such industrial waste within the District.	Details about waste of the District is mention in the annexure-1
C.	The manner of treatment of the industrial waste so generated.	Details of treatment by industrial unit is mention in the annexure-1
D.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	NA
E.	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	NA
F.	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	NA

### Details of Industrial Waste Discharged by the Unit (Ramgarh)

S.NO.	Name & Address of Unit	Product	Waste product	CTO (Consent to operate by JSPCB)	Remarks
1	M/S GLOBE STEEL & ALLOYS PVT LTD ( Rauta , Marar, Ramgarh)	MS INGOT	Slag & Solid waste	Updated	They using their waste material in their own Plant.
2	M/S ALOKE STEEL INDUSTRIES PVT LTD. (BUDHAKHAP, KARMA, MANDU, RAMGARH)	SPONGE IRON & MS BILLET	Dolochar	Updated	They give their wastage to Bricks & coal plant.
3	JHARKHAND ISPAT PVT LTD	SPONGE IRON & MS BILLET	Dolochar	Updated	They give their wastage to Bricks & coal plant.
4	M/S JINDAL STEEL POWER LTD ( Patratu )	TMT BAR MS WAIR ROD	slag	Updated	Industry waste does not get into the river or any other water
5	RADHA CASTING METALLIC PVT LTD (Rauta, Mara, Ramgarh)	INGOT BILLET	Slag & Solid waste	Updated	They sell it as per the requirement of the local persons.
6	MAIHAR ALLOYS PVT LTD ( At-Rauta, Marar, Ramgarh)	INGOT BILLET	Slag & Solid waste	Updated	They sell it as per the requirement of the local persons.
7	M/S YASH ALLOYS PVT LTD , C/O Ambey Casting pvt.ltd. (KUSUMDIH, GOLA, RAMGARH)	MS INGOT	Slag	Updated	They use their wastage in their own plant.
8	INLAND POWER LIMITED ( VILL-TONAGATU, PO-SARAM, PS-GOLA, DIST -RAMGARH)	(i) Power Plant- 1X63 MW, (ii) Fly Ash Bricks- 252055 nos./day	Fly Ash	Updated	They use their waste material in their own Bricks Plant.
9	M/s. Sri Venkatesh Iron & Alloys (India) Ltd ( At- Lapanga, PO- Bhadani Nagar, Ramgarh)	Sponge Iron- 4X100 TPD	Dolochar	Updated	They use their waste material in their own Plant.
10	M/S BRAHMPUTRA METALLICS PVT.LTD. ( GOLA, RAMGARH)	Iron & Steel involving processing from ore/ integrated steel plant	Fly Ash	Updated	They use their waste material in their own Bricks Plant.
11	M/S MAA CHHINMASTIKE CEMENT & ISPAT PVT.LTD. ( HESLA, BARKAKANA, RAMGARH)	Sponge Iron	Fly Ash	Updated	They use their waste material in their own Bricks Plant.
12	M/S BHAGWATI VINTRADE PVT LTD (Bongabar, Bharechnagar, Ramgarh)	Rice Mill	No wastage	Updated	No waste material .

13	SHREE NANAK FERRO ALLOYS PVT. LTD.( Rauta, marar, ramgarh)	Ferro Alloys	Slag	Updated	For Land filling & new road highways construction.
14	BIHAR FOUNDRY & CASTINGS LTD ( Rauta, Marar, ramgarh)	Iron INGOT	slag	Updated	Use in local area
15	Dayal Alloy & Steel Castings U/o Dayal Steels Ltd. (Chaha, Ramgarh)	M. S. Ingot & Alloys- 28800 MTPA	Slag	Updated	They use in their own plant.
16	PANKAJ STEEL (BHARECH NAGAR SANDI)	MS Rod	Scrap	Updated	They sell their waste material to induction plants.
17	M/s Kunj Bihari Food Processors (P) Ltd.( Sukrigarha, Lari, Lari, Dulmi, Ramgarh)	Rice Mill	No wastage	Updated	No waste material .
18	ASHWIN CHEMICALS(Rauta, Marar, Ramgarh)	Alum mfg	No wastage	Updated	No waste material .
19	KAMESHWAR ALLOYS & STEELS PVT.LTD.(Gola, ramgarh)	Steel Plant	Slag	Updated	They use
20	Mehak ceramics ( Budhakhap, digwar, ramgarh)	calcination of refractory	Bricks	Updated	Use in local area
21	Vishal Sponge Pvt. Ltd.( Borobing , Ramgarh cantt)	Sponge Iron	Dolachar	Updated	For Land filling & new road highways construction.
22	RAMGARH CASTING PVT LTD.(Rauta, Marar, Ramgarh)	Sponge Iron	Dolachar	Updated	For Land filling & new road highways construction.
23	MADHURA INGOT & STEEL CO. PVT.LTD. At- Argada Road, Binjhar, PO- Marar	MS INGOT	Dolachar	Updated	For Land filling & new road highways construction.
24	M/s Calcutta Carbide Pvt. Ltd. (Rauta, Ramgarh)	Silico Manganese & Ferro Manganese- 8935 TPA	Slag	Updated	For Land filling & new road highways construction.

General Manager

District Industries Centre, Hazaribagh.

14.5.24

कार्यालय, महाप्रबन्धक, जिला उद्योग केन्द्र, हजारीबाग।

(Email- dichazaribagh@gmail.com)

पत्रांक 320 /हजारीबाग, दिनांक 30.05.2024

प्रेषक,

शम्भु शरण बैठा  
महाप्रबन्धक,  
जिला उद्योग केन्द्र, हजारीबाग।

सेवा में,

प्रभारी पदाधिकारी,  
विकास शाखा, रामगढ़।

विषय :- माननीय NGT के वाद संख्या- 200/2014 (M.C.Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 10.04.2024 के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय (विकास शाखा), रामगढ़ का पत्रांक 685/वि0 दिनांक 29.05.2024

महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के आलोक में विन्दुवार प्रतिवेदन की कंडिका-IV जो जिला उद्योग केन्द्र, कैम्प कार्यालय, रामगढ़ से संबंधित है, जिसका प्रतिवेदन पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनु0:-यथोक्त।

विश्वासभाजन

महाप्रबन्धक 30.05.24  
जिला उद्योग केन्द्र, हजारीबाग।  
30.5.24

Details of Industrial Effluent Discharge Unit (Ramgarh)						
S.NO.	Name & Address of Unit	Product	Waste product	Daily generation of Industrial Waste / (Tonnes per day)	CTO (Consent to operate by JSPCB)	Remarks
1	M/S GLOBE STEEL & ALLOYS PVT LTD ( Rauta, Marar, Ramgarh)	MS INGOT	Slag & Solid waste	0.5	Updated	They using their waste material in their own Plant.
2	M/S ALOKE STEEL INDUSTRIES PVT LTD. (BUDHAKHAP, KARMA, MANDU, RAMGARH)	SPONGE IRON & MS BILLET	Dolochar	150 approx	Updated	They give their wastage to Bricks & coal plant.
3	JHARKHAND ISPAT PVT LTD	SPONGE IRON & MS BILLET	Dolochar	150 approx	Updated	They give their wastage to Bricks & coal plant.
4	M/S JINDAL STEEL POWER LTD ( Patratu )	TMT BAR MS WAIR ROD	No wastage	Solid waste - 110	Updated	Industry waste does not get into the river or any other water resources.
5	RADHA CASTING METALLIC PVT LTD (Rauta, Mara, Ramgarh)	INGOT BILLET	Slag & Solid waste	4	Updated	They sell it as per the requirement of the local persons.
6	MAIHAR ALLOYS PVT LTD ( At-Rauta, Marar, Ramgarh)	INGOT BILLET	Slag & Solid waste	3	Updated	They sell it as per the requirement of the local persons.
7	M/S YASH ALLOYS PVT LTD , C/O Ambey Casting pvt.ltd. (KUSUMDIH, GOLA, RAMGARH)	MS INGOT	Slag	4	Updated	They use their wastage in their own plant.
8	INLAND POWER LIMITED ( VILL- TONAGATU, PO-SARAM, PS-GOLA, DIST - RAMGARH)	(i) Power Plant- 1X63 MW, (ii) Fly Ash Bricks- 252055 nos./day	Fly Ash	800	Updated	They use their waste material in their own Bricks Plant.
9	M/s. Sri Venkatesh Iron & Alloys (India) Ltd ( At- Lapanga, PO- Bhadani Nagar, Ramgarh)	Sponge Iron- 4X100 TPD	Dolochar	120 Approx	Updated	They use their waste material in their own Plant.

10	M/S BRAHMPUTRA METALLICS PVT.LTD. (GOLA, RAMGARH)	Iron & Steel involving processing from ore/integrated steel plant	Fly Ash	230 Approx	Updated	They use their waste material in their own Bricks Plant.
11	M/S MAA CHHINMASTIKE CEMENT & ISPAT PVT.LTD. (HESLA, BARKAKANA, RAMGARH)	Sponge Iron	Dolochar Fly Ash	100 approx 50 approx	Updated	They use their waste material in their own Bricks Plant.
12	M/S BHAGWATI VINTRADE PVT LTD (Bongabar, Bharechnagar, Ramgarh)	Rice Mill	No wastage	No wastage	Updated	No waste material .
13	SHREE NANAK FERRO ALLOYS PVT. LTD.( Rauta, marar, ramgarh)	Ferro Alloys	Slag	22 Approx	Updated	For Land filling & new road highways construction.
14	BIHAR FOUNDRY & CASTINGS LTD ( Rauta, Marar, ramgarh)	Iron INGOT	Dolochar salo dust slag	50 - 80 Approx 10- 15 Approx 10 - 15 Approx	Updated	Use in local area
15	FERRO ALLOYS (UNIT OF BFCL) ( Marar, industrial area, ramgarh)	Ferro Alloys/ Silico Magnese	Slag	50 Approx	Updated	For Land filling & new road highways construction.
16	Dayal Alloy & Steel Castings U/o Dayal Steels Ltd. (Chaha, Ramgarh)	M. S. Ingot & Alloys- 28800 MTPA	Slag		Updated	They use in their own plant.
17	PANKAJ STEEL (BHARECH NAGAR SANDI)	MS Rod	Scrap	1 Approx	Updated	They sell their waste material to induction plants.
18	M/s Kunj Bihari Food Processors (P) Ltd.( Sukrigarha, Lari, Lari, Dulmi, Ramgarh)	Rice Mill	No wastage	No wastage	Updated	No waste material .
19	ASHWIN CHEMICALS(Rauta, Marar, Ramgarh)	Alum mfg	No wastage	No wastage	Updated	No waste material .
20	KAMESHWAR ALLOYS & STEELS PVT.LTD.(Gola, ramgarh)	Steel Plant	Slag	20 Approx.	Updated	They use
21	Mehak ceramics ( Budhakhap, digwar, ramgarh)	calcination of refractory	Bricks	2 Approx (Monthly)	Updated	They reuse in their own Plant
22	Vishal Sponge Pvt. Ltd.( Borobing , Ramgarh cantt)	Sponge Iron	Dolachar	08 - 10 Approx	Updated	For Land filling & new road highways construction.

23	RAMGARH CASTING PVT LTD.(Rauta, Marar, Ramgarh)	Sponge Iron	Slag & Solid waste	20 kg	Updated	For Land filling & new road highways construction.
24	MADHURA INGOT & STEEL CO. PVT.LTD. At- Argada Road, Binjhar, PO- Marar	MS INGOT	Dolachar		Updated	For Land filling & new road highways construction.
25	M/s Calcutta Carbide Pvt. Ltd. (Rauta, Ramgarh)	Silico Manganese & Ferro Manganese- 8935 TPA	Slag		Updated	For Land filling & new road highways construction.

महाप्रबंधक, 05.11.21  
 लिफ्ट, उद्योग क्षेत्र, हजारीबाग  
 30.11.21

## Memo No. 685 Dated 29-05-2024 for Clause IV Industrial Effluent Discharge

Sl.No.	Discription	Encloser
a	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	List of industrial unit is attached with detail discription discharging solid waste, No unit is dischagring effluent in river Ganga and its tributaries (annexure-I)
b	Total daily generation of such industrial waste within the District	Mention in the enclosed list
c	The manner of treatment of the industrial waste so generated	Mention in the enclosed list
d	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No effluent discharge, all Industrial unit is taking Consent to Operate from Jharkhand State Pollutio Control Board to run the Industry.
e	The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	Mention in the enclosed list

General Manager  
District Industries Centre, Hazaribagh.

30.5.24



जिला खनन कार्यालय, रामगढ़।

Email id : dmo-ramgarh@jharkhandmail.gov.in

पत्रांक ...672.../खनन, रामगढ़; दिनांक...30.05.2024.

प्रेषक,

जिला खनन पदाधिकारी,  
रामगढ़।

सेवा में,

प्रभारी पदाधिकारी,  
विकास शाखा, रामगढ़।

विषय :-

माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम0सी0 मेहता बनाम संघ एवं अन्य (O.A. No. 200/2014) (I.A. No 340/2022) में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :-

आपका पत्रांक 685/वि0 दिनांक 29.05.2024

महाशय,

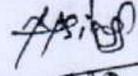
उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में इस कार्यालय से संबंधित वांछित प्रतिवेदन निम्नवत है-

Sr.	Issue	Report
VII (a)	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable San Mining Management Guidelines 2016.	<ol style="list-style-type: none"> <li>1. It is humbly stated and submitted that a district level task force committee under the Chairmanship of Deputy Commissioner is constituted vide department memo no. 563 dated 05.10.2005 to take action against illegal mining, transportation, and storage of minerals in the district. There is no as such reported case of illegal mining of clay and stone in the Damodar river basins. In so far as the illegal sand mining is concerned, the action taken by the task force against illegal mining, transportation, and storage of mineral sand under the MMDR Act, 1957, and rules made there under as well as IPC in the last year is annexed here as <b>Annexure - A</b>.</li> <li>2. It is also submitted that confiscation proceeding of the vehicles seized along with mineral sand has also been initiated in the Court of Deputy Commissioner under Rule 11 (v) of the Jharkhand Minerals (Prevention of Illegal Mining, Storage &amp; Transportation) Rules, 2017, the details of which are annexed in <b>Annexure- B</b></li> <li>3. That in order to operationalise the sand ghats in the district, the District Survey Report of Sand in accordance with the Sustainable Sand Mining Management Guidelines, 2016 (SSMG-2016) and Enforcement &amp; Monitoring Guidelines for Sand Mining (EMGSM-2020) has been prepared by the Sub Divisional Committee of the Ramgarh District, and the approval of which has been granted by the State Level Environment Impact Assessment Authority (SEIAA) vide its letter no. 03</li> </ol>

		<p>dated 02.04.2023 which is annexed as <b>Annexure- C</b>.</p> <p>4. That the operation of the sand ghats in the state is governed by the Jharkhand State Sand Mining Policy – 2017 under which the sand ghats have been categorised as Category 1 and Category 2. According to the said policy, the sand deposits of Category-2 shall be managed by the State Government through Jharkhand State Mineral Development Corporation Limited (JSMDC) which will be used for commercial purposes. A total of six potential Category 2 sand ghats has been demarcated in the DSR, the list of which is annexed here as <b>Annexure -D</b>.</p> <p>5. That the Mine Development -cum- operator (MDO) has also been selected as per order of Department of Mines and Geology Department, Government of Jharkhand and the list has already been communicated to JSMDC vide letter no. 1192/mines dated 17.11.2023. Pursuant to which JSMDC has awarded Letter of Intent to the selected MDOs and further process of the operationalisation of sand ghats in the district is underway.</p>
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अनुलग्नक- यथोक्त।

विश्वासभाजन



10.5.2024.

जिला खनन पदाधिकारी,  
रामगढ़।

District Mining Office, Ramgarh

Annexure-12 (A)

Action Taken Report against Illegal Sand Mining.

S.N.	Period	FIR's lodged against illegal mining with their present status		FIR's lodged against illegal Transportation with their present status		FIR's lodged against illegal Stock with their present status		Vehicles seized due to illegal mining	vehicles seized due to illegal transportation	vehicles seized due to illegal stock	Fine collected against illegal mining (In INR)	Fine collected against transportation (In INR)	Fine collected against illegal stock (In INR)
		Against person	Against vehicle	Against person	Against vehicle	Against person	Against vehicle						
1	2023-24	4	2	72	36	2	1	2	36	1	0	880000	179000

  
District Mining Officer,  
Ramgarh

## उपायुक्त के न्यायालय में बालू खनिज के बावत दर्ज राज्यसात की विवरणी

क्र०	वाद का विवरण	अभ्युक्ति
1	वाहन सं० JH01BD-2520 में जप्त 80 cft बालू के विरुद्ध	राज्यसात वाद सं० 19/2024
2	हाईवा सं० JH02BM-9201 में लदा लगभग 800 cft बालू खनिज के विरुद्ध	राज्यसात वाद सं० 18/2024
3	(1) ट्रैक्टर सं० अंकित नहीं, Chassis No.- WWTk30405038789, Engine No. 391354/SPK10589A में लदा 100 घन फीट बालू (2) ट्रैक्टर सं० अंकित नहीं, Chassis No.- MBNAK48ACPTE03475, Engine No. - CJ134/SED07459 में लदा 100 घन फीट बालू (3) ट्रैक्टर सं० अंकित नहीं, Chassis No.- MBNAJ48AEKTP29328, Engine No. - CJ1354/KNQ13360 में लदा 100 घन फीट बालू (4) ट्रैक्टर सं० अंकित नहीं, Chassis No.- MBNAJ48AEKTM25501, Engine No. - CJ1354/SAM13653 में लदा 100 घन फीट बालू एवं (5) ट्रैक्टर सं० अंकित नहीं, Chassis No.- MBNAK48ACPTE03473, Engine No. - 1354/SFD07462 में लदा 100 घन फीट बालू खनिज के विरुद्ध	राज्यसात वाद सं० 17/2024
4	(1) Powertrac 434 Plus, Chasis No.- T053345707DF, Engine No. - E3387553 में लदे 100 घन फीट बालू एवं ट्रैक्टर रजिस्ट्रेशन सं० अंकित नहीं है, (2) New Holland 3510, Engine No.- CNH87725690 DC13, Chesis No. - अंकित नहीं में लदे 100 घन फीट बालू के विरुद्ध	राज्यसात वाद सं० 91/2023
5	वाहन सं० JH24G0974 में जप्त 100 cft बालू खनिज के विरुद्ध	राज्यसात वाद सं० 176/2023



राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण, झारखण्ड

State Level Environment Impact Assessment Authority, Jharkhand

फौजवाला परिवार, पुर्णा, नया स्टेशन, कोरबा, पोस्ट-वागा-पुर्णा, सीओ आरखण्ड 834004

ई-मेल: [clir-selanjlr@gov.in](mailto:clir-selanjlr@gov.in) एवं [massmedia@selanjlra.com](mailto:massmedia@selanjlra.com); वेबसाइट: [www.selanjlra.com](http://www.selanjlra.com)

12 (C)  
Annexure-4

पत्रांक:- 03

दिनांक:- 02.04.2023

प्रेषक:

सदस्य सचिव,  
राज्य स्तरीय पर्यावरण समाघात निर्धारण  
प्राधिकरण (SEIAA), झारखण्ड।

सेवा में,

उपायुक्त,  
जिला : रामगढ़।

विषय: रामगढ़ जिला का बालू खनिज से संबंधित DSR के अनुमोदन के संबंध में।

प्रसंग: आपका कार्यालय का पत्रांक-242/खनन, दि-10.03.2023।

महाशय,

उपर्युक्त विषयक आपके कार्यालय के प्रासंगिक पत्र दिनांक 10.03.2023 द्वारा रामगढ़ जिला का बालू खनिज से संबंधित DSR की एक प्रति अनुमोदन हेतु दिनांक 13.03.2023 को SEIAA कार्यालय में समर्पित किया गया।

तदनुसार SEAC, झारखण्ड की 102वीं बैठक दिनांक 21.03.2023 से दिनांक 25.03.2023 में Shri Nitesh Gupta, DMO, Ramgarh and Shri Abbu Hussain, Assistant Director, Geology, Hazaribagh की उपस्थिति में M/s Rian Enviro Pvt. Ltd., Patna, Bihar. consultant द्वारा दिनांक 21.03.2023 में SEAC के समक्ष Presentation दिया गया जिसमें DSR के Salient Features निम्नवत् बताये गये :-

1. The final DSR submitted is duly signed by all members of the Sub Divisional Committee and the Consultant. All the pages of the DSR are signed by the authorized officer of the Sub Divisional Committee.
2. The final DSR consists of the complete potential area and is demarcated as Potential Resource Area (PRA) / Sand Leases / Ghats as per Enforcement and Monitoring Guidelines for Sand Mining (EMGSM), 2020.
3. The replenishment study of pre & post monsoon period is included in final DSR.
4. The final DSR has been placed in the public domain for 01 (One) month from the 11.11.2022. As per the Sub Divisional Committee 01 comments / observations were received, the response to which has been addressed in the DSR report.
5. Demand and supply of the river bed material has been provided. The future demand for next 05 years is included in the final DSR.
6. The PRA / Sand Leases / Ghats have not been proposed on the confluence / meanders / concavities / active channels of the river.

10/04/2023

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1. Khata & Khasra numbers of the lease area certified by the concerned Circle Office (CO) are incorporated in the final DSR.
8. The distance of PRA / Sand Lenses / Ghats from the Forest / Wildlife Protected area / Birds Sanctuary / Wildlife Sanctuary / National Park / Eco Sensitive Zone has been verified and certified by the concerned D/O of the respective Territorial and Wildlife division.
9. A report detailing the presence of aquatic animal in the river in proximity of the proposed PRA / Sand Lenses / Ghats is included in the final DSR.
10. The proposed PRA / Sand Lenses / Ghats meet the siting criteria of State Pollution Control Board / SEIAA.
11. High resolution color satellite images of the proposed potential sand mining areas are included in final DSR.
12. Bulk density and specific gravity of sand sample data has been provided by NABL accredited laboratory.
13. Cluster and contiguous cluster formation as per EMGSM guidelines, 2020 has been included in the Annexures.
14. Mining is restricted to 3/4th of the river width and 60% of the mineable reserve.
15. Transportation routes for movement of sand are provided in the final DSR.
16. All the annexures as per EMGSM guidelines, 2020 are included in the final DSR.
17. An undertaking with reference to Point no. 9.3 of the EMGSM guidelines, 2020 regarding monitoring of mining near inter-district or inter-state boundary has been provided.
18. The representative of the Sub Divisional Committee along with the Consultants have affirmed that all the guidelines of EMGSM guidelines, 2020 / Hon'ble Apex Court in Civil Appeal no. 3661-3662/2020, Pawan Kumar vs State of Bihar & ors, Hon'ble NGT in O.A. no. 54/2022/EZ, Bhumi Adhigrahan Visthapan Avam Punarvas Kisan Samiti vs State of Jharkhand & ors have been followed in preparation of the final DSR.

SEAC द्वारा उपरोक्त तथ्यों के आलोक में सर्वसम्मति से आपके द्वारा समर्पित DSR को अनुमोदन हेतु SEIAA को अपनी अनुशंसा भेजी गयी।

SEAC की DSR Ramgarh को अनुमोदन हेतु भेजी गयी अनुशंसा के आलोक में SEIAA, झारखण्ड की 103वीं बैठक दिनांक 01.04.2023 एवं दिनांक 02.04.2023 में विचार किया गया।

विचारोपरान्त SEAC द्वारा की गयी अनुशंसा के आलोक में SEIAA द्वारा सर्वसम्मति से रामगढ़ जिला का बालू खनिज से संबंधित DSR का अनुमोदन किया गया।

रामगढ़ जिला का बालू खनिज से संबंधित अनुमोदित DSR की एक मूल प्रति अत्र-सह-संलग्न कर आपको अग्रोत्तर कार्रवाई हेतु भेजी जा रही है।

अनु० यथोक्त।

विश्वाराभाजन,

राज्य सचिव,

राज्य पर्यावरण संरक्षण विभाग  
प्राधिकरण (SEIAA), झारखण्ड।

Annexure-2 <sup>12(1)</sup>

Enforcement & Monitoring Guidelines for Sand Mining

Annexure V

Final List of Potential Mining Leases (existing & proposed)  
River

River Details	Sandbar Code	Ma uza	Block	Area (Ha)	Distance (in KM) from PA/B R/WC /	Distance from Forest Area (in KM)	Forest Name	Minig leases within 50 meters (if yes cluster area)	Total excavation in cum /Ann um considerin g diggi ng depth max as 1 meter	Total excavation in Tonnes /Ann um considerin g diggi ng depth max as 1 meter	Total excavation in Tonnes /Ann um (Considering 60% as per EMGS M, 2020)	Mineral to be mined (Sand/ Bajri/ RB M etc.)	Existing / Proposed
Bokaro	PO_RM_MN_BK_16B Bokaro Ghat 10_0.08 ha	Laiyo	Mandu	0.08	NA	0.4	Bhuyadih	NO	800	1216	729.6	Sand	Proposed
Damodar	PO_RM_PT_DA_4 Damodar Ghat 4_0.92 ha	Tokisud	Patratu	0.93	NA	0.255	Tokisud	No	13950	21483	12890	Sand	Proposed



Labeling and Monitoring Guidelines for Sand Mining

PO_RM_P T_DA_5_6 Damodar Ghat 5_ 2.28 ha	Toki sui	Patn ali	2. 2 8	NA	0.25 5	Toki sui	NO	3420 0	5266 8	31601	Sand	Prop osed
PO_RM_R M_DA_11 A Damodar Ghat 12_ 2.46 ha	Sirk a	Ra niga rh	2. 4 6	NA	1.35	Srn lyn	NO	3690 0	5682 6	34096	Sand	Prop osed
PO_RM_ MN_DA_1 1B Damodar Ghat 13_ 0.62 ha	Pan ki	Man du	0. 6 2	NA	0.25 6	Pa in ki	NO	9300	14322	8593.2	Sand	Prop osed
PO_RM_ MN_DA_1 3 Damodar Ghat 15_ 1.82 ha	Hes apod a	Gol a	1. 8 2	NA	0.26	Can doni a and Lipi a	NO	2730 0	4204 2	25225	Sand	Prop osed

Patta Lands/Chatedari Land: (existing & proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing /Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

De-Siltation Locations (Lakes/Ponds/Dams etc.) (Existing & Proposed)

Name of Reservoir /Dams	Maintain /Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (Ha)	Quantity MT/Year	Existing /Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants (existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-Location	Quantity Tonnes/Annun	Existing/Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



रामगढ़ वन प्रमंडल, रामगढ़ ।वित्तीय वर्ष 2022-23

1. कुल दायर वादों की संख्या- 22
2. कुल जप्त वाहनों की संख्या- ट्रक-5, मोटर साईकिल-4, कार-1, 407 ट्रक-1, बोलेरो-1
3. जप्त वन पदार्थ- कोयला- 145.350 एम0टी0

वित्तीय वर्ष 2023-24

1. कुल दायर वादों की संख्या- 48
2. कुल जप्त वाहनों की संख्या- ट्रक-9, मोटर साईकिल-13, ट्रैक्टर-8, बोलेरो-1, जे0सी0बी0-1, सवारी पिकअप-4, टाटा सुमो-1, डम्फर-1
3. जप्त वन पदार्थ-
  1. कोयला- 284.85 एम0टी0
  2. पत्थर-450 सी0एफ0टी0